BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 234 OF 2020

IN THE MATTER OF:

ANURADHA …APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. …RESPONDENTS

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MOST RESPECTFULLY SHOWETH:

1. The answering Respondent herein i.e., Triveni Engineering & Industries Ltd. ("**TEIL**") is a duly registered public limited company incorporated under the Companies Act, 1956 and is engaged in multiple business activities, one of which is manufacturing sugar. At the very outset, the answering Respondent herein submits that it is a responsible company which is fully compliant with the applicable statutory laws and follows the law of land.

2. That in the year 2006-07, the answering Respondent established one of its Sugar Manufacturing Unit (**"Sugar Mill"**) at village Milak Narayanpur, in the Rampur district of the State of Uttar Pradesh. The unit is engaged in production of sugar and is operating

having all the necessary permissions required under various statutes.

3. That as is borne out of records, in the month of October 2020, the Applicant herein, approached this Hon'ble Tribunal by filing the instant Original Application wherein it was alleged that the answering Respondent's Sugar Mill was operating without any treatment plant and polluted effluents were being discharged directly into the land affecting the groundwater. Notably, these allegations were wholly baseless and were nothing but scandalous and motivated which the answering Respondent will demonstrate from the Joint Inspection Report filed by the Joint Committee of Central Pollution Control Board (**"CPCB"**) and Uttar Pradesh Pollution Control Board (**"UPPCB"**).

4. That the instant Original Application was heard on 02.11.2020, when after hearing the Applicant, this Hon'ble Tribunal was pleased to pass an Order by which it constituted a Joint Committee comprising of CPCB, UPPCB, and District Magistrate, Rampur ("DM, Rampur") to examine the grievance of the Applicant and take remedial action. UPPCB was made the nodal agency for compliance and coordination, and a factual and action taken report was required to be submitted within three months before this Hon'ble Tribunal.

5. The Joint Committee comprising of officials from the CPCB, UPPCB, Sub-Divisional Magistrate, Rampur, Cane District

Officer, Rampur visited the Sugar Mill of TEIL on 23.12.2020 and carried out the inspection as directed by this Hon'ble Tribunal.

6. That based on the Joint Inspection Report prepared by the Joint Committee, this Hon'ble Tribunal *vide* its Order dated 15.03.2022 reached the following conclusion:

> *"3. From the above, it is seen that unit is operating beyond the consented capacity; without separate flow meter; storage lagoon is of over capacity; there are two impermeable lagoons in the ETP area; ETP operation is not satisfactory, Sulphate Removal System (SRS) is not proper; treated effluent is being discharged through common channel after mixing with ETP outlet and the Ground Water shows high colour, conductivity, COD, Total hardness and Sulphate concentration. The ground water contamination found may be due to infiltration to nearby villages which reaches upto shallow depth leading to high concentration of Sulphate, colour, conductivity, COD, total hardness and low pH value in ground water, which can be further ascertained by study of ground water of nearby areas by Competent Department. Deep borewells are complying w.r.t. BIS drinking water standards 10500:2012. The Committee has accordingly made recommendations for remedial action as mentioned above."*

7. The said order dated 15.03.2022 was challenged before the Hon'ble Supreme Court and by judgment dated 21.08.2023 passed in Civil Appeal No. 2934 of 2022, the Hon'ble Supreme Court was pleased to set-aside the order dated 15.03.2022 and remand the matter back to this Hon'ble Tribunal while allowing an opportunity to the answering Respondent to file objections and to be heard before passing further orders.

8. Although the order dated 15.03.2022 has been set-aside by the Hon'ble Supreme Court, it would be appropriate for the answering Respondent to **first** deal with the aspects highlighted in para 3 of the order dated 15.03.2022 as reproduced hereinabove, inasmuch as the said aspects had weighed with the Hon'ble Tribunal in observing that the answering Respondent is not complaint. After dealing with the said aspects, the answering Respondent would deal with the recommendations highlighted in the report of the Joint Inspection Committee.

9. However, before doing so, first and foremost, it is submitted by the answering Respondent herein that in the latest round of inspections done at the behest of the office of the Regional Officer, pursuant to which report dated 20.06.2023 was generated, the UPPCB has found the ETP installed at the subject Sugar Manufacturing Unit working satisfactorily. A true copy of the Report dated 20.06.2023 is annexed herewith and marked as **Annexure R-1.** Further, inspection conducted by UPPCB in the month of January and February, 2023, show that the samples of waste water collected from subject Sugar Manufacturing Unit, have been found within permissible limits. A true copy of the Report dated 19.01.2023 and 18.02.2023 prepared by the Regional Laboratory, Moradabad of the UPPCB is annexed herewith and marked as **Annexure – R-2.**

10. In this background, submissions of the answering Respondent to the report of the Joint Inspection committee may be considered. In the respectful submission of the answering Respondent, the

allegations levelled against the answering Respondent in the report of the Joint Inspection Committee are baseless and unsubstantiated. The answering Respondent would demonstrate in the following paragraphs as to how the claims made in the Report are erroneous, misleading and at places contrary to the data maintained by the CPCB and UPPCB themselves.

I. RE: ALLEGATION THAT UNIT IS OPERATING BEYOND THE CONSENTED CAPACITY.

Observations as per the Joint Inspection Report –

11. As per Daily Manufacturing Reports (DMRs) provided by the unit it was observed that on the day of inspection the unit was crushing 5220 TCD of cane, which is more than the consented capacity. As per DMRs provided by the unit, average cane crushing for the month of December, 2020 is found to be 5091.5 TCD, which is more than consented capacity of 5000 TCD.

Conclusions

12. The unit operational capacity was found more than consented capacity.

Reply

13. It is humbly submitted that the conclusion drawn by the Committee is incorrect, misleading and smacks of non - application of mind. The answering respondent would like to rely upon the Certificate issued by the District Cane Officer, Rampur, for the Crushing Season 2020-21, wherein the seasonal crushing average was 4932

TCD by the unit whereas the consented capacity is 5000 TCD. In other words, the unit crushed lesser that the consented capacity, if determined on a seasonal basis. A true copy of the Certificate issued by the District Cane Officer, Rampur is annexed herewith and marked as **Annexure R-3**.

14. It is quite possible that in a particular day, there may be a variance in the amount of cane crushed. At times, it is beyond the reasonable control of any Sugar Manufacturer to control the amount of cane it is crushing since the entire cane received by it has to be crushed, and that may result in minor deviation, but on an average the total crushing capacity for the season cannot be breached. Moreover, since the average of a month i.e., December 2020 is taken as a criteria in the Report in question to suggest a breach beyond the consented capacity of 5000 TCD, though marginally, in the same way, it is the Appellant's submission that average of the entire crushing season should be considered, which would demonstrate that the Appellant is thoroughly complaint. The same is clearly evident from the certificate issued by the District Cane officer.

15. Therefore, since quantity of crushing of sugarcane is based on supply by farmers, which is beyond the control of the unit, a slight variation on some days cannot be ruled out. Therefore, it would be appropriate, practical and pragmatic for the crushing capacity vis-à-vis actual crushing carried out to be determined on a seasonal basis.

16. In this regard, it may be noted that the Joint Inspection Committee has reported that the unit generates 126.55 Litres of effluent / ton of cane crushed. Running on consented capacity (5000 TCD), the unit would generate about 632 KLD of effluent, whereas, as noted by the Joint Inspection Committee itself, the ETP capacity of the unit is 840 KLD (in addition to 600 KLD of SRS). Therefore, even if there were to be a minor variation in crushing by the unit, the ETP systems installed at the unit are suitably capable to treat the effluent generated so that there is no pollution whatsoever caused on account of such effluent generation.

II. RE: UNIT DOES NOT HAVE REQUISITE FLOW-METERS INSTALLED

Observations as per the Joint Inspection Report (Para 4)–

17. The unit has not installed flow meter at the main inlet channel of ETP however, it was observed that flow meter was installed at the feed to primary clarifier from equalization.

18. The unit has installed flow meter in the outlet channel carrying combined treated effluent from ETP & SRS to treated effluent storage lagoon.

19. The unit is having separate 600 KLD of Sulphate Recovery System (SRS) installed for treatment spray pond/ cooling tower overflow. Flow meter is installed at inlet of SRS, however separate flow meter at outlet of SRS is not installed to estimate the treated effluent generation from SRS. The treated effluent from SRS outlet is

combined with treated effluent from ETP and discharged into the lagoon. The OCEMS records the continuous combined flow of treated effluent from ETP and SRS

Conclusion (Para 5)

20. No separate flowmeter was installed at ETP outlet as well SRS outlet.

Reply

21. In respect of the observation that no separate flowmeter was installed at the ETP outlet as well as the SRS outlet, it is humbly submitted that firstly, the answering Respondent was under no statutory obligation to install the said flow meters. As far as an inlet flow-meter is concerned, it is apposite to refer to the Point No. 7 of the Special Conditions provided under the Consent to Operate issued by UPPCB to the answering Respondent herein where the following condition is stated:

7. Unit shall operate and maintain the installed electromagnetic flow meter at water source and outlet of ETP with running hours and maintain the records of water extracted and treated effluent supplied to irrigation or discharge in drain.

22. Clearly, there is no requirement to install a flow-meter at the inlet of the ETP. Even apart from the consent to operate, at no point in time was a direction issued to the unit to install a flow-meter at the inlet of the ETP System. Therefore, in the absence of a specific direction, no fault can be ascribed to the unit for not having installed a flow-meter at the inlet of ETP.

23. Be that as it may, it may be noted that as noted in the Joint Inspection Report, after the first stage of the ETP system i.e. equalisation tank, the Sugar Manufacturing Unit had already installed an ETP meter. Therefore, there can be no grievance regarding non-installation of flow meter at the inlet of ETP.

24. Further, as regards flow-meter installed at the common channel of Effluent Treatment Plant (ETP) and Sulphate Reduction System (SRS) and not individually on the two, it is the respectful submission of the answering Respondent that the ETP and SRS are jointly a part of the overall Effluent Treatment Plant (ETP) and the SRS and ETP go into a common channel. Therefore, it is the common channel after ETP and SRS, which the ETP outlet for the unit. As such, the installation of flow-meter at this point satisfies the requirement to place a flow-meter at the outlet of ETP.

25. Crucially, this has been the arrangement at the unit since long. It would be pertinent to note that prior to the Joint Committee inspection carried out on 23.12.2020, the subject Sugar Manufacturing Unit had been inspected by UPPCB, CPCB and IIT Roorkee (as directed by CPCB) on multiple occasions and in these inspections, no objection was raised with the placement / location of the flow-meters at the unit. Neither was relocation of flow-meters at the locations/ places suggested / directed. The answering Respondent humbly submits that it has always acted in accordance with the CPCB Charter and the directions of UPPCB/CPCB from time to time and has installed flow-meters at various locations.

26. Be that as it may, after taking into account the Observations of the Joint Committee, the answering Respondent has now installed the flowmeters, both at the inlet of the ETP and well as SRS outlet separately. A copy of photographs evidencing the flowmeters installed as various locations is annexed herewith and marked as **Annexure R-4 (Colly)**.

III. RE: STORAGE LAGOON IS OF OVER CAPACITY

Observations as per the Joint Inspection Report (Para 4)–-

27. As per the data for average effluent generation provided by the unit, effluent generation was found much less than the 15 days holding capacity of storage lagoon, which indicates overcapacity of the treated effluent storage lagoon

Conclusions (Para 5)

28. The treated effluent storage lagoon was found of overcapacity.

Reply

29. In respect of the conclusion drawn that treated effluent storage lagoon was found of overcapacity the same is denied as the same is within the permissible limits per law. It is submitted that the as per guidelines of Ministry of Environment, Forest and Climate Change (MoEF), Notification GSR 35(E) dated 14.01.2016/ CPCB charter, the treated waste water discharge limit is 200 litres / ton of cane crushing. Given that answering Respondent's plant capacity is 5000 TCD hence, the maximum effluent discharge per day equals to 1000 KLD i.e. (5000 TCD X 0.2 KLD/ ton of cane crushing).

Further, as per conditions of the consent to operate issued by UPPCB, the answering Respondent was required to restrict the capacity of treated effluent storage lagoon to 15 days holding capacity. In other words, lagoon holding capacity of the unit should have been not more than 15000m^3 (i.e. 1000 KLD X 15 day =15000m^3). The answering Respondent humbly submits that the subject Sugar Manufacturing Unit is having lagoon capacity which is approximately 12990m^3 which if calculated, comes to just 13 days lagoon holding capacity. Hence, the answering Respondent was fully compliant and was working in accordance with the conditions of treated effluent storage capacity. A true copy of MoEF Notification No. GSR 35(E) Clause No. 4(1) ii (3) dated 14.01.2016 is annexed herewith and marked as **Annexure – R-5.**

IV. Re: ALLEGATION THAT THERE ARE TWO IMPERMEABLE LAGOONS IN THE ETP AREA

Observations as noted in Joint Inspection Report (Para 4)

30. The joint team also observed 02 impermeable lagoons in the ETP area, one is adjacent to the treated effluent storage lagoon, which was reportedly filled with rainwater and second lagoon reported to be used for storage of waste water generated from backwash. The lagoon was found filled with black water & same was reported to be pumped back to ETP via flexible pipe. Temporary pump & flexible pipe was observed near the lagoon. The sample was not collected from these lagoons as in the lagoon adjacent to main treated effluent storage lagoon no coloured effluent was observed

and little quantity of water at bottom was visible in one of the lagoon. Also, sample could not be collected from the lagoon separately filled with backwash water as the effluent was visible too oily and greasy.

Conclusion (Para 5)

31. Two impermeable lagoons in the ETP area were observed, one is adjacent to the main treated effluent storage lagoon, which was reportedly filled with rain water and second lagoon is reported to be used for storage of waste water generated from backwash which was filled with black & greasy wastewater.

Reply

32. It is submitted that the 'lagoons' adjacent to treated effluent storage as observed by the Joint Committee were not 'lagoons', as referred in the traditional sense, where treated effluent is stored, but rather, more in the nature of impermeable 'tanks' which were being used as a part of the ETP set-up itself to ensure proper treatment of the effluent generated during the crushing process.

33. In respect of **one lagoon**, reported to be used for storage of waste water generated from backwash, it is submitted that the said impermeable 'tank' was used to temporarily hold backwash to enable proper treatment of the backwash by routing the same into the ETP on the same day. This was done to ensure that no untreated effluent is discharged from the unit.

34. However, subsequent to Joint Committee Inspection, the practice of taking back wash water into small lagoon (tank) has been

stopped. Now, Activated Carbon Filter / Multi Grade Filter backwash is directly taken into equalization tank and treated conventionally.

35. Further, as far as the recommendation of Joint Committee (Please see Point 6.0 (11) of Recommendations) to dismantle of the aforesaid lagoon is concerned, it is submitted that the aforesaid lagoon now forms a part of the distillery's duly approved layout plan, which is set adjacent to the sugar unit and would be used as 'Condensate lagoon'. Hence, the said lagoon no longer is a part of the sugar Unit; and is being operated and controlled by the adjacent distillery only. Effectively, therefore, for the purposes of the sugar unit, the lagoon is unavailable i.e. akin to having been dismantled. A copy of photograph of the lagoon is annexed herewith and marked as **Annexure R-6.**

36. As far as the **other lagoon** is concerned, the same was evidently not in use even during the inspection, as the same was lying empty. As far as recommendation of Joint Committee (Please see Point 6.0 (11) of Recommendations) to dismantle of the aforesaid lagoon is concerned, it is submitted that the aforesaid lagoon currently forms a part of the duly approved layout plan of a distillery which is set-up adjacent to the sugar unit and would be used by them as 'CT Water' lagoon. Hence, the said lagoon no longer is a part of the Unit and is being operated and controlled by the adjacent distillery only. Effectively, therefore, for the purposes of the sugar unit, the lagoon is unavailable i.e. akin to having been dismantled.

The photographs of the lagoon used by the distillery is annexed herewith and marked as **Annexure – R-7**. A true copy of the approved layout plan of the distillery indicating the lagoons are now part of the distillery unit is annexed herewith and marked as **Annexure – R-8.**

V. RE: SUGGESTION THAT ETP OPERATION NEEDS IMPROVEMENT

Observation as noted in Joint Inspection Report (Para 4.1) –

37. The analysis of sample collected from aeration tank for MLSS/MLVSS were found (1581/ 1305), which is at lower side as against desired level of 2000-2500 mg/ l, which indicates the ETP was not properly stabilized.

Conclusion (Para 5)

38. ETP operation and maintenance need to be improved. Analysis of sample collected from aeration tanks indicates that the ETP was not properly stabilized.

Reply

39. It is submitted that the conclusion of Joint Committee is absolutely vague and based on incorrect facts. The answering Respondent humbly submits that ETP of subject Sugar Unit has always been operating smoothly and is being maintained as per the settled protocols of CPCB and UPPCB and the same is well equipped with the latest state of the art technology. The same is fully functional, adequate and working within the prescribed norms.

40. It is submitted that as far as the observation of joint committee that the analysis of sample collected from aeration tank for MLSS/MLVSS were found (1581/1305), which is at lower side as against the desired level of 2000-2500 mg/l is concerned, it is submitted that Sugar factory effluent has organic and inorganic constituents, and to bring such organic and inorganic constituents in the effluent within desirable level, the effluent is treated through an activated sludge process. The process involves supply of air and micro nutrients in aeration tank to increase MLSS as per need, but, when the quantity of biomass (MLSS) has increased beyond 3000 – 4000 mg / litre then process of treatment is slowed down by 30 – 40% and to maintain sludge parameter i.e. F/M ratio at optimum level (2000 – 2500 mg / litre) one has to take out excess bio mass (MLSS). During this process for a short time MLSS decreases and to increase its quantity one has to add nutrients and excess air in aeration tank by reducing the air in equalization tank and increasing it in aeriation tank.

41. When joint team visited on 23.12.2020, only one day before, excess biomass (MLSS) was taken out to sludge bed in ordinary course to bring the process to normal. At this time maximum air was added, again in the routine course due to which the MLSS has appeared low in aeration tanks. Thus, reduction in biomass level was only due to the procedural activity necessitated for the purpose of achieving desirable biomass level and not for any other reason. Therefore, no fault can be found on part of the unit in this regard.

42. Apart from the above, the answering Respondent has been regularly carrying out performance analysis of its ETP from an independent NABL approved laboratory and has always been found to be compliant, which is evident from the reports dated 20.11.2020, 21.12.2020, 25.01.2021, 19.02.2021, 17.03.2021 and 10.04.2021. A true copy of reports dated 20.11.2020, 21.12.2020, 25.01.2021, 19.02.2021, 17.03.2021 and 10.04.2021 is annexed herewith as **Annexure R-9 (Colly).**

43. In fact, it may be noted that the fact that the ETP had been working properly is clearly evident from the data retrieved from the Online Continuous Emission Monitoring System **("OCEMS")**. UPPCB has failed to consider the material fact that the OCEMS data, is monitored 24x7 by both UPPCB and CPCB and had there been any deviation, as alleged, then as per the SOP, both UPPCB and CPCB would have intimated the answering Respondent through SMS or email. Admittedly, nothing has been communicated to the answering Respondent, which shows, that the subject Sugar Unit is fully compliant and the parameters level in the effluent discharge were within the prescribed limit. This would be possible only when the ETP set-up was working properly. Therefore, when the parameters / norms of the treated effluent discharge are within norms, there is no question of the ETP set-up not working adequately and properly, as alleged in the report.

44. It may be noted that on 21.01.2021 and 03.02.2021, during the Magh Mela, as per the directions of the committee formed by DM

Rampur, the Unit/ETP was inspected by SDM and the officials of UPPCB and the same was found to be working smoothly without any traces of coloured/contaminated discharge. A true copy of the Report dated 21.01.2021 and 03.02.2021 are collectively annexed herewith and marked as **Annexure R–10 (Colly)**.

45. Further, on 22.01.2021 and 27.01.2021, the samples were again collected and analyzed by the Office of R.O., UPPCB, Moradabad. The reports dated 03.02.2021 related thereto, also prove that the ETP was functioning smoothly and the discharge levels were within the prescribed parameters. A true copy of Reports prepared by the Office of R.O., UPPCB dated 03.02.2021 is annexed herewith and marked as **Annexure R -11 (Colly).**

VI. RE: ALLEGATION THAT SRS IS NOT FUNCTIONING PROPERLY

Observations as noted in Joint Inspection Report (Para 4.1.) –

Bullet Point 2 –

46. It is also visible from analysis results that the sulphate value at inlet of ETP (300 mg/l) and is higher than the outlet (381 mg/l). The value of Sulphate as per analysis result of samples collected from inlet of SRS is 563 mg/l whereas the value of Sulphate was 864 mg/l at outlet of SRS, which shows that the Sulphate is higher at outlet of SRS as compared to the inlet, which is defeating the purpose of Sulphur Recovery System and indicates that SRS is not functioning properly.

Conclusion (Para 5)

47. Sulphate Removal System (SRS), which is installed to treat Sulphur containing effluent is not operated properly as Sulphur content in effluent increases from 563 mg/l at inlet to 864 mg/l at outlet of SRS. The unit has not disclosed the name of all chemicals used in SRS to treat Sulphur containing effluent, hence presence of Sulphur may be due to addition of a chemical coagulants in large quantity such as aluminum sulphate (alum) or ferric sulphate, which help to form larger clumps, making it easier to settle down to the bottom.

Reply

48. The answering Respondent humbly submits that the aforesaid allegation is denied being incorrect and factually untenable. It is submitted that the answering Respondent has installed a well-designed, state of the art ETP and Sulphate Recovery System (SRS) and is always working to ensure that proper treatment of the effluent discharge and operation of the ETP and SRS system. It is extremely important to note that sample analysis as recorded in the Main Report, shows that the Sulphur/sulphate is mentioned to be higher at the Outlet (864 mg/l) compared to what it is recorded at the Inlet (563 mg/l) of SRS, and such a result is not technically possible. It is submitted that SRS when functional is supposed to reduce sulphur, therefore even if the SRS does not work, which certainly is not the case reported by them, in that case also, it will, at best, remain the same. Assuming but not admitting that the effluents were not treated, even then the readings at the outlet would

not increase automatically on its own from what has been recorded at the point of inlet of SRS.

49. Thus, it is not scientifically possible that after treatment the readings will exponentially increase like it has been shown in the Report of the Joint Committee. This clearly demonstrates and establishes the fact that report prepared is unreliable and cannot be made the basis for coming to the conclusion regarding allegations of answering Respondent violating environmental norms. The answering Respondent most humbly submits that there are clear contradictions in the Report furnished by the Joint Committee and therefore cannot be relied upon to hold the answering Respondent liable for violating any environmental norms.

50. In fact, the unit was using main following chemicals in SRS unit: PAC (poly aluminium chloride), lime (calcium hydroxide) and Flocculent (Poly Acrylamide). Therefore, the observation of the inspection team that sulphur levels may increase through the SRS system is completely incorrect.

51. It is further relevant to mention that the third party NABL approved lab analysis report dated 21.12.2020, 25.01.2021, 19.02.2021 and 17.03.2021 respectively, clearly proves beyond any doubt that the SRS system was running properly and achieving desired result. A true copy of reports dated 21.12.2020, 25.01.2021, 19.02.2021 and 17.03.2021 is annexed herewith and marked as **Annexure R-12 (Colly).**

VII. RE: ALLEGATION THAT TREATED EFFLUENT IS BEING DISCHARGED THROUGH COMMON CHANNEL AFTER MIXING WITH ETP OUTLET

Observation as noted in Joint Inspection Report (Para 4.1)

34. Table – 5 comprising of the Samples which were collected from inlet & outlet of SRS and the analysis thereof

35. Samples which were collected from inlet, outlet & various units of ETP and treated effluent storage lagoon, and its analysis in Table - 6.

Conclusion (Para 5)

52. The treated effluent from SRS being discharged through common channel in 12990 m3 treated effluent storage lagoon after mixing with ETP outlet wherein it become diluted with ETP treated effluent which is reflected in the analysis results. The values of sulphate in effluent from Outlet of Secondary Clarifier (114 mg/l) and Outlet of SRS (864 mg/l), which were stored in common lagoon (390 mg/l) clearly indicates the dilution of sulphate content from SRS with ETP treated water.

Reply

53. In response to the allegation that the effluent from SRS was being discharged through common channel in 12990m^3 treated effluent storage lagoon after mixing with ETP outlet wherein it become diluted with ETP treated effluent, it is submitted that the Unit has been discharging ETP treated effluent and effluent from SRS

through common channel as per the charter directions and mentioned in the GSR 35 (E) dated 14.01.2016 only (annexed as Annexure R- 3 to this Reply). It is apposite to mention here that the charter clearly provides that a single outlet point from the Unit is allowed for final effluent discharge as well as for the waste water from spray pond overflow or cooling tower blowdown. Hence, the both treated steams are being stored in treated water lagoon to its final disposal for irrigation as per the statutory compliance. It is further submitted as mentioned hereinbefore that SRS is part of ETP and therefore there is no requirement to keep separate channels.

VIII. RE: ALLEGATION REGARDING CONTAMINATION OF GROUNDWATER

Observation as noted in Joint Inspection Report (Para 2.2) –

54. The analysis results of Groundwater samples— 01 (borewell depth — 50ft.), collected from hand-pump at Mahmadpur shows COD-06mg/l and total hardness-669 mg/l, which were exceeding the acceptable limit and pH in slightly acidic range. Similarly, results of Groundwater sample- 03 (borewell depth — 40 - SOR) from hand-pump at Mahmadpur village shows color-28 hazen, COD-46 mg/l, BOD- 5.8 mg/l Total Hardness-1275 mg/l and Sulphate-498 mg/l, which were exceeding the acceptable limit. Also, goundwater sample — 04 (borewell depth — 50 - 60 R) collected from hand-pump near ITI from Sarakthal village shows Total Hardness-693

men, which was exceeding the acceptable limit of Drinking Water Standards (BIS) IS 10500:2012.

55. Hence, groundwater samples—01, 03 and 04 having borewell depth ranging from 40 to 60 feet had high colour, conductivity, COD, Total hardness and Sulphate concentration whereas hand pump — 02 having borewell depth 200 feet showed ail the parameter within limit except for Iron (Fe)-0.76 mg/L which was exceeding the Permissible limit of Drinking Water Standards (BIS) IS 10500:2012.

Conclusion (Para 5)

56. Analysis results of groundwater (shallow depth) shows high Colour, Conductivity, COD, Total hardness and Sulphate concentration. The ground water contamination found may be due to the infiltration/ seepages of sulphate containing treated effluent discharged for irrigation to nearby villages which reaches up to shallow depth leading to high concentration of sulphate, colour, conductivity, COD, Total hardness and low pH value in groundwater, which can be further ascertained by study of ground water of nearby areas by Competent Department. Deep borewells are complying w.r.t BIS drinking water standards 10500: 2012

Reply

57. At the very outset it is pertinent to note here that the analysis of groundwater samples cannot be termed as conclusive and it is rather speculative as the Joint Inspection team itself notes as follows:

*"The ground water contamination found **may be** due to the infiltration/ seepages of sulphate containing treated effluent discharged for irrigation to nearby villages which reaches up to shallow depth leading to high concentration of sulphate, colour, conductivity, COD, Total hardness and low pH value in groundwater, **which can be further ascertained by study of ground water of nearby areas by Competent Department**."*

58. A bare perusal of the conclusion arrived at by the Joint Committee makes it clear that a conclusive report on the Groundwater Samples has not been given. Therefore, it cannot be concluded from the report that the groundwater report is attributable to the unit.

59. This is particularly because quality of ground water is influenced by the excessive use of fertilizers and pesticides for agricultural production. It is further submitted that the groundwater samples cane also be affected from various other factors such as animal excreta, existing village ponds. Furthermore, ground water due to its long standing with minerals and rocks is generally more mineralized than surface water. Therefore, to link the levels of various parameters in groundwater only to the unit, would be completely incorrect.

60. In any case, as far the samples are concerned, it may be noted that **hardness** and high levels of **sulphur** are naturally and geologically found in the area and therefore, such high levels cannot be attributed to the unit. Notably, an assessment study which was carried out by the Department of Chemistry, Government Raza (P.G.) College, Rampur, Uttar Pradesh, in the year 2010 found that hardness and sulphate are higher in all blocks of Rampur District. A true copy of the Report prepared by Department of Chemistry,

Government Raza (P.G.) College, Rampur, is annexed herewith and marked as **Annexure R–13.**

61. Further, as far as other indicators / parameters are concerned, it is the answering Respondent's submission that groundwater sample No. 3 shows extreme variations in all parameters. The answering Respondent humbly submits that these extreme variations clearly indicate that there may possibly be something wrong with the installation / working of the handpump from which Sample No. 3 was taken or that there may be a localised issue in the immediate vicinity of the hand-pump, such as the local village pond which is used by the villagers for dumping excreta / animal waste etc. which are responsible for the extreme values.

Had values in groundwater sample No. 3 in any way attributable to the sugar unit, then similar variations would have been detected in the other hand-pumps as well. However, that is not the case inasmuch as all other handpumps show that most of the values are within BIS 10500:2012 specifications. Crucially, the treated effluent from the unit is not even being discharged for irrigation purposes close to the location of handpump No. 3 but rather to other locations at a distance. Therefore, in the submission of the answering Respondent, the samples from handpump No. 3 must be completely excluded from consideration while determining whether the unit has caused groundwater pollution as alleged.

62. As regards **colour** in groundwater, it may be noted that the same is visible only in handpump No. 3 (which must be excluded for the

aforesaid reasons) and in none of the other handpumps, which demonstrate that the unit is not responsible for the same.

63. As regards **pH** in groundwater, it may be noted that the same is visible only in handpump No. 1 (apart from handpump No. 3 which must be excluded for the aforesaid reasons) and in none of the other handpumps. Further, even in handpump No. 1, the levels are minimally lower than the prescribed norms (*only 0.1 lower than permissible*). In the Respondent's submission, the unit cannot be held responsible for the same, inasmuch as if the unit was responsible, then pH values would have been lower in all handpumps and not merely in 1 of the handpumps.

64. In fact, as far as levels of groundwater vis-à-vis discharge from the unit is concerned, it may be noted that the unit releases treated effluent for irrigation purposes mostly around the farms abutting the unit boundary. Crucially, the groundwater samples in handpump No. 2 i.e. where the unit has been discharging treated effluent for irrigation purposes, has parameters within limits. This also indicates that the higher levels of pH and colour found in some other samples are not attributable to the unit.

65. Pertinently, UPPCB has failed to consider the material fact that the OCEMS data, is monitored 24x7 by both UPPCB and CPCB and had there been any deviation, as alleged, then as per the SOP, both UPPCB and CPCB would have intimated the answering Respondent through SMS or email. Admittedly, nothing has been communicated to the answering Respondent, which shows, that the

subject Sugar Unit is fully compliant and the parameters level in the effluent discharge were within the prescribed limit.

IX. RE: ALLEGATION REGARDING POSSIBILITY OF DILUTION IN PRIMARY CLARIFIER

Observations as noted in Joint Inspection Report (Para 4.1)

66. Analysis results of primary clarifier showing reduction of 97% in bod 96% in cod, 80% in jss just after the treatment through bar screen, equalization tank ph correction tank bracket lime dosing which seems unrealistic, hence possibility of dilution in primary clarifier on the day of inspection can't be ruled out.

Conclusion (Para 5)

67. Similarly, the performance analysis of ETP system shows that effluent quality at outlet of secondary clarifier is poor than outlet of primary clarifier. However, Sulphur removal efficiency is observed in biological treatment system than the SRS, indicates that possibility of dilution of ETP units especially in primary clarifier could not be ruled out.

Reply

68. The observation and conclusion drawn by the Joint Committee is false and technically not possible and raises serious doubts about the way the samples have been collected or the testing has been done.

69. ***Firtly,*** the allegation that dilution cannot be ruled out is nothing but a figment of imagination of the Joint Committee. In fact, it is the submission of the answering Respondent, that it seems that the sample collected at the outlet of primary clarifier has been mixed up with the sample collected at the outlet of the secondary clarifier. This is evident in view of the figures mentioned in table 5 of the report - pH level at the ETP inlet is '4.8' whereas pH level at outlet of primary clarifier is '7.6'. Then again, pH level at outlet of secondary clarifier is '5.6' and the pH level after merging of SRS outlet is '7.4'. The pH levels cannot vary in this manner, with the effluent becoming acidic to basic to acidic to again basic.

70. In fact, **(1)** pH level at outlet of secondary clarifier (essentially the outlet of ETP) is shown to be '5.6', and **(2)** pH level in table 5 at the outlet of SRS before merging with ETP treated effluent is shown to be '7.2', whereas, **(3)** pH level after the merging of SRS outlet is '7.4'. Scientifically, effluent from ETP at 5.6 pH and effluent from SRS at 7.2 pH cannot merge to become 7.4 pH. Evidently, the sample collection process suffers a patent defect.

71. Rather, it is very possible that the sample at the outlet of primary clarifier has been mixed up with the sample at the outlet of the secondary clarifier. If the pH levels at the sample shown to be collected at outlet of SRS before merging with ETP treated effluent ['7.2'] would mix with pH levels at the sample wrongly shown to be collected at outlet of the primary clarifier ['7.6'] (*and which should be the pH level at the outlet of the secondary clarifier*), only

then is it possible that the pH level of the treated effluent after mixing with the SRS effluent would be 7.4 as shown in samples.

72. In this regard, it may further be noted that as per the Table – 6 the in order to bring the pH level from 4.8 at the ETP Inlet Channel to 7.6 at the Outlet of Primary Clarifier, with volume of ETP Primary Clarifier being 101 m^3, the answering Respondent would have to utilise approximately 2424 m^3 of water. Similarly, in order to bring down the COD registered at the ETP Inlet Channel at 1569 mg/L to 62 mg/L at the Outlet of Primary Clarifier, the answering Respondent would have to dilute approximately 2556 m^3 of water. Notably, the water consumption as recorded in the Groundwater Extraction Log has remained constant from 01.12.2020 to 23.12.2020. A true copy of the log book showing Ground Water extraction from 01.12.2020 to 23.12.2020 is annexed herewith and marked as **Annexure R– 14.** Therefore, the observation of the Joint Inspection team is impossible.

73. ***Secondly,*** it is relevant to mention that the answering Respondent regularly gets the samples analyzed from a third-party laboratory i.e., M/S Environmental and Technical Research Center which is duly accredited laboratory by Ministry of Environment, Forest and Climate Change, Govt. of India. The reports related thereto are self-explanatory and prove that the ETP at the Sugar Unit is fully compliant. A true copy of the recognition letter dated 20.10.2023 issued by CPCB for M/S Environmental and Technical Research Center is annexed herewith and marked as **Annexure R – 15.** A

true copy of the NABL accreditation for M/S Environmental and Technical Research Center is annexed herewith and marked as **Annexure R– 16.**

74. It is pertinent to mention that even prior to the date of inspection i.e. 23.12.2020 and thereafter, the samples were analyzed by M/s Environmental and Technical Research Center as well by the Office of R.O., UPPCB, Moradabad and the reports prepared as per those analysis establishes that that the ETP had been running smoothly and operating as per parameters prescribed by law. A Chart summarizing the all the aforesaid reports along with the independent reports is annexed herewith and marked as **Annexure R- 17 (Colly).**

In this background, the answering Respondent proceeds to give a response to the recommendations of the Joint Committee

X. REPLY TO THE RECOMMENDATIONS OF THE JOINT COMMITTEE:

a. Point 1: The unit shall ensure to operate the mill at consented capacity of 5000 TCD as granted by UPPCB under Water (Prevention & Control of Pollution) Act, 1974 (as amended).

Reply: The answering Respondent submits that the reply given against the allegation regarding breaching the consented capacity is reiterated and not repeated herein for the sake of brevity.

b. Point No. 2: The unit shall obtain the valid NOC from Central Ground Water Authority (CGWA)/Uttar Pradesh Ground Water Department (UPGWD) to abstract ground water.

Reply: It is submitted that the answering Respondent has all the valid consents for operating the subject Sugar Manufacturing Unit including the NOC from the Central Ground Water Authority and Uttar Pradesh Ground Water Department to abstract ground water. The answering Respondent had obtained the Ground Water Extraction NOC from the CGWA vide NOC No. CGWA/NOC/IND/ORIG/2017 dated 13.07.2017 which was valid upto 12.07.2019. A true copy of the NOC dated 25.07.2017 issued by the CGWA, Ministry of Water Resources, River Development and Ganga Rejuvenation is annexed herewith and marked as **Annexure R-18**.

The answering Respondent had in fact submitted its application for renewal of the NOC on 22.06.2019 with the CGWA. A true copy the application submitted on 22.06.2019 with the CGWA is annexed herewith and marked as **Annexure R-19**.

It is pertinent to mention at this juncture that to address a situation where the Statutory Authorities fail to grant renewal of NOCs before the time when the earlier NOC was to expire, the CWGA issued a Notification dated 24.09.2020 wherein in Para 44 of the said Notification it was provided that the NOCs in such cases shall be deemed to have been extended till the date of renewal. The

relevant portion of Para 44 of the said Notification is being reproduced for the sake of convenience hereunder:

"(vi) If the application for the renewal is submitted in time and the CGWA/ the respective statutory authority is unable to process the application in time, No Objection certificate shall be deemed to be extended till the date of renewal of No Objection certificate."

Therefore, the NOC from CGWA was deemed to be extended till the time the same was renewed by the CGWA. A true copy of the relevant extract of the Notification dated 24.09.2020 issued by the CWGA is annexed herewith and marked as **Annexure – R-20.**

It is further submitted that while the application of answering Respondent for the subject Sugar Manufacturing Unit for renewal of NOC was pending, the Uttar Pradesh Ground Water (Management and Regulation) Act, 2019 was enacted and brought into force on 07.08.2019 to provide for protecting, conserving, controlling and regulating ground water to ensure its sustainable management in the State of UP, both quantitatively and qualitatively. With the said enactment of Uttar Pradesh Ground Water (Management and Regulation) Act, 2019, the authority to grant as well as renew any such NOC for ground water extraction was given to the State Ground Water Department and accordingly, an application for issuance of NOC for ground water extraction was duly filed by the subject Sugar Manufacturing Unit with the concerned District Ground Water Management Council which was approved and NOC was issued by State Ground Water Department

to abstract ground water. The said NOC(s) so obtained by the Unit are valid up to 17.06.2026 and 26.02.2026 respectively. A true copy of the NOCs issued by the State Ground Water Department is annexed herewith and marked as **Annexure – R-21 (Colly).**

c. ***Point No. 3 -*** The unit shall ensure proper operation & maintenance of ETP and also ensure proper stabilization of ETP.

d. ***Point No. 4 -*** The unit shall maintain adequate MLSS/MLVSS ratio in aeration tank while operating the ETP and ensure proper stabilization of ETP.

Reply – The reply against allegations that ETP is not functioning properly hereinabove are reiterated and not repeated herein for the sake of brevity.

e. ***Point No. 5 -*** The unit shall install flow meter to measure separate flow at ETP outlet.

Reply - The reply against allegations separate flow meter in Para no. 9 hereinabove are reiterated and not repeated herein for the sake of brevity.

f. ***Point No. 6 -*** The unit shall relocate the inlet flow meter from feed to primary clarifier to main inlet channel of ETP to avoid any possibility of effluent bypass before ETP.

Reply - Following the recommendations the answering Respondent has installed the flow meter at the inlet channel of the ETP.

g. Point No. 7 - The unit shall install a separate flow meter at outlet of SRS to estimate the separate effluent generation after treatment from SRS.

Reply - In reply to the said recommendation the Reply given hereinabove is reiterated and not repeated herein for the sake of brevity.

h. Point No. 8 - The unit shall install a flow meter at the pumping point of treated effluent from storage lagoon for keeping the record of treated effluent quantity being pumped to farmers for irrigation purpose.

Reply - It is submitted that the answering Respondent was under no statutory obligation to install the said flow meter. Assuming but not admitting, that even if the alleged installation was required, the same was never notified to answering Respondent in the past during the course of inspection done in recent past and the same was pointed for the first time in the Joint Committee report dated 23.12.2020. Notably, prior to the joint committee inspection, the subject Sugar Manufacturing Unit had been inspected by UPPCB, CPCB and IIT Roorkee (as directed by CPCB) and they had never recommended the answering Respondent to install the said flow meters or relocation of flow meters at these locations/ places. The answering Respondent has always acted in accordance with the CPCB Charter and the directions of UPPCB/CPCB from time to time and have installed flow meters at various locations. Be that as it may, the answering Respondent has installed flow meter in the

delivery line of lagoon pump for irrigation in accordance with the recommendation of the Joint Committee. A copy of the photographs evidencing the installation of flow meter in the delivery line of lagoon pump is are annexed herewith and marked as **Annexure-R - 22.**

i. ***Point No. 9 -*** The unit shall restrict the capacity of treated effluent storage lagoon to 15 days holding capacity.

Reply - The reply given hereinabove is reiterated and not repeated herein for the sake of brevity.

j. ***Point No. 10 -*** Large volume of back-wash water stored in a separate lagoon/ storage shall immediately be treated in ETP and the unit shall dismantle/level the lagoon. Also, the unit shall discontinue the practice of storing backwash effluent in lagoon.

k. ***Point No. 11 -*** The unit shall dismantle/level the extra lagoon observed adjacent to treated effluent storage lagoon.

l. ***Reply –*** The reply given against the allegation of two impermeable lagoons existing hereinabove is reiterated and not repeated herein for the sake of brevity.

m. ***Point No. 12 -*** Since the Temporary Pond behind molasses tank no.-02 was being used as molasses storage earlier, hence the unit shall submit a time bound action plan for dismantling/levelling the pond in a scientific manner.

Reply – It is submitted that the temporary pond behind molasses tank no. 2, was earlier being used for molasses storage (lined pit) after taking due permission of competent authority. During the inspection also, levelling/ refilling work was in progress which was observed by the joint committee officials also. The said pond was duly dismantled. A copy of photograph evidencing the dismantled pond is annexed herewith and marked as **Annexure – R-23**. It will be apposite to mention that post dismantling of temporary pond, at present the site forms a part of the distillery duly approved layout plan, which is set adjacent to the sugar unit and is currently being used by them as 'Water storage Tank'. Hence, the site in question is no longer a part of the Unit and is being operated and controlled by the adjacent distillery only. A copy of photograph of the of water storage tank is attached herewith as **Annexure – R-24.**

n. Point No. 13 - The unit shall ensure levelling of low-lying area where ponding was observed after treating the filled water for ETP.

Reply - It is submitted that the filled water in low lying area has already been shifted to ETP for treatment and its disposal. Further, the levelling of the said area has already been done. It may be noted that presently on the site in question, a portion of distillery has been constructed and forms a part of the distillery, which is set adjacent to the sugar unit and no longer remains a part of the Unit. A copy of photograph showing a portion of distillery constructed on the site is enclosed herewith as **Annexure – R-25**.

o. ***Point No. 14 -*** The unit shall ensure the proper treatment/ operation of its SRS system.

Reply - In reply to the said recommendation the Reply given hereinabove is reiterated and not repeated herein for the sake of brevity.

p. ***Point No. 15 -*** The unit shall maintain volume-wise records for the press mud and boiler ash generation & disposal.

Reply - It is submitted that with respect to the recommendation that the unit shall maintain volume-wise records for the press mud and boiler ash generation & disposal, it is submitted that the Joint Committee has itself observed and mentioned (in Point 23 of the Observations) that the logbook is being maintained however, for reasons unknown has still recommended for logbook to be maintained. The observation made by the Joint Committee with regard to aforesaid aspect is contradictory and hence, cannot be relied upon. Notably, the answering Respondent's Sugar Manufacturing Unit is already maintaining volume wise record of press mud and boiler ash generation & its disposal. A true copy of records of press mud and boiler ash generation and its disposal is annexed herewith and marked as **Annexure – R-26 (Colly).**

q. Point No. 17 - The contamination in Ground Water has been observed, hence it is recommended that Uttar Pradesh Ground Water Department may be asked to look into the matter, and arrangement for deep borewell for drinking water should be made.

Reply - In reply to the said recommendation the Reply given against the allegation of Groundwater hereinabove is reiterated and not repeated herein for the sake of brevity.

75. That from a bare perusal of the submissions made hereinabove, it crystal clear that the allegations levelled against the answering Respondent in the instant Original Application were nothing but in the realm of conjectures and surmises.

76. Therefore, in view of the foregoing submissions made, the answering Respondent humbly submits that the instant Original Application being bereft of merit should be dismissed with exemplary costs.

PRAYER

In view of the foregoing submissions, the answering Respondent humbly prays that this Hon'ble Tribunal may graciously be pleased to:

A. Dismiss the instant Original Application filed by the Applicant, and

B. Pass such other order(s) and / or direction(s) that this Hon'ble Tribunal may deem fit in the facts and circumstances of the case in the interest of justice.

Filed Through
Counsel for Respondent

Mr. Anunay Mehta & Mr. Ruchir Ranjan Rai
Chamber No. 388,
Chamber Block - II
High Court of Delhi,
New Delhi – 110001
Mobile – 8090034662
E-mail: ruchir.rai@outlook.com

Dated: 12 /12/2023
Place: New Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 234 OF 2020

IN THE MATTER OF:

ANURADHA ...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENTS

AFFIDAVIT

I, Bhoopender Singh, s/o Shri Amar Singh, aged about 57 years, resident of House No. I-4, Prakash City, Kashipur, District Udham Singh Nagar (Uttarakhand), being the Authorised Representative of M/s. Triveni Engineering and Industries Ltd., answering Respondent Company herein, do hereby solemnly affirm and declare as under:

1. That I am presently working as General Manager (Sugar) in the answering Respondent Company's Milak Narayanpur Sugar Unit and have been appointed as an Authorised Representative of the Appellant / Applicant Company *vide* Board Resolution dated 25.04.2020, and as such I am fully conversant with the facts and circumstances of the present case and thus competent to swear and depose the present affidavit.

Triveni Engineering & Industries Ltd. Milak Narayanpur

Deponent/Declerent

2. That I have read the contents of the accompanying reply and I state that the facts contained therein are true to the best of my knowledge and belief, and submissions made therein are based on the legal advice obtained from our counsel.

3. I further state that nothing material that has a bearing on the outcome of the instant Application has been concealed therefrom.

Deponent/Declerent

DEPONENT

VERIFICATION

Verified at _____ on the _____ day of _____ 2023 that the contents of the above affidavit are true to the best of my knowledge and belief, and nothing material has been concealed therefrom.

Deponent/Declerent

DEPONENT

NOTARY
RAMPUR (U.P.)

S. No. 8 Date 12/12/23
I certified that Shri Bhoopendra Singh
Identified by Shri Soanar Singh
Swore to/Solemnly / Decleared / affirmed of contents of this affidavit being true in my presence after fully under standing its contants on... Date... at 12/12/23 AM/PM

Identified by

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ संख्या 49640 सी–7/जल- 394 /2023 दिनांक 20/6/25

सेवा में,

मैसर्स त्रिवेणी इंजीनियरिंग लिमिटेड, (शुगर इकाई),
ग्राम–मिलक नारायनपुर, पोस्ट–दादियाल,
रामपुर।

Annexure R-1

विषयः केन्द्रीय प्रदूषण नियंत्रण बोर्ड नई दिल्ली द्वारा जारी निर्देशों के क्रम मे थर्ड पार्टी वी0एस0आई0, पूणे द्वारा किये गये निरीक्षण दिनांक 30.03.2023 मे थर्ड पार्टी द्वारा की गई संस्तुतियों के अनुपालन के संबंध मे।

महोदय

कृपया केन्द्रीय प्रदूषण नियत्रण बोर्ड नई दिल्ली द्वारा जारी निर्देशों के क्रम में में मैसर्स त्रिवेणी इंजीनियरिंग लिमिटेड, (शुगर इकाई), ग्राम–मिलक नारायनपुर, पोस्ट–दादियाल, रामपुर का निरीक्षण थर्ड पार्टी वी0एस0आई0, पूणे द्वारा दिनांक 30.03.2023 को किया गया।

उक्त निरीक्षण रिर्पोट में पाया गया कि उद्योग में स्थापित शुद्धिकरण संयंत्र संचालित है तथा ई.टी.पी का रखरखाव संतोषजनक पाया गया। उक्त निरीक्षण दिनांक 30.03.2023 की रिर्पोट में निम्न संस्तुतियॉ की गयी हैं–:

Recommendations / Suggestions:

1- To reduce cost of operation and maintenance of ETP, anaerobic filter shall be installed before aeration tank.
2- Unit shall install STP for sewage from canteen and guest house rooms.

आपको निर्देशित किया जाता है कि थर्ड पार्टी वी0एस0आई0, पूणे द्वारा की गई उक्त संस्तुतियों का अनुपालन सुनिश्चित करते हुए अनुपालन आख्या 15 दिन के अन्दर बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।

भवदीय

(विवेक राय)
मुख्य पर्यावरण अधिकारी, वृत्त–7

प्रतिलिपिः

1. श्री ए0के0 विद्यार्थी, एडिशनल डायरेक्टर–डी0एच0 डब्लूक्यूएम–II, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, परिवेश भवन, पूर्वी अर्जुननगर, नई दिल्ली को सूचनार्थ प्रेषित।
2. क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, मुरादाबाद को इस निर्देश के साथ की उक्त निर्देशों के क्रम उद्योग का निरीक्षण करते हुए ससमय निरीक्षण आख्या स्पष्ट संस्तुति सहित बोर्ड मुख्यालय प्रेषित करना सुनिश्चित करे।

मुख्य पर्यावरण अधिकारी, वृत्त–7

ANNEXURE R-2

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD

1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 19130113/Moradabad/2023/paybasis **Date:19/01/2023**

1- Name of Industry: Triveni Engineering & Industries Limited

2- Address of Industry: Sugar Unit-Milak Narayanpur

3- District: Rampur

4- Description about sampling point: Outlet of SRS

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Anil Kumar SA & Rajendra Lal JLA

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 liter

9- Date of Sample Collection: 24/12/2022

10- Analyis Indented by: RO Moradabad

11- Date of sample receipt in Lab: 24/12/2022

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.89		02-12
Oil_Grease	mg/l	NA		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	20.0		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	920.0		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	10.0		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	152.0		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Atul Kumar(JRF)]

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Regional Officer

Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

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General Standards for Discharge of Environmental Pollutants Part -A:Effluents (Schedule - VI) The Environment(Protection) Rules, 1986

1	Parameter	Standards			
		Inland Surface water	Public Sewers	Land for Irrigation	Marine coastal areas
		a	b	c	d
1	Color and Odor	All efforts should be made to remove colour and unpleasant odour as far as practicable			
2	Suspended Solids mg/l, Max	100	600	200	(a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent.
3	Particulate size of suspended solids	Shall pass 850 micron IS Sieve	-	-	(a) Floatableaa solids, max. 3 mm
4	2(***)	*	*	*	*
5	pH Value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6	Temperature	Shall not exceed 5'C above receiving water temperature	-	-	Shall not exceed 5'C above receiving water temperature
7	Oil and Grease Mg/l Max.	10	20	10	20
8	Total residual chorine mg/l Max	1	-	-	1
9	Ammonical Nitrogen(as N), mg/l Max	50	50	-	50
10	Total Kjeldahl Nitrogen(as NH3) mg/l,Max	100	-	-	100
11	Free ammonia (as NH3)mg/l, Max	5	-	-	5
12	3Biochemical Oxygen Demand 1[3 days at 270C] mg/l, Max	30	350	100	100
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
14	Arsenic(as As), mg/l, max	0.2	0.2	0.2	0.2
15	Murcury(as Hg), mg/l, max	0.01	0.01	-	0.01
16	Lead (as Pb), mg/l, max	0.1	1	-	2
17	Cadmium (as Cd), mg/l, max	2	1	-	2
18	Hexavalentchromium (as Cr+6), mg/l, max	0.1	2	-	1
19	Total chromium (as Cr)mg/l, max	0.1	2	-	1
20	Copper(as Cu), mg/l, max	3	3	-	3
21	Zinc(as Zn), mg/l, max	5	15	-	5
22	Selenium (as Se) mg/l, max	0.05	0.05	-	0.05
23	Nickel (as Ni) mg/l, max	3	3	-	5
24	2(***)	*	*	*	*
25	2(***)	*	*	*	*
26	2(***)	*	*	*	*
27	Cyanide (as CN), mg/l, max	0.2	2	0.2	0.2
28	2(***)				
29	Fluoride (as F) mg/l, max	2	15	-	15
30	Dissolved Phosphates (as P), mg/l, max	5	-	0	-
31	2 (***)	*	*	*	*
32	Sulphide (as S), mg/l, max	2	-	-	5
33	Phenolic Compounds (as C6H5OH) mg/l, max	1	5	-	5
34	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10^-7 10^-6	10^-7 10^-6	10^-8 10^-7	10^-7 10^-6
35	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10^-7 10^-6	10^-7 10^-6	10^-8 10^-7	10^-7 10^-6
35	Bio-assay test	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent

36	Manganese (as Mn)	2 mg/l	2 mg/l	-	2 mg/l
37	Iron (as Fe)	3 mg/l	3 mg/l	-	3 mg/l
38	Vanadium (as V)	0.2 mg/l	0.2 mg/l	-	0.2 mg/l
39	Nitrate Nitrogen	10 mg/l	-	-	20 mg/l
40	2 (***)	*	*	*	*

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.

2. Omitted by Rule 2 (d)(i) of the Environment(Protection) Third Amendment Rules, 1993 vide Notification No. G.S.R. 801 (E), dated 31.12.1993.

3. Substituted by Rule 2 of the Environment(Protection) Amendment Rules, 1996 notified by G.S.R 176, dated 02.04.1996 may be read as BOD (3days at 270C) whenever BOD 05 days 200C occurrred.

4. Besides these standards, refer EPA standards for specific industry Source (1):
https://cpcb.nic.in/displaypdf.php?id=R2VuZXJhbFN0YW5kYXJkcy5wZGY=
(2) cpcb.nic.in/Industry_Specific_Standards.php

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REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD

1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 19130235/Moradabad/2023/paybasis **Date:19/01/2023**

1- Name of Industry: Triveni Engineering & Industries Limited

2- Address of Industry: Sugar Unit-Milak Narayanpur

3- District: Rampur

4- Description about sampling point: Final Outlet of ETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Anil Kumar SA & Rajendra Lal JLA

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 liter

9- Date of Sample Collection: 24/12/2022

10- Analyis Indented by: RO Moradabad

11- Date of sample receipt in Lab: 24/12/2022

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.52		02-12
Oil_Grease	mg/l	2.0		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	22.0		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	580.0		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	15.0		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	168.0		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Atul Kumar(JRF)]

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Note: 1 The results in the Test Report relate only to the items tested: 2. The report shall not be reproduced-except in full, without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

General Standards for Discharge of Environmental Pollutants Part -A:Effluents (Schedule - VI) The Environment(Protection) Rules, 1986

1	**Parameter**	**Standards**			
		Inland Surface water	Public Sewers	Land for Irrigation	Marine coastal areas
		a	b	c	d
1	Color and Odor	All efforts should be made to remove colour and unpleasant odour as far as practicable			
2	Suspended Solids mg/l, Max	100	600	200	(a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent.
3	Particulate size of suspended solids	Shall pass 850 micron IS Sieve	-	-	(a) Floatableaa solids, max. 3 mm
4	2(***)	*	*	*	*
5	pH Value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6	Temperature	Shall not exceed 5'C above receiving water temperature	-	-	Shall not exceed 5'C above receiving water temperature
7	Oil and Grease Mg/l Max.	10	20	10	20
8	Total residual chorine mg/l Max	1	-	-	1
9	Ammonical Nitrogen(as N), mg/l Max	50	50	-	50
10	Total Kjeldahl Nitrogen(as NH3) mg/l,Max	100	-	-	100
11	Free ammonia (as NH3)mg/l, Max	5	-	-	5
12	3Biochemical Oxygen Demand 1[3 days at 270C] mg/l, Max	30	350	100	100
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
14	Arsenic(as As), mg/l, max	0.2	0.2	0.2	0.2
15	Murcury(as Hg), mg/l, max	0.01	0.01	-	0.01
16	Lead (as Pb), mg/l, max	0.1	1	-	2
17	Cadmium (as Cd), mg/l, max	2	1	-	2
18	Hexavalentchromium (as Cr+6), mg/l, max	0.1	2	-	1
19	Total chromium (as Cr)mg/l, max	0.1	2	-	1
20	Copper(as Cu), mg/l, max	3	3	-	3
21	Zinc(as Zn), mg/l, max	5	15	-	5
22	Selenium (as Se) mg/l, max	0.05	0.05	-	0.05
23	Nickel (as Ni) mg/l, max	3	3	-	5
24	2(***)	*	*	*	*
25	2(***)	*	*	*	*
26	2(***)	*	*	*	*
27	Cyanide (as CN), mg/l, max	0.2	2	0.2	0.2
28	2(***)				
29	Fluoride (as F) mg/l, max	2	15	-	15
30	Dissolved Phosphates (as P), mg/l, max	5	-	0	-
31	2 (***)	*	*	*	*
32	Sulphide (as S), mg/l, max	2	-	-	5
33	Phenolic Compounds (as C6H5OH) mg/l, max	1	5	-	5
34	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10^-7 10^-6	10^-7 10^-6	10^-8 10^-7	10^-7 10^-6
35	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10^-7 10^-6	10^-7 10^-6	10^-8 10^-7	10^-7 10^-6
35	Bio-assay test	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent

36	Manganese (as Mn)	2 mg/l	2 mg/l	-	2 mg/l
37	Iron (as Fe)	3 mg/l	3 mg/l	-	3 mg/l
38	Vanadium (as V)	0.2 mg/l	0.2 mg/l	-	0.2 mg/l
39	Nitrate Nitrogen	10 mg/l	-	-	20 mg/l
40	2 (***)	*	*	*	*

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.

2. Omitted by Rule 2 (d)(i) of the Environment(Protection) Third Amendment Rules, 1993 vide Notification No. G.S.R. 801 (E), dated 31.12.1993.

3. Substituted by Rule 2 of the Environment(Protection) Amendment Rules, 1996 notified by G.S.R 176, dated 02.04.1996 may be read as BOD (3days at 270C) whenever BOD 05 days 200C occurrred.

4. Besides these standards, refer EPA standards for specific industry Source (1):
https://cpcb.nic.in/displaypdf.php?id=R2VuZXJhbFN0YW5kYXJkcy5wZGY=
(2) cpcb.nic.in/Industry_Specific_Standards.php

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD

1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 19204209/Moradabad/2023 **Date:19/01/2023**

1- Name of Industry: TRIVENI ENGINEERING INDUSTRIES LIMITED

2- Address of Industry: VILLAGE-MILAK NARAYANPUR, POST-DADIYAL, TEHSIL-TANDA BADLI, DISTRICT-RAMPUR, UP 244925,RAMPUR,244925

3- District: Rampur

4- Description about sampling point: Final Outlet of ETP

5- Type of Sample (Grab/Composite/Integrated): Grab

6- Sample Collected By: Rajeev Gupta MA & - -

7- Colour and Odour: Colourless Odourless

8- Quantity and Packing: 2 liter

9- Date of Sample Collection: 27/12/2022

10- Analyis Indented by: RO Moradabad

11- Date of sample receipt in Lab: 27/12/2022

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.40		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	25.0		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	610.0		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	18.0		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	188.0		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
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186

General Standards for Discharge of Environmental Pollutants Part -A:Effluents (Schedule - VI) The Environment(Protection) Rules, 1986

1	Parameter	Standards			
		Inland Surface water	Public Sewers	Land for Irrigation	Marine coastal areas
		a	b	c	d
1	Color and Odor	All efforts should be made to remove colour and unpleasant odour as far as practicable			
2	Suspended Solids mg/l, Max	100	600	200	(a) for process waste water- 100(b) For cooling water effluent 10 percent above total suspended matter of influent.
3	Particulate size of suspended solids	Shall pass 850 micron IS Sieve	-	-	(a) Floatableaa solids, max. 3 mm
4	2(***)	*	*	*	*
5	pH Value	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0	5.5 to 9.0
6	Temperature	Shall not exceed 5'C above receiving water temperature	-	-	Shall not exceed 5'C above receiving water temperature
7	Oil and Grease Mg/l Max.	10	20	10	20
8	Total residual chorine mg/l Max	1	-	-	1
9	Ammonical Nitrogen(as N), mg/l Max	50	50	-	50
10	Total Kjeldahl Nitrogen(as NH3) mg/l,Max	100	-	-	100
11	Free ammonia (as NH3)mg/l, Max	5	-	-	5
12	3Biochemical Oxygen Demand 1[3 days at 270C] mg/l, Max	30	350	100	100
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
13	chemical Oxygen Demand, mg/l, Max	250	-	-	250
14	Arsenic(as As), mg/l, max	0.2	0.2	0.2	0.2
15	Murcury(as Hg), mg/l, max	0.01	0.01	-	0.01
16	Lead (as Pb), mg/l, max	0.1	1	-	2
17	Cadmium (as Cd), mg/l, max	2	1	-	2
18	Hexavalentchromium (as Cr+6), mg/l, max	0.1	2	-	1
19	Total chromium (as Cr)mg/l, max	0.1	2	-	1
20	Copper(as Cu), mg/l, max	3	3	-	3
21	Zinc(as Zn), mg/l, max	5	15	-	5
22	Selenium (as Se) mg/l, max	0.05	0.05	-	0.05
23	Nickel (as Ni) mg/l, max	3	3	-	5
24	2(***)	*	*	*	*
25	2(***)	*	*	*	*
26	2(***)	*	*	*	*
27	Cyanide (as CN), mg/l, max	0.2	2	0.2	0.2
28	2(***)				
29	Fluoride (as F) mg/l, max	2	15	-	15
30	Dissolved Phosphates (as P), mg/l, max	5	-	0	-
31	2 (***)	*	*	*	*
32	Sulphide (as S), mg/l, max	2	-	-	5
33	Phenolic Compounds (as C6H5OH) mg/l, max	1	5	-	5
34	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10^-7 10^-6	10^-7 10^-6	10^-8 10^-7	10^-7 10^-6
35	Radioactive materials: (a)Alpha emitter micro curie/ml (b)Beta emitter micro curie/ml	10^-7 10^-6	10^-7 10^-6	10^-8 10^-7	10^-7 10^-6
35	Bio-assay test	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent	90% survival of fish after 96 hours in 100 % effluent

36	Manganese (as Mn)	2 mg/l	2 mg/l	-	2 mg/l
37	Iron (as Fe)	3 mg/l	3 mg/l	-	3 mg/l
38	Vanadium (as V)	0.2 mg/l	0.2 mg/l	-	0.2 mg/l
39	Nitrate Nitrogen	10 mg/l	-	-	20 mg/l
40	2 (***)	*	*	*	*

1. Schedule VI inserted by Rule 2 (d) of the Environment(Protection) Second Amendment Rules, 1993 notified vide G.S.R. 422 (E) dated 19.05.1993 published in the Gazette no. 174 dated 19.05.1993.

2. Omitted by Rule 2 (d)(i) of the Environment(Protection) Third Amendment Rules, 1993 vide Notification No. G.S.R. 801 (E), dated 31.12.1993.

3. Substituted by Rule 2 of the Environment(Protection) Amendment Rules, 1996 notified by G.S.R 176, dated 02.04.1996 may be read as BOD (3days at 270C) whenever BOD 05 days 200C occurrred.

4. Besides these standards, refer EPA standards for specific industry Source (1):
https://cpcb.nic.in/displaypdf.php?id=R2VuZXJhbFN0YW5kYXJkcy5wZGY=
(2) cpcb.nic.in/Industry_Specific_Standards.php

REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD

1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 19542141/Moradabad/2023/paybasis **Date:18/02/2023**

1- **Name of Industry:** Triveni Engineering & Industries Limited
2- **Address of Industry:** Sugar Unit-Milak Narayanpur
3- **District:** Rampur
4- **Description about sampling point:** Final Outlet of ETP
5- **Type of Sample (Grab/Composite/Integrated):** Grab
6- **Sample Collected By:** Rajendra Lal JLA & Vishal Bharti LA
7- **Colour and Odour:** Colourless Odourless
8- **Quantity and Packing:** 2 Liter
9- **Date of Sample Collection:** 27/01/2023
10- **Analyis Indented by:** RO Moradabad
11- **Date of sample receipt in Lab:** 27/01/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.58		02-12
Oil_Grease	mg/l	2.4		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	21.0		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	280.0		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	16.0		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	112.0		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The enivironment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
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REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD

1-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 19541477/Moradabad/2023/paybasis **Date:18/02/2023**

1- **Name of Industry:** Triveni Engineering & Industries Limited

2- **Address of Industry:** Sugar Unit-Milak Narayanpur

3- **District:** Rampur

4- **Description about sampling point:** Storage Lagoon

5- **Type of Sample (Grab/Composite/Integrated):** Grab

6- **Sample Collected By:** Rajendra Lal JLA & Vishal Bharti LA

7- **Colour and Odour:** Colourless Odourless

8- **Quantity and Packing:** 2 Liter

9- **Date of Sample Collection:** 27/01/2023

10- **Analyis Indented by:** RO Moradabad

11- **Date of sample receipt in Lab:** 27/01/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.52		02-12
Oil Grease	mg/l	2.0		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	29.0		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	390.0		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	24.0		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	152.0		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The enivironment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
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REGIONAL LABORATORY MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD

I-A/I.N.S.-1, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 19541374/Moradabad/2023/paybasis **Date:18/02/2023**

1- **Name of Industry:** Triveni Engineering & Industries Limited
2- **Address of Industry:** Sugar Unit-Milak Narayanpur
3- **District:** Rampur
4- **Description about sampling point:** Final Outlet of SRS
5- **Type of Sample (Grab/Composite/Integrated):** Grab
6- **Sample Collected By:** Rajendra Lal JLA & Vishal Bharti LA
7- **Colour and Odour:** Colourless Odourless
8- **Quantity and Packing:** 2 Liter
9- **Date of Sample Collection:** 27/01/2023
10- **Analyis Indented by:** RO Moradabad
11- **Date of sample receipt in Lab:** 27/01/2023

Parameter/Method Name	Unit	Results	Standard	Detection Range
pH,4500 H B Electronic method	-	7.65		02-12
Oil_Grease	mg/l	-		02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	26.0		10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	410.0		10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	20.0		1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	144.0		5.0 -100000 mg/l

Reference- (1)General Standards for discharge of envieronment Pollutants are as pert-A Effluent(Schedule-VI).The eniveronment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf. Besides these standards,refer EPA standards for specific purpose

Remark: *NA*

Analysed by-
[Atul Kumar(JRF)]

Authorized by
Sunil Singh Chauhan Digitally signed by Sunil Singh Chauhan Date: 2023.02.20 11:21:10 +05'30'
Sunil Singh Chauhan (ASO)

VIKAS MISHRA Digitally signed by VIKAS MISHRA Date: 2023.02.20 11:29:23 +05'30'
Regional Officer

ANNEXURE R-3

कार्यालय जिला गन्ना अधिकारी,रामपुर।
गन्ना भवन निकट राम रहीम पुल, सिविल लाइन्स,रामपुर
dcorampur@rediffmail.com
phone no. 0595 3583973

पत्रांक 629 / क्रय / दिनांक रामपुर 26 जुलाई 2023।

प्रमाण–पत्र

प्रमाणित किया जाता है कि मै. त्रिवेणी इन्जनिरियंग एण्ड इन्डस्ट्रीज लिमिटेड यूनिट– मिलक नरायनपुर ,जिला रामपुर का पेराई सत्र 2020–21 का आर.टी.–8सी में Rate of Curshing Per 24 Hours (Including stoppage) निम्न विवरणानुसार है :–

क.सं.	पेराई सत्र	पेराई औसत (टी.सी.डी.)
1	2020–21	4932

(शैलेश कुमार मौर्य)
जिला गन्ना अधिकारी
रामपुर।

पत्रांक 629 / क्रय / दिनांक रामपुर 26 जुलाई 2023।

प्रतिलिपि– अपर महाप्रबन्धक(गन्ना) त्रिवेणी इन्जनिरियंग एण्ड इन्डस्ट्रीज लिमिटेड यूनिट– मिलक नरायनपुर ,जिला रामपुर को उनके कार्यालय पत्र सं. 4425 दिनांक 25.07.2023 के क्रम में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रषित।

26/07/2023

जिला गन्ना अधिकारी
रामपुर

192

ANNEXURE R-4 (COLLY)


ON
MONITO
FOR
S.R.S. OUTLET

ANNEXURE R-5

रजिस्ट्री सं० डी० एल०-33004/99 REGD. NO. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)
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PUBLISHED BY AUTHORITY

सं. 31] नई दिल्ली, शुक्रवार, जनवरी 15, 2016/पौष 25, 1937
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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 14 जनवरी, 2016

सा.का.नि. 35(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

1. **लघु शीर्षक और प्रवर्तन.**- (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2016 है।

(2) ये उनके राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।

2. पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची 1 में,-

(क) क्रम सं. 4 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित क्रम सं. और प्रविष्टियां रखी जाएंगी, अर्थात् :-

क्रम सं.	उद्योग	मापदंड	मानक
(1)	(2)	(3)	(4)
"4.	चीनी उद्योग	बहि:स्राव	सभी सांद्रण मूल्य सिवाय पीएच के मिलीग्राम प्रति लीटर में है
		पीएच	5.5 – 8.5
		कुल निलंबित ठोस पदार्थ (टीएसएस), मिलीग्राम प्रति लीटर	100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए)
		जैव आक्सीजन मांग, बीओडी, [27° सेंटीग्रेट पर तीन दिन], मिलीग्राम प्रति लीटर	100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए)

		तेल एवं ग्रीज़, मिलीग्राम प्रति लीटर	10
		कुल भंग ठोस पदार्थ (टीडीएस), मिलीग्राम प्रति लीटर	2100
		अंतिम अपशिष्ट जल बहि:स्राव सीमा	200 लीटर प्रति टन पेराई किए हुए गन्ने के लिए
		(पेराई किए हुए गन्ने के प्रति टन के लिए अंतिम उपचारित अपशिष्ट बहि:स्राव 100 लीटर तक निर्बंधित है और छिड़काव तालाब ओवरफ्लो से अपशिष्ट जल या शीतलन टावर ब्लो डाउन पेराई किए हुए गन्ने के लिए 100 लीटर प्रति टन तक निर्बंधित है तथा इकाई से एकल आउटलेट बिन्दु अनुज्ञात है)	
		उत्सर्जन	
		स्टेक से विविक्त पदार्थ उत्सर्जन प्रति सामान्य क्यूबिक मीटर 150 मिलीग्राम से कम होगा।	

4(1) चीनी उद्योगों में उपचारित बहि:स्राव सिंचाई प्रोटोकाल और अपशिष्ट जल संरक्षण या अपशिष्ट जल प्रबंधन

(i) विभिन्न मृदा टेक्सचरों के लिए लदाई दरें

क्रम सं.	मृदा टेक्सचर	m^3/Ha/Day में लदाई दर
1.	रेतीली	225 से 280
2.	रेतीली दुमट	170 से 225
3.	दुमट	110 से 170
4.	क्ले दुमट	55 से 110
5.	क्ले	35 से 55

(ii) अपशिष्ट जल संरक्षण और प्रदूषण नियंत्रण प्रबंधन

1. अधिक साधित्र जल के पुन: चक्रण के लिए उपयोगिताओं या अनुषंगी इकाईयों के प्रसंस्करण के लिए शीतलन प्रबंधन और पालिसिंग टैंकों की स्थापना हो।
2. अपशिष्ट जल उपचार संयंत्र का पेराई ऋतु आरंभ होने से एक मास पूर्व स्थिरीकरण किया जाएगा और यह पेराई ऋतु के पश्चात् एक मास तक प्रचालन करना जारी रखेगा।
3. सिंचाई के लिए कोई मांग नहीं अवधि के दौरान उपचारित अपशिष्ट जल को केवल 15 दिन की धारण क्षमता वाले रिसाव रोधी लाइन तालाब में भंडारित किया जाएगा।
4. बहावमापी को सभी जल ऐब्स्ट्रैक्शन बिन्दुओं पर प्रतिस्थापित किया जाएगा और ताजे जल के उपयोग को न्यूनतम किया जाएगा।
5. समुचित वायु प्रदूषण नियंत्रण युक्तियों को विविक्त पदार्थ उत्सर्जन मानक को पूरा करने के लिए स्थापित किया जाएगा।"।

[फा.सं. क्यू-15017/31/2007-सीपीडब्ल्यू]

डा. राशिद हसन, सलाहकार

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में का.आ.सं0 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और तत्पश्चात उनमें निम्नलिखित अधिसूचनाओं के द्वारा संशोधन किए गए :

का.आ. सं. 433(अ), तारीख 18 अप्रैल, 1987; सा.का.नि. सं. 176(अ), तारीख 2 अप्रैल, 1996; सा.का.नि. सं. 97(अ), तारीख 18 फरवरी, 2009; सा.का.नि. सं. 149(अ), तारीख 4 मार्च, 2009; सा.का.नि. सं. 543(अ), तारीख 22 जुलाई, 2009; सा.का.नि. सं. 739(अ), तारीख 9 सितंबर, 2010; सा.का.नि. सं. 809(अ), तारीख 4 अक्तूबर, 2010; सा.का.नि. सं. 215(अ), तारीख 15 मार्च, 2011; सा.का.नि. सं. 221(अ), तारीख 18 मार्च, 2011; सा.का.नि. सं. 354(अ), तारीख 2 मई, 2011; सा.का.नि. सं. 424(अ), तारीख 1 जून, 2011; सा.का.नि. सं. 446(अ), तारीख 13 जून, 2011; सा.का.नि. सं. 152(अ), तारीख 16 मार्च, 2012; सा.का.नि. सं. 266(अ), तारीख 30 मार्च, 2012; सा.का.नि. सं. 277(अ), तारीख 31 मार्च, 2012; सा.का.नि. सं. 820(अ), तारीख 9 नवंबर, 2012; सा.का.नि. सं. 176(अ), तारीख 18 मार्च, 2013; सा.का.नि. सं. 535(अ), तारीख 7 अगस्त, 2013; सा.का.नि. सं. 771(अ), तारीख 11 दिसंबर, 2013; सा.का.नि. सं. 2(अ), तारीख 2 जनवरी, 2014; सा.का.नि. सं. 229(अ), तारीख 28 मार्च, 2014; सा.का.नि. सं. 232(अ), तारीख 31 मार्च, 2014; सा.का.नि. सं. 325(अ), तारीख 7 मई, 2014; सा.का.नि. सं. 612(अ), तारीख 25 अगस्त, 2014; सा.का.नि. सं. 789(अ), तारीख 11 नवंबर, 2014; का.आ. सं. 3305(अ), तारीख 7 दिसंबर, 2015 और अंत में अधिसूचना का.आ. सं. 4(अ), तारीख 1 जनवरी, 2016 द्वारा संशोधन किए गए थे |

MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 14th January, 2016

G.S.R. 35(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. **Short title and Commencement.- (1)** These rules may be called the Environment (Protection) Amendment Rules, 2016.
   (2) They shall come into force on the date of their publication in the Official Gazette.

2. In Schedule-I to the Environment (Protection) Rules, 1986, for serial number 4 and the entries relating thereto, the following serial number and entries shall be substituted, namely:-

S.No.	Industry	Parameters	Standards
(1)	(2)	(3)	(4)
"4.	SUGAR INDUSTRY	EFFLUENTS	All concentration values are in milligramme per litre except for pH
		pH	5.5 - 8.5
		Total Suspended Solids (TSS), milligramme per litre	100 (for disposal on land) 30 (for disposal in surface waters)
		Biological Oxgyen Demand ,	100 (for disposal on land)

		BOD[3 days at 27°C], milligramme per litre	30 (for disposal in surface waters)
		Oil & Grease , milligramme per litre	10
		Total Dissolved Solids (TDS), milligramme per litre	2100
		Final wastewater discharge limit	200 litre per tonne of cane crushed
		(Final treated effluent discharge restricted to 100 litre per tonne of cane crushed and Waste water from spray pond overflow or cooling tower blow down to be restricted to 100 litre per tonne of cane crushed and only single outlet point from unit is allowed.)	
		EMISSIONS	
		The particulate matter emissions from the stack shall be less than 150 milligramme per normal cubic metre	

4(1) Treated effluent Irrigation protocol and waste water conservation or waste water management in Sugar industries

(i) Loading rates for different soil textures

S.N	Soil Texture	Loading rate in m^3/Ha/Day
1	Sandy	225 to 280
2	Sandy loam	170 to 225
3	Loam	110 to 170
4	Clay loam	55 to 110
5	Clay	35 to 55

(ii) Waste water conservation and pollution control management

1. Establishment of cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
2. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
3. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
4. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
5. Suitable Air pollution control devices to be installed to meet the particulate matter emission standard.".

[F.No. Q-15017/31/2007- CPW]
DR. RASHID HASAN, Advisor

Note: - The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and subsequently amended *vide* the following notifications, namely:-

S. O. 433 (E), dated the 18th April 1987; G.S.R. 176(E), dated the 2nd April, 1996; G.S.R. 97 (E), dated the 18th February, 2009; G.S.R. 149 (E), dated the 4th March , 2009; G.S.R. 543(E), dated the 22nd July,2009; G.S.R. 739 (E), dated the 9th September, 2010; G.S.R. 809(E), dated the 4th October, 2010, G.S.R. 215 (E), dated the 15th March, 2011; G.S.R. 221(E), dated the 18th March, 2011; G.S.R. 354 (E), dated the 2nd May, 2011; G.S.R. 424 (E), dated the 1st June, 2011; G.S.R. 446 (E), dated the 13th June, 2011; G.S.R. 152 (E), dated the 16th March, 2012; G.S.R. 266(E), dated the 30th March, 2012; G.S.R. 277 (E), dated the 31st March, 2012; G.S.R. 820(E), dated the 9th November, 2012; G.S.R. 176 (E), dated the 18th March, 2013; G.S.R. 535(E), dated the 7th August, 2013; G.S.R. 771(E), dated the 11th December, 2013;

G.S.R. 2(E), dated the 2nd January, 2014; G.S.R. 229 (E), dated the 28th March, 2014; G.S.R. 232(E), dated the 31st March, 2014; G.S.R. 325(E), dated the 07th May, 2014, G.S.R. 612, (E), dated the 25th August 2014; G.S.R. 789(E), dated the 11th November, 2014; S.O. 3305(E), dated the 7th December, 2015 and lastly amended *vide* notification S.O. 4(E), dated the 1st January, 2016.

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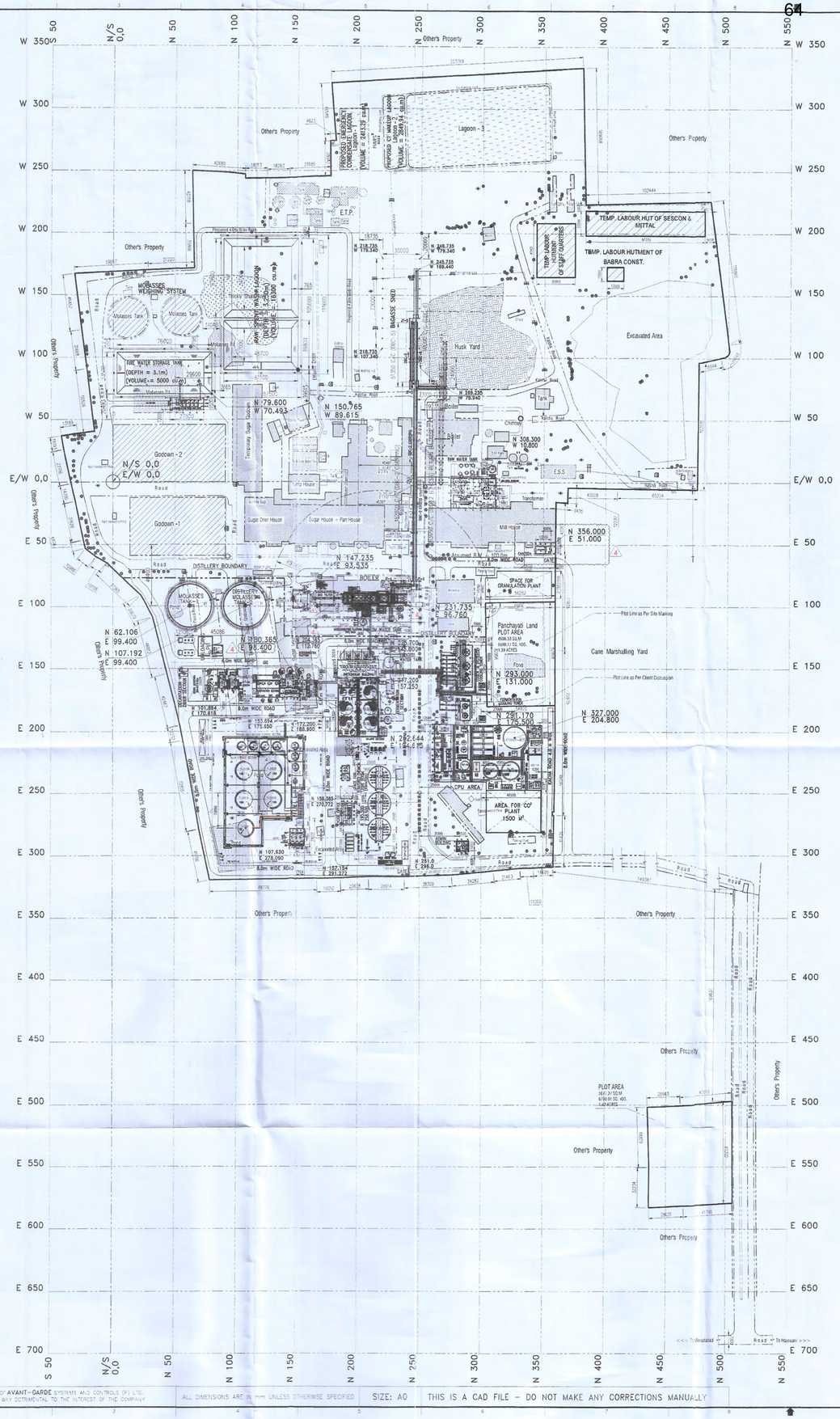
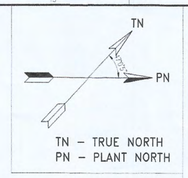
ANNEXURE R-6

ANNEXURE R-7



ANNEXURE R-8



GENERAL NOTES:–

1. WHEREVER CABLE TRENCHES/PIPE CROSSING THE ROAD, HUME PIPE/CULVERT TO BE PROVIDED.
2. ALL CO-ORDINATES SHOULD BE VERIFIED AT SITE AND MARKING TO BE DONE. BEFORE STARTING THE CONSTRUCTION ACTIVITY, THE RELATIVE DIMENSIONS BETWEEN THE EQUIPMENT/BUILDINGS SHALL ALSO TO BE VERIFIED BEFORE CONSTRUCTION AND IF ANY DISCREPANCY ARE NOTED, THE SAME SHALL BE REFERED TO THE CONSULTANT.
3. PIPE RACK HEAD ROOM CLEARANCE SHALL BE 8.0M (BOTTOM OF STEEL) IN ROAD CROSSING AREA/ VEHICLE MOVEMENT AREA, AND IN OTHER AREAS MINIMUM 4.0M (BOTTOM OF STEEL, SHALL BE MAINTAINED. UNLESS OTHER WISE SPECIFIED.
4. TOP OF ROAD LEVEL (TRL) SHALL BE SAME AS PAVED LEVEL (FPL) UNLESS OTHERWISE NOTED.

THIS DRAWING PREPARED BASED ON:–

1. OVERALL PLANT LAYOUT	: 0-2020460-600-0023_REV.8
2. TOPOGRAPHICAL SURVEY PLAN	: 20 / C2/ SDS / REE /01/02
3. TOPOGRAPHICAL & CONTOUR SURVEY PLAN	: 20 / C2/ SDS / REE /01/01

REFERENCE DRAWINGS:–

1. PLAN VIEW OF 50 TPH SPENT WASH FIRED BOILER	: SK-BR-1063-2281_REV.0
2. LAYOUT OF BAGASSE HANDLING SYSTEM	: 0-2020460-600-0104_REV.1
3. POWER HOUSE LAYOUT AT GROUND FLOOR (EXISTING)	: MNP/E-FICT /21/(C)/012_REV.0
4. LAGOON No.1 (EXISTING)	: MNP/E.T.P./04_REV.0
5. LAGOON No.2 (EXISTING)	: MNP/E.T.P./03_REV.0
6. SCHEMATIC VIEWS & GENERAL ARRANGEMENT FOR COOLING TOWER MODEL: F456-5.0-05 (PCTL)	: 21-21-0019A/G/01_REV.1
7. UNIT PLOT PLAN FOR CONDENSATE POLISHING UNIT	: 0-2020460-300-0168_REV.1
8. SCHEMATIC VIEWS & GENERAL ARRANGEMENT FOR COOLING TOWER MODEL: F444-1.5T-02 (PCTL)	: 21-21-0019B/G/01
9. LAYOUT PLAN OF BAGASSE HANDLING SYTEM	: BITPL-BI9385-01-001_REV.3
10. SECTIONAL ELEVATION FOR BAGASSE HANDLING SYTEM	: BITPL-BI9385-01-002_REV.3
11. PLOT PLAN (PRAJ)	: D-21026-1-PLT001_REV.1
12. EQUIPMENT LAYOUT – TG HALL PLAN AT EL+0.0m LEVEL	: 1-2020460-500-0263_REV.0
13. EQUIPMENT LAYOUT – TG HALL PLAN AT EL+4.5m LEVEL	: 1-2020460-500-0264_REV.0
14. CONDENSATE POLISHING UNIT EQUIPMENT LAYOUT	: ARS/TEIL/P-520/B/01_REV.2
15. SWITCHGEAR BUILDING	: 1-2020460-900-0467_REV.0
16. PANEL LAYOUT FOR TG HALL AT VARIOUS LEVEL	: 1-2020460-900-0466_REV.0
17. CANTEEN BUILDING FOUNDATION & PLINTH BEAM LAYOUT DETAILS	: 1-2020460-400-1888_REV.0
18. EXCISE OFFICE ROOF BEAM LAYOUT & DETAILS	: 2-2020460-400-1890_REV.0
19. CANTEEN BUILDING ARCHITECTURAL PLAN, ELEVATION AND SECTIONS	: 1-2020460-400-1887_REV.0
20. EXCISE OFFICE ARCHITECTURAL PLAN, ELEVATION AND SECTIONS	: 1-2020460-400-1891_REV.0
21. GA OF SPENT WASH RAG FILTER	: CF 02 637 00 000_REV.0

LEGEND:–

- CABLE TRAY
- CABLE TRENCH
- HUME PIPE

CPU – CONDENSATE POLISHING UNIT

अनुमोदित (प्रमाणित) परिवेश संबंधित अधिकारी कृषि आयुक्त आयुक्त, उ0प्र0 प्रयागराज 31-12-2021

THIS DRAWING SUPERSEDE THE DRAWING No.: 0-2020460-600-0023_REV.8

ISSUE 20.06.2021

CONTROLLED COPY — UNCONTROLLED COPY

REV. NO	DATE	DESCRIPTION	REV. BY	CHD. BY	APPD. BY
4	20.06.2021	COOLING TOWER PUMP LOCATION REVISED, EXCISE OFFICE & CANTEEN UPDATED AS PER CIVIL DRAWING & CO-ORDINATES INDICATED, SPENT WASH TANK & DM WATER TANK LOCATION REVISED, SPACE FOR GRANULATION PLANT, REPAT-ED CHEMICAL STORE ROOM, FIRE FIGHTING OFFICE/STORE ROOM INDICATED, DRAIN SUMP, MILLING SECTION UPDATED AS PER SUPPLIER DRAWING, DISTILLERY PLANT MAIN GATE, SECURITY OFFICE & TOILETS INDICATED, FERMENTATION SECTION, BOILER AREA TOILET INDICATED AND REVISED MARKED AS	MM	KSK	MM
3	21.05.2021	NORTH ORIENTATION REVISED BASED ON THE LATEST SURVEY DRAWING, FIRE WATER TANK, BAG FILTER, CHIMNEY, COOLING TOWER CO-ORDINATES INDICATED, SPENT WASH LAGOON SIZE REVISED, COOLING TOWER UPDATED AS PER GA DRG., NEW OIL PANEL ROOM, SWITCHGEAR BUILDING, COOLING WATER PIPE ROUTE UPDATED, HAZARDS HANDLING SYSTEM, DISTILLERY & CPU PLANT AREA UPDATED AS PER SUPPLIER DRAWING AND REVISED MARKED AS	MM	KSK	MM
2	01.04.2021	DISTILLERY PLANT UPDATED AS PER SUPPLIER DRAWING, RAW SPENT WASH & FIRE WATER TANK, RAW SPENT WASH LAGOON, COOLING TOWER, CHIMNEY, BOILER, TG HALL, MAIN GATE, SECURITY OFFICE, TOILETS, MILLING SECTION, FERMENTATION SECTION, BOILER AREA TOILET, MOLASSES TANK, MOLASSES WEIGHING SYSTEM, BAGASSE SHED, BAGASSE HANDLING SYSTEM, DISTILLERY PLANT, CPU AREA, ETP, SUGAR HOUSE, PAN HOUSE, GODOWN-1, GODOWN-2, MOLASSES TANK, DISTILLERY MOLASSES TANK, SPACE FOR GRANULATION PLANT, PANCHAYATI LAND, POND, CANE MARSHALLING YARD, PLOT LINE AS PER SITE MARKING, PLOT LINE AS PER CLIENT DISCUSSION, AREA FOR CO2 PLANT, ROAD, OTHERS PROPERTY, ETC. AS PER SITE VISIT DISCUSSION DATED 29.03.2021, DISTILLERY PLANT AREA UPDATED AND REVISED MARKED AS	MM	KSK	MM
1	18.03.2021	DISTILLERY PLANT UPDATED AS PER DISTILLERY SUPPLIER DRAWING, BAGASSE HANDLING SYSTEM UPDATED PROPOSED TO AREA & SWITCHGEAR BUILDING INDICATED.	MM	KSK	MM

CUSTOMER: TRIVENI ENGINEERING & INDUSTRIES LTD, MILAKNARAYANPUR
PROJECT: 160 KLPD ETHANOL PLANT WITH SLOP FIRED COGENERATION PROJECT

AVANT-GARDE SYSTEMS AND CONTROLS (P) LTD. CHENNAI 600 116, INDIA.

	NAME	SIGN	DATE
DRAWN	M.Mayanti	-Sd-	18.02.2021
CHKD.	K.Selvakumar	-Sd-	23.02.2021
APPD.	N.Muralikannan	-Sd-	11.03.2021

DEPT: PE | CODE: 500 | FIRST ANGLE PROJECTION | SCALE: 1:1350 | WEIGHT (Kg): - | REF. ASSY. DRG. NO.: - | TEM NO.: -

TITLE: OVERALL PLANT LAYOUT

DRAWING NO.: 0-2020460-500-0253 | REV: 4

CAD DRAWING NO.: 2020460253

Triveni Engineering & Industries Ltd.
Auth. Signatory

CAUTION : THE INFORMATION IN THIS DOCUMENT IS THE PROPERTY OF AVANT-GARDE SYSTEMS AND CONTROLS (P) LTD. IT MUST NOT BE USED DIRECTLY OR INDIRECTLY IN ANY WAY DETRIMENTAL TO THE INTEREST OF THE COMPANY. | ALL DIMENSIONS ARE IN mm UNLESS OTHERWISE SPECIFIED | SIZE: A0 | THIS IS A CAD FILE – DO NOT MAKE ANY CORRECTIONS MANUALLY

ANNEXURE R-9 (COLLY)

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE
Office & Laboratory: 3/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web: www.etrcindia.com
ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007
An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3747/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	640.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	17.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	16.4	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part 58): 2006 Reaffirmed: 2017	132.0	5 - 135000

..... END OF REPORT .....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that the data reflects our best analytical assessment and is suitable for the sample's conditions at the time of analysis.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of samples analyzed or the results unless this determination is the responsibility of the sampling by the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used for any advertising purpose without special permission in writing.
- Complete report is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Authorized Signatory
(Ritu Garg)
QM

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ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3857/2020	Date of Report : 21.12.2020
Name/Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	18.12.2020	7	Analysis Start Date	18.12.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	21.12.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1268.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	13.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	14.4	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	136.0	5 - 135000
6	Oil & Grease	mg/l	APHA 23rd Ed. 2017-5520 A+D	BDL	5 - 200

BDL= Below Detection Limit

..... END OF REPORT .....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
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- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

CHECKED

Authorized Signatory
(Ritu Garg)
QM

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ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/4000/2021	Date of Report : 25.01.2021
Name/Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	22.01.2021	7	Analysis Start Date	22.01.2021
4	Sample Quantity	2.0 litre	8	Analysis End Date	25.01.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.3	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	734.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	19.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	15.6	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	116.0	5 - 135000

BDL= Below Detection Limit

..... END OF REPORT.....

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TC-5469

ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/WW/2131/2021	Date of Report : 19.02.2021
Name /Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	13.02.2021	7	Analysis Start Date	13.02.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	16.02.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.8**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**980**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**17.0**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**15.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**132.0**	5 - 135000

..... END OF REPORT.....

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/4195/2021	Date of Report: 17.03.2021
Name/Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet (OCEMS)	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	14.03.2021	7	Analysis Start Date	14.03.2021
4	Sample Quantity	2.0 litre	8	Analysis End Date	17.03.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.9	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1615.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	13.0	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	12.0	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	112.0	5 - 135000

..... END OF REPORT.....

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ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/WW/4313/2021	Date of Report : 10.04.2021
Name /Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	06.04.2021	7	Analysis Start Date	06.04.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	09.04.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1026.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	16.8	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	16.0	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	128.0	5 - 135000

BDL= Below Detection Limit

..... END OF REPORT. .....

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Lab-Incharge

Authorized Signatory
(Ritu Garg)
QM

ANNEXURE R-10 (COLLY)

प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग–7 उ0प्र0 शासन के अ.शा.पत्र सं0–1113(3)/81–7–2010–53 (पर्या)/2017, दिनांक – के अनुपालन में जनपद–प्रयागराज, उ.प्र. में माह जनवरी व फरवरी 2021 में आयोजित होने वाले माघ मेला के संबंध में जिलाधिकारी महोदय, रामपुर के दिनांक– 14.12.2020 को गठित समिति द्वारा जल प्रदूषणकारी उद्योगों (उ.प्र. प्रदूषण नियंत्रण बोर्ड द्वारा चिंहित) की निरीक्षण आख्या–

निरीक्षण की तिथि– 21.1.2021

1–जनपद का नाम– रामपुर।

2–निरीक्षण का विवरण–

उद्योग का नाम/पता	जांच का परिणाम	निरीक्षण में दोषी पाये गये उद्योगों का विवरण	दोषी पाये गये उद्योगों के विरूद्ध की गयी कार्यवाही का विवरण	अभ्युक्ति
1	2	3	4	5
मै0 त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि. मिलक नारायणपुर, टाण्डा, रामपुर	निरीक्षण के समय उद्योग उत्पादनरत पाया गया एवं ई.टी.पी. संचालित पाया गया। शुद्धीकृत उत्प्रवाह लैगून में अवशोषित कर आसपास के कृषकों को सिंचाई हेतु प्रयुक्त किया जाता पाया गया। रंगीन/अशुद्धीकृत उत्प्रवाह निस्तारित होता नहीं पाया गया।	कोई नहीं।	लागू नहीं।	शुद्धीकृत उत्प्रवाह का प्रयोग सिंचाई हेतु किया जाना।

क्र.सं.	निरीक्षणकर्ता का नाम एवं पदनाम	विभाग	हस्ताक्षर
1.	जे0 एन. तिवारी, अवर अभियन्ता	उ0प्र0 प्रदूषण नियंत्रण बोर्ड, मुरादाबाद	
2.	गोपाल कृष्ण शर्मा, प्रधान सहा.	जिला उद्योग एवं उद्यम प्रोत्साहन केन्द्र, रामपुर	
3.	निधि ~~[illegible]~~ DSDM, उपजिलाधिकारी	तहसील-टाण्डा रामपुर	
4.			

MAGH-MELA-INSP.

प्रमुख सचिव, पर्यावरण, वन एवं जलवायु परिवर्तन, अनुभाग–7 उ0प्र0 शासन के अ.शा.पत्र सं0–1113(3)/81–7–2010–53 (पर्या)/2017, दिनांक ..... के अनुपालन में जनपद–प्रयागराज, उ.प्र. में माह जनवरी व फरवरी 2021 में आयोजित होने वाले माघ मेला के संबंध में जिलाधिकारी महोदय, रामपुर द्वारा दिनांक– 14.12.2020 को गठित समिति द्वारा जल प्रदूषणकारी उद्योगों (उ.प्र. प्रदूषण नियंत्रण बोर्ड द्वारा चिंहित) की निरीक्षण आख्या–

1–जनपद का नाम– रामपुर।

निरीक्षण की तिथि– 3/2/2021

2–निरीक्षण का विवरण–

उद्योग का नाम/पता	जांच का परिणाम	निरीक्षण में दोषी पाये गये उद्योगों का विवरण	दोषी पाये गये उद्योगों के विरूद्ध की गयी कार्यवाही का विवरण	अभ्युक्ति
1	2	3	4	5
त्रिवेणी इंजीनियरिंग एण्ड इण्डस्ट्रीज लि. शिलाखनरामपुर, रामपुर	निर्माण के समय ETP संचालित पाया गया एवं किसी प्रकार का रोक / अधिकृत उत्सर्जन परिलक्षित होते नहीं पाया गया	कोई नहीं	लागू नहीं	अधिकृत उत्सर्जन का प्रमाण उपलब्ध कराये जाने हेतु निर्देश दिया गया है

क्र.सं.	निरीक्षणकर्ता का नाम एवं पदनाम	विभाग	हस्ताक्षर
1.	जे०एन० त्रिपाठी, उप्र अधिशासी	उ0प्र0 प्र. नि. बोर्ड, मुरादाबाद	
2.	एस०के० शर्मा, सफाईकर्मी	जिला ईकाई एवं उप्र क्षेत्रीय कार्यालय, रामपुर	
3.			
4.			

R.O. SK

MAGH-MELA-DNSP.

ANNEXURE R-11 (COLLY)

REGIONAL LABORATORY OFFICE MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
I-A/I.N.S.-I, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 1177862J/Moradabad/2021 Date:03.02.2021

1- Name and Address of Industry/S.T.P: TRIVENI ENGINEERING INDUSTRIES LIMITED ,Rampur

2- Description about sampling point: OUTLET OF ETP

3- Type of Sample (Grab/Composite/Integrated): Grab

4- Sample Collected By: S.S Singh AEE ,Jitendra Nath Tiwari JE

5- Colour and Odour: COLOURLESS ODOURLESS

6- Quantity and Packing: 2 liter (PLASTIC JERICAN)

7- Date of Sample Collection: 27/01/2021

8- Analysis Indented by: RO Moradabad

9- Date of sample receipt in Lab: 27/01/2021

10- method of analysis .... APHA, AWWA, WEF,23rd Edition.2017, IS 3025(Part-44) : For BOD

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.2	02-12
Oil Grease	-	3.2	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	26.0	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1920.0	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	22.0	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	216.0	5.0 -100000 mg/l

Reference: (1)General Standards for discharge of envieronment Pollutants are as peri-A Effluent(Schedule VI)
The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf
Besides these standards,refer EPA standards for specific purpose

Analysed by -
Alok Sharma (JRF)

Authorized by
Ajit Vishwarma SA

VIKAS
UP.683
Regional Officer

Note: 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced except in full without the written permission of laboratory. 3 The test report pertains to the sample as received in Lab.

REGIONAL LABORATORY OFFICE MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
I-A(E.N.S.)-I, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT WASTEWATER LABORATORY

Cl No: 1111/1989/Moradabad/2021 Date: 03/02/2021

Name and Address of Industry/S.T.P: Triveni Engineering & Industries Limited ,Rampur

Description about sampling point: OUTLET OF ETP

Type of Sample (Grab/Composite/Integrated): Grab

Sample Collected By: Jitendra Nath Tiwari JE .NO NO

Colour and Odour: COLOURLESS ODOURLESS

Quantity and Packing: 2 liter (PLASTIC JERICAN)

Date of Sample Collection: 22/01/2021

Analysis Indented by: RO Moradabad

Date of sample receipt in Lab: 22/01/2021

Ref. method of analysis : APHA, AWWA, WEF,23rd Edition,2017, IS 3025(Part-44) : For BOD

Parameter	Unit	Results	Detection Range
pH 4500-H B Electronic method	-	7.5	02 - 12
Oil & Grease	-	3.6	02 - 2
Suspended Solids 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	28.0	10-20000 mg/l
Dissolved Solids 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1880.0	10- 50000 mg/l
BOD 5 Day 20 0C IS 3025 Part 44: 1993 Bio	mg/l	24.0	1 - 30000 mg/l
COD 5220 B Open Reflux Method	mg/l	220.0	5.0 -100000 mg/l

Reference : Consent Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI)

The environment (Protection) Rules,1986 source www.cpcb.nic.in/GeneralStandards.pdf

Besides these standards refer EPA standards for specific purpose

Analysed by

(JE-I)

Authorized by

SA

Regional Officer

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3745/2020	Date of Report : 21.12.2020
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	18.12.2020	7	Analysis Start Date	18.12.2020
4	Sample Quantity	2.0 liters	8	Analysis End Date	21.12.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**9.0**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1862.0**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**134.0**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**294.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**1292.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**934.8**	1 - 800

..... END OF REPORT.....

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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

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(Ritu Garg)
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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3746/2020	Date of Report : 21.12.2020
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	18.12.2020	7	Analysis Start Date	18.12.2020
4	Sample Quantity	2.0 liters	8	Analysis End Date	21.12.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.7**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1878.0**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**15.1**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**16.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**112.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**320.0**	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/2501/8851/2021	Date of Report : 25.01.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	22.01.2021	7	Analysis Start Date	22.01.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	25.01.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**8.4**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1920.5**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**148.0**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**326.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**1124.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**891.9**	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/2501/8852/2021	Date of Report : 25.01.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	22.01.2021	7	Analysis Start Date	22.01.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	25.01.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.6**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1928.6**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**19.8**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**17.8**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**128.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**297.6**	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/WW/2132/2021	Date of Report : 19.02.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	13.02.2021	7	Analysis Start Date	13.02.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	18.02.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**8.5**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**19050**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**181.8**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**304.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**1316.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**951.6**	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/WW/2133/2021	Date of Report : 19.02.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** Village: Milak Narayanpur, Tehsil: Swar **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	13.02.2021	7	Analysis Start Date	13.02.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	18.02.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.7**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1882.0**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**17.9**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**19.8**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**128.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**310.0**	1 - 800

BDL=Below Detection Limit

..... END OF REPORT.....

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/4188/2021	Date of Report : 17.03.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Inlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	14.03.2021	7	Analysis Start Date	14.03.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	17.03.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**8.0**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1605.0**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**155.6**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**344.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**1304.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**755.2**	1 - 800

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TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/4189/2021	Date of Report : 17.03.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**SRS Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	14.03.2021	7	Analysis Start Date	14.03.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	17.03.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.7**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1638.6**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**16.3**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**16.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**124.0**	5 - 135000
6	Sulphate (SO_4)	mg/l	APHA 23rd Ed. 2017-4500 SO_4^{2-} E	**313.9**	1 - 800

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
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Authorized Signatory
(Sandeep Kr Verma)
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Environmental And Technical Research Centre ★ CHECKED

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ASSESSMENT OF PHYSICO-CHEMICAL STATUS OF GROUND WATER TAKEN FROM FOUR BLOCKS (SUAR, MILAK, BILASPUR, SHAHABAD)OF RAMPUR DISTRICT, UTTAR PRADESH, INDIA

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ABSTRACT

The ground water quality is determined in four blocks (Suar, Milak,Bilaspur, Shahabad),that lies in district Rampur of Uttar Pradesh, where from each block fifteen villages are under studied from assessment of Physico- chemical status of ground water. One sample from each village is under assessment of Physico-chemical solution and various quality parameter are measured including pH, electrical conductivity (EC), total dissolved solids (TDS),total hardness(TH),content of calcium (Ca^{2+}),magnesium (Mg^{2+}),sodium(Na^{+}),potassium (K^{+}),bicarbonate(HCO^{3-}), chloride(Cl^{-})and sulphate ($S0_4^{2-}$)concentration present in water. A systematic calculation of correlation is performed among these parameters .The chemical analysis of water samples show considerable variations and also most of the samples do not comply with WHO standards for the parameter measured. Overall the water quality is found to be not suitable for drinking purposes with any prior treatment except at eight locations out of sixty village's samples

Keywords: Ground water, water quality, correlation coefficient, Rampur District (Suar, Milak, Bilaspur, Shahabad)

INTRODUCTION

Water plugs a vital role in human life .The consequences of urbanization and industrialization leads to spoil the water for agricultural purposes ground water is explored in rural especially in those areas where other sources of water like dam and river or a canal is not considerable. During last decade, this is observed that ground water get polluted drastically because of increased human activities[1,2].Consequently number of cases of water borne diseases has been seen which a cause of health hazards[3-5]. An understanding of water chemistry is the bases of the knowledge of the multidimensional aspect of aquatic environmental chemistry which involves the source, composition, reactions and transportation of water. The quality of water is of vital concern for the mankind since it is directly linked with human welfare .It is a matter of history that facial pollution of drinking water caused water-borne diseases which wiped out entire population of the studied area. The present work is an attempt to measure the water quality of various water sources of four blocks of Rampur district, Uttar Pradesh, India.

EXPREMENTAL

Study Area

The area under studied four blocks(Suar,Milak,Bilaspur,Shahabad) lies Rampur District and it is located between longitudes 78-0-54 to 69-0-28 East and latitude 28-25 to 29-10 North, and on coordinate it is lies 28.8^0N 79.0^0E.It is cover 2,367 km^2 area. It has an average elevation of 288 meters (968ft)[7] Fig.(1,2,3). The study was undertaken in four blocks (Suar, Milak, Bilaspur, Shahabad) in 15 villages of each block of Rampur district. These villages are occupied by people who work mainly in agricultural and some government jobs in the nearest places. The population of these villages is not known actually. The ground water is considered as the source of drinking water, in addition of agricultural and home uses where these is no surface water at all. The water is extracted from hand dug wells and also transported by private

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water tanker through out the four blocks of these villages. The precipitation which is the sole source of ground water recharge in the study area is very low due to average rainfall. The water table in the study area is found to vary from 3.2m to 12.86m and the aquifer is unconfined.

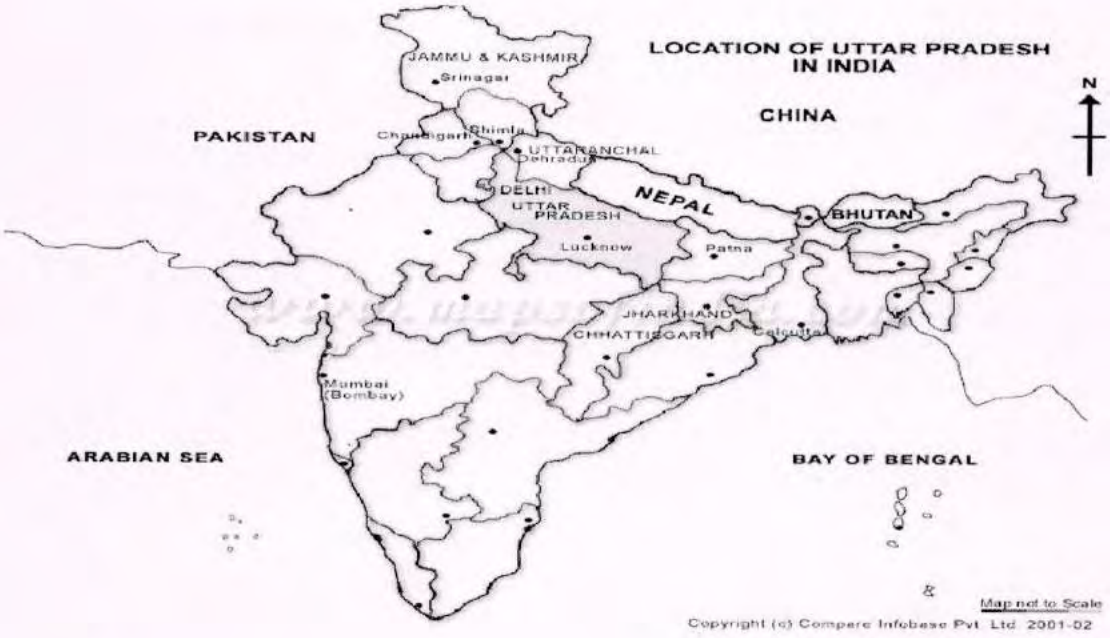

Fig.-1:Location of Uttar Pradesh in India

Fig.-2;Location of Rampur in Uttar Pradesh

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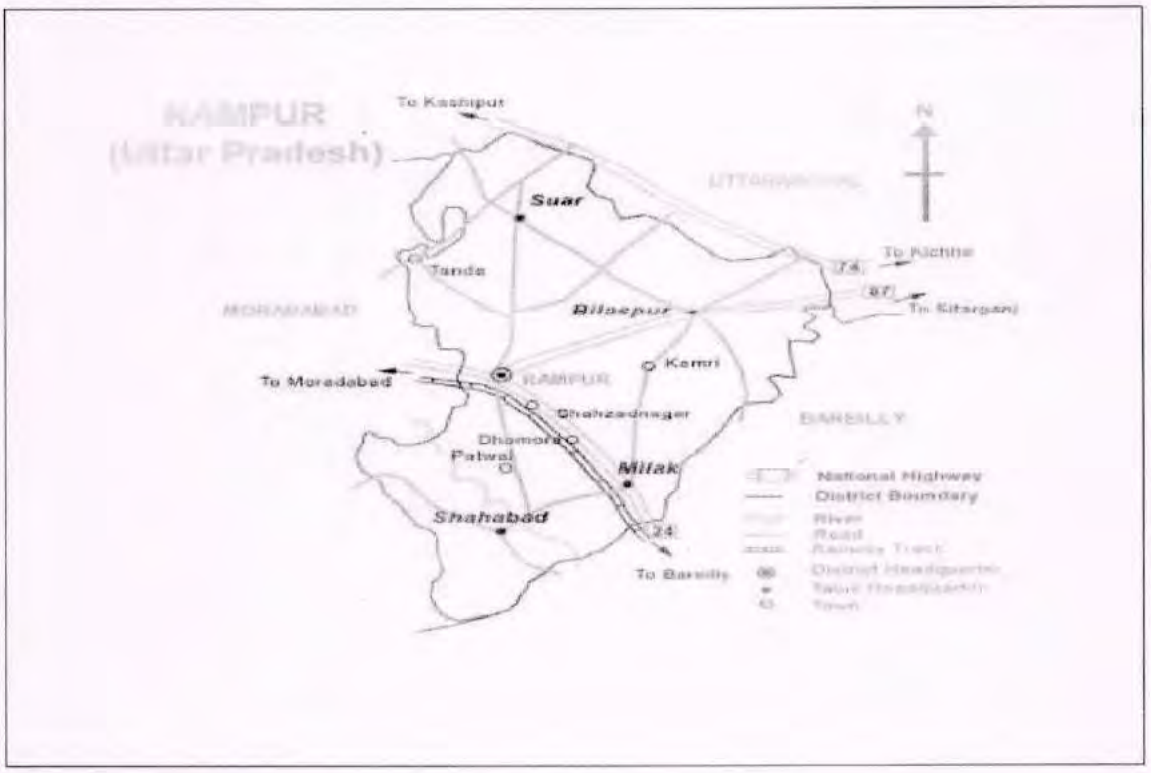

Fig.-3: Map of Rampur (Suar, Milak, Bilaspur, Shahabad)

Water Sampling

A total of 60 ground water samples are collected one each for 15 villages, in four blocks (Suar,Milak, Bilaspur,Shahabad) .The samples are collected in clean polyethylene bottles and prior to collection ,the samples are rinsed thoroughly with sample water[8]. The samples are analyzed for Ca^{2+}, Mg^{2+}, Na^{+}, K^{+}, bicarbonate, chloride and sulphate. The water samples are taken through pumping so the samples will be a representative and order to avoid only contamination from the surface[9].

3. Methodology: - The pH and electrical conductivity (EC) are measured for each sample at well head during field study to these areas. So the pH is measured using pH-Meter Model E- 588 While EC is determined using EC –Meter Model LF 91.The TDS is calculated using a formula from the United States Salinity Laboratory, 1954[10]. The Chemical analysis samples are carried out at faculty of chemistry, Govt.Raza (P.G) College, Rampur (U.P.), where sodium and potassium are analyzed using a Flame Photometer, the calcium and magnesium are determined with EDTA, while the titration with mercury nitrated are used to determine chloride. Sulphate was determined nephalometrically using ELICO CL-52 Nepthalometer[11]. For bicarbonate, a titration with 0.01N sulphuric acid is used. Finally, a turbidity method is explored for the surface analysis some statistical analysis are done using Statistical Package for Social Sciences (SPSS).

RESULTS AND DISCUSSIONS

The ground water from the study areas had no color, order and turbidity. Taste of the water showed some brackish water at most of the locations. The results of the chemical analysis of ground from these blocks are present in (Table 1-4) so, it is necessary to make a comparison of ground water quality of the study areas with drinking water standards (WHO) and these are presented in Table 5.The data of the chemical results showing consider variation which reflects their chemical composition. The pH of ground water in their area ranges from 7.14 to 8.50 these values (Table 1, 2, 3,4) reveals that samples lie with the permissible range of 6.5-9.2[12] . The EC of the water samples shows a wide variation in all the villages in

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the four blocks. According to Salinity classification by Rabinove et al.[13] groundwater was non saline at 9 locations, slightly saline 24 locations and moderately saline at 27 locations (Table 6).According to Durfor and Backer[14] classification of total hardness. Water was very hard at all the locations .The calcium and TA content was beyond acceptable limits. Carbonate was either absent or present in neglible amounts.Chloride concentration ranged from 1.7 to 2048 mg/l.Expect at 15 locations, the chloride content was higher than the WHO acceptable limits.Sulphate concentration varied from 34 to 3108mg/l and found to be in acceptable limits in nine locations. Bicarbonate ranged from 144 to 1070mg/l in these blocks villages. Expect at fourteen locations, sodium was higher than the WHO acceptable limits of 200 mg/l. Lower concentration of calcium compared to sodium indicated the absence of readily soluble calcium minerals or the action of base exchanged by sodium[15] The statistical analysis (Table 8)showed that the EC has a positive and significant correlation with TDS,TH,Ca^{2+},Na^{+},So_4^{2-},and Mg^{2+}.TH was positively and significantly correlated with Ca^{2+},Mg^{2+},So_4^{2-},and Cl^{-}.The regression equations among the significantly correlated parameters are given in Table 9.

CONCLUSION

This study shows that ground water is the only source for people in the study area, and the results of the chemical analyses of ground water indicate considerable variation. Most of the water samples do not comply with WHO standards for drinking purpose. The water quality in the investigated area is found to be suitable for drinking only an eight locations, while as out prior treatments. It must be noted that a regular chemical analysis must be done to insure that the quality of water in this area is not contaminated, in addition to research for new walls in the area in order to get additional water for the resident people.

Table-1: Physico-chemical properties of ground water at Suar block

Village's Name	pH	EC	TDS	TH	TA	Ca^{2+}	Mg^{2+}	Na^{+}	K^{+}	CO_3^{2-}	HCO_3^{-}	Cl^{-}	SO_4^{2-}
Rajpura Tanda	7.66	4.1	2624	356	736	66	46	576	4	2	897	426	580
Ahamdasadurf Telipura	7.99	3.01	1926	312	777	48	46	456	4	75	796	185	267
Chaukhandi	7.64	3.78	2419	309	767	61	38	504	8	21	885	236	540
Jamal Gang	7.55	3.51	2246	577	616	65	100	456	7	2	752	298	570
Suraj Pur	8.48	3.91	2502	220	710	49	24	504	4	56	752	253	400
Ahmmad Nager	7.58	5.73	3667	848	554	90	151	636	9	2	676	787	960
Loharri Landa	7.62	6.01	3846	594	689	88	91	684	7	2	841	744	980
Bhati Khera	7.85	7.74	4954	373	596	52	59	188	5	81	562	270	170
Shamsabad khabania	8.33	3.76	2406	366	580	53	56	528	5	75	556	364	690
Khandi Khera	7.68	3.32	2125	165	793	56	30	468	5	31	904	224	567
Kundesera	7.34	4.75	3040	906	694	83	169	516	9	2	847	639	560
Parratpur	7.54	4.21	2694	488	663	74	73	528	10	2	809	440	698
Kundeser	7.66	4.32	2765	343	767	67	43	540	6	31	872	386	980
Lodipur Nayak	7.90	7.37	4717	1265	4627	106	243	732	10	68	549	1210	1000
Hassan Pur NAth	7.73	3.01	1926	227	767	51	24	504	3	0	935	224	280

All the values are in mg/l, expect pH and EC, unit of EC are µs/cm.

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Table-2:Physico-chemical properties of ground water at Milak block

Village's Name	pH	EC	TDS	TH	TA	Ca^{2+}	Mg^{2+}	Na^{+}	K^{+}	CO_3^{2-}	HCO_3^{-}	Cl^{-}	SO_4^{2-}
Chakia Hayat Nager	7.61	7.32	4685	512	696	90	70	648	12	34	780	863	940
Mohammadpur Qadim	7.32	4.76	3046	448	714	70	66	528	4	2	872	412	500
Sahu Nagla	8.05	6.30	4032	448	832	75	63	660	8	73	866	582	860
Shadi Nager	7.26	11.56	7066	1079	578	182	154	1164	72	2	705	1406	2640
Katra	8.26	6.49	4154	576	879	77	7	780	1	85	900	693	660
Barakhan	8.44	6.42	4109	828	592	88	148	720	12	11	700	826	1520
Harji Pur	7.78	6.18	3955	454	766	85	59	744	22	73	786	738	780
Mirzapur Chakarpur	7.83	5.05	3232	441	630	80	58	612	6	68	631	588	1140
Patna	7.93	0.77	493	110	124	15	18	22	1	0	144	17	52
Milak Mohd.Box	7.14	7.82	5005	848	776	104	142	720	12	68	808	1003	680
Nagli Bhagwant	7.68	2.34	1498	173	639	43	16	420	6	79	619	222	140
Suhag Nagla	7.34	1.78	965	332	531	43	55	120	1	90	464	74	240
Jangu nagar	8.00	5.59	3578	807	550	87	143	424	10	62	845	736	998
Kaga Nager	7.64	3.40	2176	587	790	57	108	772	56	68	826	284	420
Ganga Pur Kadim	7.91	4.50	2880	238	644	65	19	636	7	66	671	443	840

All the Values are in mg/l, expect pH and EC, unit of EC are µs/cm.

Table-3:Physcio-chemical properties of ground water at Bilaspur block

Village's Name	pH	EC	TDS	TH	TA	Ca^{2+}	Mg^{2+}	Na^{+}	K^{+}	CO_3^{2-}	HCO_3^{-}	Cl^{-}	SO_4^{2-}
Ahraula	8.41	2.32	1299	334	834	45	45	140	1	56	905	31	156
Bhogpur	7.82	3.76	2547	370	1032	65	53	475	8	93	1070	271	488
Chandpur	8.05	3.30	3874	322	775	89	9	567	4	56	828	345	701
Dalki	7.86	6.04	2663	176	826	73	27	710	6	146	1011	602	1160
Gada	7.26	4.49	3458	258	788	32	8	601	4	84	859	349	605
Hamidabad	7.74	5.42	800	200	550	72	13	550	6	67	823	614	639
Inderpur	8.08	1.18	2495	116	908	93	18	104	1	68	537	1.7	70
Jamnupur	8.03	3.85	4769	254	955	63	46	576	3	82	942	356	622
Ishwerpur	7.93	7.45	1889	422	784	37	20	840	6	138	885	835	580
Mankara	7.54	2.82	1285	267	730	31	32	496	4	2	955	210	480
Pajawa	8.50	2.00	998	113	634	42	24	130	166	56	778	28	260

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Qadri Ganj	8.34	1.68	1296	176	779	43	22	118	1	82	609	18	80
Salehpur	7.90	2.09	1286	194	550	87	21	190	3	81	804	99	240
Talmahawar	7.94	2.40	959	215	730	57	29	180	4	37	815	118	250
Umri	7.76	6.70	1446	376	604	65	39	720	4	62	608	809	880

All the Values are in mg/l, expect pH and EC, unit of EC are µs/cm.

Table-4: Physico-chemical properties of ground water at Shahabad block

Village's Name	pH	EC	TDS	TH	TA	Ca^{2+}	Mg^{2+}	Na^{+}	K^{+}	CO_3^{2-}	HCO_3^{-}	Cl^{-}	SO_4^{2-}
Tejpur Lakhan	7.31	9.59	6138	1357	855	158	233	888	24	90	860	1480	1500
Chhitauni	7.93	1.27	813	134	400	35	35	98	03	62	361	62	79
Saddiq Nager	7.46	7.87	5037	319	630	102	15	912	03	56	654	1218	660
Karan Pur	8.24	1.96	986	173	362	36	20	141	02	62	315	176	170
Lahtaura	7.70	8.51	5446	800	719	112	126	840	12	107	659	1281	1820
Sarai Mahesh	8.37	0.67	424	109	193	11	29	21	02	28	144	26	34
Dariyapur	7.85	5.76	3686	234	743	86	6	570	07	2	906	719	830
Tejpur	7.88	7.05	4512	539	672	97	72	828	06	45	728	892	1440
Saifini	8.12	3.44	2202	238	494	56	24	984	03	56	487	324	540
Madhupuri	7.30	13.56	8662	1540	855	220	306	1244	33	73	895	2048	3108
Tejpur Behta	7.96	5.40	3456	373	710	79	43	648	05	68	728	608	780
Bisauli	8.43	1.98	1267	197	353	37	25	102	02	45	338	122	230
Bal Pura	8.04	1.52	973	217	376	33	33	92	03	39	378	60	200
Jat Pura	7.68	5.77	3693	454	597	75	65	612	06	51	625	704	730
Chandpur kalan	8.10	2.03	1299	200	432	43	23	171	02	51	424	185	280

All the values are in mg/l; expect pH and EC, unit of EC are µs/cm.

Table-5: Comparison of ground water quality at the study areas with drinking water standards (WHO.1993)

Parameters	Values from collected samples			WHO
	Minimum	Maximum	Mean	
pH	7.14	8.50	7.85	6.5-9.2
EC	0.66	13.53	4.67	-
TDS	424	8662	2987	500
TH	110	1540	445	500
TA	124	4627	741	-
Ca_2^{+}	11	200	68	75
Mg^{2+}	6	306	72	150
Na^{+}	21	1244	518	200
K^{+}	1	166	11	200
CO_3^{2-}	2	146	52	200
HCO_3^{-}	144	1070	720	-
Cl^{-}	1.7	2048	498	500
So_4^{2-}	34	3108	688	-

All the values are in mg/l, expect pH and EC, unit of are µs/cm.

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Table-6:Classification of the water samples in the study area on the basic of TDS

Sample No.	Classification of Ground water	Total Dissolved solid (mg/l)	No. of Samples
1	Non-saline	<1000	9
2	Slightly saline	1000-3000	24
3	Moderately saline	3000-10,000	27
4	Very saline	>10000	-

Table-7:Classification of the water samples in the study area on the basis of TH

Sample no.	Description	Hardness(Mg/l)	No. of Samples
1	Soft	0-60	-
2	Moderately hard	61-120	4
3	Hard	121-180	6
4	Very hard	>180	50

Table-8:Correlation matrix for different water quality parameters

	Ph	EC	TDS	TH	Ca^{2+}	Mg^{2+}	Na^{+}	K^{+}	Hco_3^{-}	Cl^{-}	So_4^{2-}
pH	1.0	-0.4697	-0.5004	-0.0502	-0.569	-0.446	-0.4198	0.0326	-0.3033	-0.4669	-0.3894
EC		1.0	0.7755	0.2606	0.9417	0.6601	0.8589	0.1568	0.3726	0.9503	0.8562
TDS		1.0	0.7755	0.2626	0.9417	0.6601	0.8589	0.1568	0.3725	0.9503	0.8562
TH			1.0	0.4016	0.8442	0.9818	0.6336	0.5925	0.2384	0.8191	0.7690
TA				1.0	0.2588	0.4213	0.2472	0.0319	0.2002	0.3042	0.1601
Ca^{2+}					1.0	0.7273	0.8689	0.2155	0.4068	0.9526	0.9221
Mg^{2+}						1.0	0.5039	0.5378	0.1509	0.7123	0.6596
Na^{+}							1.0	0.0776	0.4684	0.8567	0.8095
K^{+}								1.0	0.1253	0.1394	0.2354
HCo_3									1.0	0.2651	0.3029
Cl^{-}										1.0	0.8785
So_4^{2-}											1.0

Table-9: Least square of the relation (X=A+BY) among significantly correlated parameters

X(dependent)	y(independent)	Correlation	A	b
EC	TH	0.7755	1.905	0.0064
EC	Ca^{2+}	0.9417	-0.313	0.0708
EC	Na^{+}	0.8589	0.55	0.0079
EC	Cl^{-}	0.9503	1.77	0.0058

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EC	SO_4^{2-}	0.8562	1.98	0.0039
TH	TDS	0.7755	-3.15	0.147
TDS	Ca^{2+}	0.9417	-200.5	45.35
TDS	Na^+	0.8589	353.88	5.08
TDS	Cl^-	0.9503	1133.99	3.72
TDS	SO_4^{2-}	0.8562	1270.65	2.496
TH	Ca^{2+}	0.8442	-103.76	7.65
TH	Mg^{2+}	0.9819	110.514	5.182
TH	Cl^-	0.8191	130.85	0.608
TH	SO_4^{2-}	0.7690	145.146	0.421
Ca^{2+}	Mg^{2+}	0.7273	44.229	0.4234
Ca^{2+}	Na^+	0.8689	14.966	0.1068
Ca^{2+}	Cl^-	0.9526	31.566	0.077
Ca^{2+}	SO_4^{2-}	0.9221	31.66	0.0558
Mg^{2+}	Cl^-	0.7123	12.698	0.1003
Na^+	Cl^-	0.8567	235.65	0.566
Na^+	SO_4^{2-}	0.8095	243.7	0.398
Cl^-	SO_4^{2-}	0.8785	48.196	0.654

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ANNEXURE R-14

Triveni ENGINEERING & INDUSTRIES LTD.

Sugar Unit - Milak Narayanpur, Rampur (U. P.)

Seasons : 20 - 20

TUBEWELL CONTROL REGISTER

Month. Dec. 20

Date	Tuble Well No. 1					Tuble Well No. 2					REMARKS
	Working Time			Meter Reading	Water Qty. in M³	Working Time			Meter Reading	Water Qty. in M³	
	Form	To	Time			Form	To	Time			
				59318	0				178671		
01/12/2020				59318	0				178903	232	
02/12/2020				59318	0				179133	230	
03/12/2020				59318	0				179395	262	
04/12/2020				59318	0				179849	454	
05/12/2020				59318	0				180017	168	
06/12/2020				59318	0				180285	218	
07/12/2020				59318	0				180487	252	
08/12/2020				59318	0				180753	266	
09/12/2020				59318	0				181010	257	
10/12/2020				59318	0				181675	665	
11/12/2020				59326	08				181849	174	
12/12/2020				59326	0				182120	271	
13/12/2020				59326	0				182460	340	
14/12/2020				59326	0				182676	216	
15/12/2020				59326	0				183247	571	
16/12/2020				59342	16				183477	230	
17/12/2020				59342	0				183735	258	
18/12/2020				59342	0				183961	226	
19/12/2020				59342	0				184211	250	
20/12/2020				59342	0				184488	277	
21/12/2020				59342	0				184764	276	
22/12/2020				59342	0				184997	233	
23/12/2020				59342	0				185213	216	

ANNEXURE R-15

CPCB

LiFE Lifestyle For Environment

G20 भारत 2023 INDIA

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

Speed Post

F. No. LB/99/7/2021-INST LAB-HO-CPCB-HO/Pvt./-5401 **Date: 20th October 2023**

Recognition Letter

To,

The Head of Laboratory,
M/s Environmental and Technical Research Centre,
2/261, Vishwas Khand, Gomti Nagar, Lucknow,
Uttar Pradesh -226010.

Subject: Recognition of M/s Environmental and Technical Research Centre, 2/261, Vishwas Khand, Gomti Nagar, Lucknow, Uttar Pradesh-226010. as Environmental laboratory under the Environmental (Protection) Act- 1986 – reg.

Sir

With reference to your application dated 21/11/2022 along with acceptance of the terms & conditions of the guidelines for recognition of environmental laboratories under the Environmental (Protection) Act, 1986, submitted to Central Pollution Control Board (CPCB), the Competent Authority of CPCB has accorded approval for renewal of recognition of Environmental laboratory and Govt. Analysts. Subsequently, **M/s Environmental and Technical Research Centre, 2/261, Vishwas Khand, Gomti Nagar, Lucknow, Uttar Pradesh -226010.** shall be notified considering the current requirement of mandatory accreditation / certifications of the laboratory **with a validity up to 15/05/2025** in the Gazette Notification of India.

2. The following analysts have been approved as Government Analysts:

1. Dr. Manoj Garg
2. Ms. Ritu Garg
3. Sh. Sandeep Kr. Verma

3. The laboratory should compulsorily follow the accepted terms and conditions and may undertake the following tests:

a) **Physical Tests-**Conductivity, Colour, pH, Fixed & Volatile Solids, Total Solids, Total Dissolved Solids, Total Suspended Solids, Turbidity, Temperature, Velocity & Discharge Measurement of Industrial Effluent Stream, Flocculation Test (Jar Test), Odour, Salinity, Settleable Solids and Sludge Volume Index.

b) **Inorganic (General and Non-metallic):** Acidity, Alkalinity, Ammonical Nitrogen, Chloride, Chlorine Residual, Dissolved Oxygen, Fluoride, Total Hardness, Total Kjeldahl Nitrogen (TKN), Nitrite Nitrogen, Nitrate Nitrogen, Phosphate, Sulphate, Bromide, Carbon Dioxide, Chlorine Demand, Iodine, Sulphite, Silica, Cyanide and Sulphide.

c) **Inorganic (Trace Metals):** Boron, Cadmium, Calcium, Total Chromium, Chromium Hexavalent, Copper, Iron, Lead, Magnesium, Mercury, Nickel, Potassium, Sodium, Sodium Absorption Ratio, Zinc, Arsenic, Aluminium, Beryllium, Barium, Lithium, Manganese, Selenium, Silver, Strontium, Tin, Antimony, Cobalt and Vanadium.

d) **Organics (General) and Trace Organics:** Biochemical Oxygen Demand (BOD), Chemical Oxygen Demand (COD), Oil and Grease, Phenolic Compounds, Pesticides (each) (Organo-Chlorine and Organo Nitrogen-Phosphorus), Total Organic Carbon (TOC), Adsorbable Organic Halide(AOX), Surfactant, Tanin & Lignin, Poly-Chlorinated Biphenyl (PCB's), Poly-Nuclear Aromatic Hydrocarbon (PAH), Organic Carbon (in Solid) and Carbon/Nitrogen Ratio.

e) **Microbiological Test:** Total Coliform, Faecal Coliform, *E. coli, Faecal Streptococci* and Total Plate Count, *Enterococcus* and *Coliphage*.

Cont.

f) **Toxicological Tests:** Bioassay Method for Evaluation of Toxicity Using Fish and Measurement of Toxicity Factor Using Zebra Fish (Dimensionless Toxicity Test).

g) **Biological Tests:** Planktonic Identification Count, Measurement of Various Diversity Index and Chlorophyll.

h) **Characterization of Hazardous Waste:** Preparation of Leachate (TCLP Extract/Water Extract), Corrosivity, Ignibility (Flash point), Reactivity, Toxicity and Measurement of Heavy Metals/Pesticides in the Waste/Leachate.

i) **Soil/Sludge/Sediment and Solid Waste:** Boron, Cation Exchange Capacity (CEC), Electrical Conductivity, Nitrogen (Available), Organic Carbon/Matter (Chemical Method pH, Phosphorous (Available), Phosphate (Ortho), Phosphate (Total), Potassium, SAR in Soil Extract, Sodium, Soil moisture, TKN, Calorific Value, Ammonia, Bicarbonate, Calcium, Calcium Carbonate, Chloride, Colour, Exchangeable Sodium Percentage (ESP), Gypsum Requirement, H. Acid, Heavy Metal, Magnesium, Mechanical Soil Analysis, Nitrate, Nitrite, PAH, Pesticide, Potash (Available), Sulphate, Sulphur, Total Organic Carbon(TOC) Total Water Soluble Salt and Water Holding Capacity.

j) **Ambient Air/ Fugitive Emissions:** Nitrogen Dioxide (NO2), Sulphur Dioxide (SO2), Total Suspended Particulate Matter, Respirable Suspended Particulate Matter PM10, Ammonia, Carbon Monoxide, Chlorine, Fluoride, Non-Methane Hydrocarbon, Lead, Methane, Ozone, Benzene Toluene Xylene (BTX), Polycyclic Aromatic Hydrocarbon(PAH), Benzo-a-Pyrine & others and $PM_{2.5}$ and Volatile Organics Carbon.

k) **Stack Gases/ Source Emission:** Particulate Matter, Sulphur Dioxide, Velocity & Flow, Carbon Dioxide, Carbon Monoxide, Temperature, Oxygen, Oxides of Nitrogen, Acid Mist, Ammonia, Chlorine, Fluoride (Particulate), Fluoride (Gaseous), Hydro-Chloric Acid, Total Hydrocarbon, Hydrogen Sulphide and Carbon Disulphide and Mercaptan.

l) **Noise Level:** Noise Level Measurement (20-140 dBa) and Ambient Noise and Source Specific Noise.

m) **Meteorological:** Ambient Temperature, Wind Direction, Wind Speed, Relative Humidity Solar Radiation and Rain Fall.

4. The laboratory shall compulsorily participate in the Analytical Quality Control (AQC) Exercise conducted by the CPCB to ascertain the capability of the laboratory and analysts. The lab shall submit quarterly progress report on the sample analysis carried out to CPCB.

5. The surprise inspection / periodic surveillance of the recognized environment laboratory will be undertaken to assess its proper functioning systematic operation and reliability of data generated at the laboratory by a Joint Team as per the Notification.

6. The laboratory should have the mandatory requisite accreditation and certificate of the ISO: 17025 and ISO:45001 as per rules. This recognition is subject to such accreditations and renewals as applicable and in case of serious non-compliance of any of the terms and conditions, the laboratory may be black listed for a minimum period of two years and civil/criminal proceedings, as applicable, may be initiated for performing functions on behalf of the Government in an unauthorized manner.

7. The **M/s Environmental and Technical Research Centre** is required to apply for further renewal of recognition through online using CPCB web portal (https://cpcbepalab.in/epalab) before expiry of recognition with mandatory accreditation / certification concerned.

Yours faithfully,

20/10/2023

(Dr. K. Ranganathan)
Scientist-E & Divisional Head
Instrumentation laboratory

ANNEXURE R-10

National Accreditation Board for Testing and Calibration Laboratories

CERTIFICATE OF ACCREDITATION

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

has been assessed and accredited in accordance with the standard

ISO/IEC 17025:2017

"General Requirements for the Competence of Testing & Calibration Laboratories"

for its facilities at

2/261, VISHWAS KHAND, GOMTINAGAR, LUCKNOW, UTTAR PRADESH, INDIA

in the field of

TESTING

Certificate Number: TC-5469

Issue Date: 16/05/2023 **Valid Until:** 15/05/2025

This certificate remains valid for the Scope of Accreditation as specified in the annexure subject to continued satisfactory compliance to the above standard & the relevant requirements of NABL.
(To see the scope of accreditation of this laboratory, you may also visit NABL website www.nabl-india.org)

Name of Legal Entity: Environmental and Technical Research Centre

Signed for and on behalf of NABL

N. Venkateswaran
Chief Executive Officer

ANNEXURE R-17 (COLLY)

Sl. No	Name of Laboratory	Date of collection of samples	Date of Report	Place from where samples were taken	Analysis	Prescribed standards (as per the consent granted by UPPCB)
1	ETCRC/EPN3747/2020 Environmental & Technical Research Centre, 2/261 Vishwas Khand Lucknow	12.11.2020	20.11.2020	ETP Outlet	PH-7.5 TDS-642 TSS-17.8 BOD-16.4 COD-132.00	PH- 5.5 TO 8.5 TDS – 2100 TSS- 100 BOD- 100 COD- 250
2	ETRC/EPN/3857/2020 Environmental& Technical Research Centre, 2/261 Vishwas Khand Lucknow	18.11.2020	21.12.2020	ETP Outlet	PH -7.6 TDS-1268 TSS-13.8 BOD - 14 .4 COD-136 Oil & Grease - BDL	Same as above
3	11111989/Moradabad/202 I Regional Laboratory office, Moradabad, UPPCB, Moradabad	22.01.2021	03.02.2021	ETP Outlet	PH-7.5 Oil & Grease -3.6 TSS-28 TDS-1880 BOD-24 COD-220	Same as above
4	ETRC/EPA/4000/202I Environmental & Technical Research Centre, 2/261 Vishwas Khand Lucknow	22.01.2021	25.01.2021	ETP Outlet	PH- 7.3 TDS-734 TSS-19. 8 BOO-15.6 COD-116.00	Same as above
5	11178623/Moradabad/202 I Regional Laboratory office, Moradabad UPPCB, Moradabad	27.01.2021	03.02.202 1	ETP Outlet	PH-7.2 Oil & Grease-3.2 TSS-26.00 TDS-1920.00 BOD-22.00 COD-216.00	Same as above
6	ETRC/WW/213 1/2 02 1 Environmental & Technical Research Centre, 2 /26 I Vishwas Khand Lucknow	13.02.2021	19.02.2021	ETP Outlet	PH-7.8 TDS-980 TSS-17 BOD-15 COD-132.00	Same as above
7	ETRC/EPA/4195/2021 Environmental & Technical Research Centre, 2/261 Vishwas Khand Lucknow	14.03.2021	17.03.2021	ETP Outlet	PH-7.9 TDS-1615.00 TSS-13.00 BOD-12.00 COD- 112.00	Same as above
8	ETRC/WW/431 3/2 021 Environmental & Technical Research Centre, 2/ 26 1 Vishwas Khand Lucknow	06.04.2021	10.04.2021	ETP Outlet	PH-7.6 TDS-1026.00 TSS-16.8 BOD-16.00 COD-128.00	Same as above

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007
An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3747/2020	Date of Report : 20.11.2020
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	12.11.2020	7	Analysis Start Date	12.11.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	19.11.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	642.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	17.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	16.4	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	132.0	5 - 135000

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/3857/2020	Date of Report : 21.12.2020
Name/Address/Type of Industry	Triveni Engineering & Industries Limited Unit: Sugar Village: Milak Narayanpur, Tehsil: Swar District: Rampur (U.P.)

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	18.12.2020	7	Analysis Start Date	18.12.2020
4	Sample Quantity	2.0 litre	8	Analysis End Date	21.12.2020

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.6	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1268.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	13.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	14.4	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	136.0	5 - 135000
6	Oil & Grease	mg/l	APHA 23rd Ed. 2017-5520 A+D	BDL	5 - 200

BDL= Below Detection Limit

..... END OF REPORT.....

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- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

REGIONAL LABORATORY OFFICE MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
I-AVEN,S.-I, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT WASTEWATER LABORATORY

Cl No: 1111989/Moradabad/2021 Date 03/02/2021

Name and Address of Industry/S.T.P: Triveni Engineering & Industries Limited ,Rampur

Description about sampling point: OUTLET OF ETP

Type of Sample (Grab/Composite/Integrated): Grab

Sample Collected By: Jitendra Nath Tiwari JE ,NO NO

Colour and Odour: COLOURLESS ODOURLESS

Quantity and Packing: 2 liter (PLASTIC JERICAN)

Date of Sample Collection: 22/01/2021

Analysis Indented by: RO Moradabad

Date of sample receipt in Lab: 22/01/2021

Ref. method of analysis : APHA, AWWA, WEF,23rd Edition,2017, IS 3025(Part-44) : For BOD

Parameter	Unit	Results	Detection Range
pH 4500-H B Electronic method	-	7.5	02 - 12
Oil & Grease	-	5.6	02 - 2
Suspended Solids 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	28.0	10-20000 mg/l
Dissolved Solids 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1880.0	10- 50000 mg/l
BOD 5 Days 27 Deg C IS 3025 Part 44 : 1993 Bio	mg/l	24.0	1 - 30000 mg/l
COD 5220 B Open Reflux Method	mg/l	220.0	5.0 -100000 mg/l

Reference : Consent Standards for discharge of environment Pollutants are as per-A Effluent(Schedule-VI)

The environment (Protection) Rules,1986 source www.cpcb.nic.in/GeneralStandards.pdf

Besides these standards refer EPA standards for specific purpose

Analysed by

(JE)

Authorized by

SA

Regional Officer

Note : 1. The results in the Test Report relate only to the items tested. 2. The report shall not be reproduced except in full without the written permission of laboratory. 3. The test report pertains to the sample as received in Lab.

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007
An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/4000/2021	Date of Report : 25.01.2021
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	22.01.2021	7	Analysis Start Date	22.01.2021
4	Sample Quantity	2.0 litre	8	Analysis End Date	25.01.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.3	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	734.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	19.8	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	15.6	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	116.0	5 - 135000

BDL= Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
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- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

REGIONAL LABORATORY OFFICE MORADABAD
UTTAR PRADESH POLLUTION CONTROL BOARD
I-A/I.N.S.-I, Avas Vikas Colony, Buddha Vihar, Delhi Road,Moradabad

TEST REPORT: WASTE WATER LABORATORY

Ref No: 11178623/Moradabad/2021 Date:03.02.2021

1- Name and Address of Industry/S.T.P: TRIVENI ENGINEERING INDUSTRIES LIMITED ,Rampur
2- Description about sampling point: OUTLET OF ETP
3- Type of Sample (Grab/Composite/Integrated): Grab
4- Sample Collected By: S.S Singh AEE ,Jitendra Nath Tiwari JE
5- Colour and Odour: COLOURLESS ODOURLESS
6- Quantity and Packing: 2 liter (PLASTIC JERICAN)
7- Date of Sample Collection: 27/01/2021
8- Analysis Indented by: RO Moradabad
9- Date of sample receipt in Lab: 27/01/2021
10- method of analysis .... APHA, AWWA, WEF,23rd Edition.2017, IS 3025(Part-44) : For BOD

Parameter	Unit	Results	Detection Range
pH,4500 H B Electronic method	-	7.2	02-12
Oil Grease	-	3.2	02-12
Suspended Solids , 2540 D Total Suspended Solids dried at 103-105 0C	mg/l	26.0	10-20000 mg/l
Dissolved Solids, 2540 C Total Dissolved Solids dried at 180 0C	mg/l	1920.0	10- 50000 mg/l
BOD, 3 day 27 0C IS 3025 (Part 44): 1993 Bio	mg/l	22.0	1.0 -50000 mg/l
COD, 5220 B Open Reflux Method	mg/l	216.0	5.0 -100000 mg/l

Reference: (1)General Standards for discharge of envieronment Pollutants are as peri-A Effluent(Schedule VI)
The environment (Protection) Rules,1986 source: www.cpcb.nic.in/GeneralStandards.pdf
Besides these standards,refer EPA standards for specific purpose

Analysed by -
Alok Sharma (JRF)

Authorized by
Ajit Vishwarma SA

VIKAS
Regional Officer

Note: 1 The results in the Test Report relate only to the items tested. 2 The report shall not be reproduced except in full, without the written permission of laboratory. 3 The test report pertains to the sample as received in Lab.

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007 & NABL Accredited Laboratory

TC-5469

ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/WW/2131/2021	Date of Report : 19.02.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	13.02.2021	7	Analysis Start Date	13.02.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	16.02.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.8**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**980**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**17.0**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**15.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**132.0**	5 - 135000

..... END OF REPORT.....

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- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

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ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/EPA/4195/2021	**Date of Report:** 17.03.2021
Name/Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	ETP Outlet (OCEMS)	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	14.03.2021	7	Analysis Start Date	14.03.2021
4	Sample Quantity	2.0 litre	8	Analysis End Date	17.03.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	7.9	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed. 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	1615.0	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed. 2017-2540 D	13.0	5 - 5000
4	Bio chemical Oxygen Demand (BOD)	mg/l	IS 3025 (Part-44): 1993 Reaffirmed: 2019	12.0	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed. 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	112.0	5 - 135000

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
- All disputes subject to Lucknow jurisdiction.
- This report is not to be reproduced wholly or in part and cannot be used as evidence in the court of law and should not be used in any advertising media without our special permission in writing.
- Complain register is available in our laboratory.

Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre * CHECKED

Authorized Signatory
(Ritu Garg)
QM

ENVIRONMENTAL AND TECHNICAL RESEARCH CENTRE

Office & Laboratory: 2/261, Vishwas Khand, Gomti Nagar, Lucknow- 226 010 (U.P.)
Email : ETRCLTH@YAHOO.IN, Web: www.etrcindia.com
ISO 9001:2015, ISO 14001 : 2015, OHSAS 18001 : 2007
An Approved Laboratory from Ministry of Environment, Forest and Climate change, Govt. of India under EPA 1986

ETRCPM14/TES-REP/FT/17

TEST REPORT
WATER ANALYSIS

Test Report Ref No. ETRC/WW/4313/2021	Date of Report : 10.04.2021
Name /Address/Type of Industry	**Triveni Engineering & Industries Limited** **Unit: Sugar** **Village: Milak Narayanpur, Tehsil: Swar** **District: Rampur (U.P.)**

SAMPLE DETAILS

1	Water/ Waste Water	Waste Water	5	Packing Condition	Sealed
2	Sample Description	**ETP Outlet**	6	Sample Collected By	ETRC, Lucknow
3	Sample received date	06.04.2021	7	Analysis Start Date	06.04.2021
4	Sample Quantity	2.0 liters	8	Analysis End Date	09.04.2021

TEST RESULT

Sr. No.	Test Parameter	Unit	Protocol/Test Method	Result	Range of testing /limit of detection
1	pH	-	APHA 23rd Ed. 2017-4500H+	**7.6**	1 - 14
2	Total Dissolved Solid (TDS)	mg/l	APHA 23rd Ed 2017-2540 C IS: 3025 (Part-16): 1984 Reaffirmed: 2017	**1026.0**	10 - 20000
3	Total Suspended Solid (TSS)	mg/l	APHA 23rd Ed 2017-2540 D	**16.8**	5 - 5000
4	Bio-chemical Oxygen Demand (BOD)	mg/l	IS: 3025 (Part-44): 1993 Reaffirmed: 2019	**16.0**	1 - 90000
5	Chemical Oxygen Demand (COD)	mg/l	APHA 23rd Ed 2017-5220 B IS: 3025 (Part-58): 2006 Reaffirmed: 2017	**128.0**	5 - 135000

BDL= Below Detection Limit

..... END OF REPORT.....

- ETRC warrants that all analytical work is conducted professionally in accordance with all applicable standard laboratory practices and that this data reflects our best attempt to generate accurate results for the sample, mentioned in the report as above.
- The result relate only to the items tested.
- ETRC does not assume any liability for any claims or damages related to the quality of parameter analyzed in the results and/or the performance of the equipment constituting to the results.
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Authorized Signatory
(Sandeep Kr Verma)
Lab-Incharge

Environmental And Technical Research Centre ★ CHECKED

Authorized Signatory
(Ritu Garg)
QM

भारत सरकार
केन्द्रीय भूमि जल प्राधिकरण
जल संसाधन, नदी विकास
और गंगा संरक्षण मंत्रालय

Government of India
Central Ground Water Authority
Ministry of Water Resources,
River Development & Ganga Rejuvenation

MEMBER SECRETARY

File No: - 21-4/1534/UP/IND/2017 – 1381

NOC No: - CGWA/NOC/IND/ORIG/2017/2666

Date:- 25 JUL 2017

To,

M/s Triveni Engineering and Industries Limited
Sugar Unit Milak Narayanpur, Post Office Dadiyal,
Tehsil Tanda, Block Suar, District Rampur,
Uttar Pradesh – 244925

Sub: - NOC for ground water withdrawal to M/s Triveni Engineering and Industries Limited in respect of their existing Sugar manufacturing unit located at Sugar Unit Milak Narayanpur, Post Office Dadiyal, Tehsil Tanda, Village Narainpur, Block Suar, District Rampur, Uttar Pradesh – reg.

Refer to your application on the above cited subject. Based on recommendations of Regional Director, Central Ground Water Board, Northern Region, Lucknow vide their recommendations dated 30/05/2017 and further deliberations on the subject, the NOC of Central Ground Water Authority is hereby accorded to **M/s Triveni Engineering and Industries Limited in respect of their existing Sugar manufacturing unit located at Sugar Unit Milak Narayanpur, Post Office Dadiyal, Tehsil Tanda, Village Narainpur, Block Suar, District Rampur, Uttar Pradesh.** The NOC is, however subject to the following conditions:-

1. The firm may abstract **301 cu.m/day** for 140 days and **55 cu.m/day** for 365 days, totaling to **356 cu.m/day** (and not exceeding **75,715 cu.m/year**) of ground water, through existing two (2) tubewells only. No additional ground water abstraction structures to be constructed for this purpose without prior approval of the CGWA.
2. All the wells to be fitted with water meter by the firm at its own cost and monitoring of ground water abstraction to be undertaken accordingly on regular basis, atleast once in a month. The ground water quality to be monitored twice in a year during pre- monsoon and post- monsoon periods.
3. **M/s Triveni Engineering and Industries Limited** shall, in consultation with the Regional Director, Central Ground Water Board, Northern Region, Lucknow implement ground water recharge measures atleast to the tune of **3,32,553 cu.m/year** as proposed, for augmenting the ground water resources of the area where post monsoon water level is more than 5 meter below ground level. **Firm shall implement only Roof Top Rain Water Harvesting within the plant complex.** In addition, the firm shall adopt one (1) no. village for Water Security Plan in District Rampur, Uttar Pradesh. The necessary guideline for the Water Security Plan is available on website of Ministry of Water Resources, RD & GR (www.mowr.gov.in). Both, the Demand Side Management /Supply Side Management

with maintenance of structures in the said village to be ensured and a comprehensive plan to be submitted to Regional Director, CGWB. Firm shall also undertake periodic maintenance of recharge structures at its own cost.

4. The photographs of the recharge struotures after completion of the same are to be furnished immediately to the Regional Director, Central Ground Water Board, Northern Region, Lucknow for verification and under intimation to this office.

5. The firm at its own cost shall install one (1) piezometer fitted with automatic water level recorder at suitable location and execute ground water regime monitoring programme in and around the project area on regular basis in consultation with the Central Ground Water Board, Northern Region, Lucknow.

6. The ground water monitoring data in respect of S. No. 2 & 5 to be submitted to Central Ground Water Board, Northern Region, Lucknow on regular basis, at least once in a year.

7. The firm shall ensure proper recycling and reuse of waste water after adequate treatment.

8. Action taken report in respect of S. No. 1 to 7 may be submitted to CGWA within one year period.

9. The permission is liable to be cancelled in case of non-compliance of any of the conditions as mentioned in S. No. 1 to 8.

10. This NOC is subject to prevailing Central/State Government rules/laws or Courts orders related to construction of tubewell/ground water withdrawal/construction of recharge or conservation structure/discharge of effluents or any such matter as applicable.

11. This NOC does not absolve the applicant / proponent of this obligation / requirement to obtain other statutory and administrative clearances from other statutory and administrative authorities.

12. The NOC does not imply that other statutory / administrative clearances shall be granted to the project by the concerned authorities. Such authorities would consider the project on merits and be taking decisions independently of the NOC.

13. This NOC is valid from 13/07/2017 till 12/07/2018.

Member Secretary

Copy to:

1. **The Member Secretary, Uttar Pradesh Pollution Control Board, PICUP Bhawan, Third Floor, B-Block, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh with a request to ensure that the conditions mentioned in the NOC are complied by the firm in consultation with the District Magistrate, District Rampur, Uttar Pradesh.**
2. The District Magistrate, District Rampur, Uttar Pradesh for necessary action.
3. The Regional Director, Central Ground Water Board, Northern Region, Lucknow. This has reference to your recommendation dated 30/05/2017.
4. TS to the Chairman, Central Ground Water Authority, Shram Shakti Bhawan, Rafi Marg, New Delhi.
5. Guard File 2017-18.

Member Secretary

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater (Application For Renewal of NOC)

Application Number : 21-4/1534/UP/IND/2017

Applied For Renewal : 1st

1.	General Information:		
	Water Quality:		Fresh Water
	Application Type Category/ Type of Application:		Sugar
	(i)	Name of Industry:	TRIVENI ENGINEERING AND INDUSTRIES LIMITED
	(ii)	Location Details of the Industrial Unit- (Attach Site Plan and Certified Revenue Sketch) ($)	
		Address Line 1 :	SUGAR UNIT- MILAK NARAYANPUR
		Address Line 2 :	POST OFFICE-DADIYAL, TEHSIL-TANDA
		Address Line 3 :	DISTT- RAMPUR
		State:	UTTAR PRADESH
		District:	RAMPUR
		Sub-District:	SUAR
		Village/Town:	Narainpur
		Area Type :	Non-Notified
		Area Type Category :	Over Exploited
	(iii)	Communication Address	
		Address Line 1:	SUGAR UNIT- MILAK NARAYANPUR
		Address Line 2:	POST OFFICE-DADIYAL, TEHSIL-TANDA
		Address Line 3:	DISTT- RAMPUR
		State:	UTTAR PRADESH
		District:	RAMPUR
		Sub-District:	SUAR
		Pincode:	244925
		Phone Number with Area Code:	91 9758400190
		Mobile Number:	91-9719334888
		Fax Number:	
		E-Mail:	jitender.sandhu@mnp.trivenigroup.com
	(v)	Details of Existing NOC issued by CGWA (enclose copy)	
		NOC Letter No:	CGWA/NOC/IND/ORIG/2017/2666
		Date of Issuance:	13/07/2017
		Vailidity (Start):	13/07/2017
		Validity (End):	12/07/2019
		Reason for not applying for renewal before expiry of NOC Validity (Attach Affidavit):	NA
	(vi)	Purpose of Renewal Application:	Existing Ground Water

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
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2. Details of Water Requirement (Fresh and Recycled Water Usage):
(Please Enclose Water Flow Chart of Activities and Requirement of Water at each Stage) ($)

(i) Total Water Requirement (a+b+c+d) (m3/day)

Water Requirement Details (Fresh Water) (m3/day)	Existing	Additional	Total
(a) Ground Water Requirement (m3/day):	356.00	0.00	356.00
(b) Surface Water Available (Canal, River, Ponds etc.) (m3/day):	0.00	0.00	0.00
(c) Water Supply from Any Agency (m3/day):	0.00	0.00	0.00
Total Fresh Water Requirement (a+b+c)(m3/day):	**356.00**	**0.00**	**356.00**
(d) Recycled Water Usage (m3/day):	500.00	0.00	500.00
Total Water Requirement : (a+b+c+d)(m3/day)	**856.00**	**0.00**	**856.00**

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m3/day)	Additional Requirement (m3/day)	Total Requirement (m3/day)	No. of Operational Days in a Year	Annual Requirement (m3/year)
Industrial Activity	301.00	0.00	301.00	140	42140.00
Residential / Domestic	55.00	0.00	55.00	365	20075.00
Greenbelt Development /Environment Maintenance	60.00	0.00	60.00	365	21900.00
Other Use	440.00	0.00	440.00	140	61600.00
Grand Total	856.00	0.00	856.00		145715.00

(iii) Details of Water Availability from ETP / STP for Recycle / Resuse usage:

	Existing			Additional			Total	
	(m3/day)	No. Of Days	(m3/year)	(m3/day)	No. Of Days	(m3/year)	(m3/day)	(m3/year)
Effluent / Sewerage generated and treated in ETP / STP:	500.00	140	70000.00				500.00	70000.00
Availability treated Effluent / Sewerage for usage:	500.00	140	70000.00				500.00	70000.00
Effluent / Sewerage discharge after treatment:	0.00	0	0.00				0.00	0.00

(iv) Availability treated effluent usage : Total quantity same as 2 i (d) and 2 ii (b) above

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Applied For Renewal : 1st

	Existing (m3/day)	Additional availability (m3/day)	Total Use + Availability (m3/day)
Industrial Activity / Commercial Use	50.00	0.00	50.00
Domestic / Residential Use	0.00	0.00	0.00
Greenbelt development / Enviorment maintenance	60.00	0.00	60.00
Other Use / Flushing Req.	390.00	0.00	390.00
Total	500.00	0.00	500.00

3. (a). Groundwater Abstraction Structure- Existing:

Number of Existing Structures: 2

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether Fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof
1	Tubewell / 2007	105.00 / 300	7.50	180.00	2 / 140	Submersible Pump	50.00	Yes	Yes / -
2	Tubewell / 2007	105.00 / 300	7.20	180.00	1 / 365	Submersible Pump	50.00	Yes	Yes / -

(b). Groundwater Abstraction Structure- Additional:

Number of Additional Structures: 0

SNo.	Type of Structure Name / Year of Construction	Depth (Meter) / Diameter (mm)	Depth to Water Level (Meters below Ground Level)	Discharge (m3/Hour)	Operational Hours (Day) / Days (Year)	Mode of Lift Name	Horse Power of Pump	Whether fitted with Water Meter	Whether Permission Registered with CGWA / If so Details Thereof

4. (a). Compliance to the Condition prescribed in the NOC

SNo.	Conditions given in NOC	Compliance Conditions Applicable	Status of Compliance
1	Area Specific Plantation	Not Applicable	However Adequate plantation done in plant as well as nearby School in village Narayanpur
2	Domestic Water School Sanitation	Not Applicable	
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	Yes	Post monsoon data was send to CGWB and Premosoon data will send
4	Maintenance of recharge structures	Yes	Maintain

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
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Application Number : 21-4/1534/UP/IND/2017

Applied For Renewal : 1st

	5	Number of Pizometers as per NOC and Water Level Record	Yes	01
	6	Number of Tubewells Borewales as per NOC	Yes	02
	7	Pizometer fitted with AWLRs with telemetrry as per NOC	Not Applicable	Although Piezometer fitted is telemetry
	8	Quantum of Groundwater as per NOC	Yes	Maintain
	9	Recharge through ponds	Yes	Ponds in village Pipali nayak,Chukhandi,Jatpura,Devipura are adopted and recharging 260684 m3 of water per annum
	10	Recycle and reuse of water	Yes	currently reuse of recycled water is 500 m3/day
	11	RWH and AR structures implemented	Yes	05 RWH in Plant Premises
	12	Submission of Compliance report to the Region	Yes	Submitted
	13	Water conservation measures	Not Applicable	
	14	Water Security Plan of villages	Yes	Village Narayanpur adopted
	15	Well monitored around the plant premises	Yes	
	16	Wells fitted with water meter and its Record	Yes	All wells fitted with water Digital meter

(b). Compliance to the Condition prescribed in the NOC - Other

SNo.	Conditions given in NOC	Status of Compliance
5.	**Groundwater Availability (Please Enclose a Comprehensive Report / Note on Groundwater Condition / Groundwater Quality in and Around the Area) Applicable to Industries Consuming Greater Than 500 m3/day and / or having a Land Area of Greater Than 2 Ha.- ($)**	
	NA	
6.	**Details of Rainwater Harvesting and Artificial Recharge Measures for Groundwater Recharge in the Area. If the Firm has Proposed to take up Rainwater Harvesting and Recharge outside the Industrial Unit Premises, then provide NOC from the Concern Authority / Agency where the Harvesting Measures are Proposed, if Already implemented, details may be furnished. (Attach Report on Comprehensive & Feasible Rainwater Harvesting / Recharge Proposal).- ($)**	
	Recharge in plant premises = 71579.66 m3/annum . Recharge through Enhanced Storage capacity of village ponds. = 162666 m3/annum Total = 234245.66 m3 annum	

INDUSTRIAL USE- Self Declaration

☑ It is to certify that no case related to ground water withdrawal/ contamination is pending against the industry/ project/ unit as on date. Any such case filed against the company/ project/ unit in respect of ground water withdrawal/ contamination during the pendency of this application shall be immediately brought to the notice of CGWA.
It is to Certify that the Details and Information furnished above are true to the best of my Knowledge and Belief and I am aware that if any part of the Data/Information submitted is found to be false or misleading at any stage the application will be Rejected Out Rightly.

1. Application Proforma is Subject to Modification from Time to Time.

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater (Application For Renewal of NOC)

Application Number : 21-4/1534/UP/IND/2017

Applied For Renewal : 1st

2. Application should be submitted to Regional Office.

Regional Director,Central Ground Water Board Northern Region, Bhujal Bhavan, Sector-B. Sitapur Road Yojna, Ram Ram Bank Chauraha, LUCKNOW, UTTAR PRADESH, 226021

3. Incomplete Application will be Summarily Rejected.

Submitted Application will not be Processed till the Print Out of the Signed Complete Application is Submitted to Regional Office.

4. Applicant has to Submit Processing Fee of Rs. 500.00/- (Rupees Five Hundred Only) through NON TAX RECEIPT PORTAL (https://bharatkosh.gov.in). A receipt will be generated. Please fill in the Transaction Ref No. and Date from the receipt, in print out of application and attach receipt along with hard copy of application.

Bharatkosh Details:-

Transaction Ref Number:-	
Dated:-	

Note:- The Processing Fee is Non-Refundable. Applicant should ensure and Check Eligibility of Submission of Application and Required Documents before Submitting Online Application.

Attached Files:

1). Site Plan : (Refer: 1 (ii))

No Attachment Found!

2). Certified Revenue Sketch : (Refer: 1 (ii))

No Attachment Found!

3). Reason for Not Applying for Renewal before Expiring NOC : (Refer: 1 (v))

No Attachment Found!

4). Existing NOC : (Refer: 1 (vii))

S.No	Attachment Name	File Name
1	Existing NOC	Exsisting NOC.pdf

5). Enclose Flow Chart of Activity and Requirement of Water: (Refer: 2)

No Attachment Found!

6). Groundwater Availability Report : (Refer: 4)

No Attachment Found!

7). Details of Rainwater Harvesting / Artificial Recharge Measures : (Refer: 5)

No Attachment Found!

8). Authorization :

No Attachment Found!

9). Extra Attachment :

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
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Applied For Renewal : 1st

S.No	Attachment Name	File Name
1	Piezometer Data	Piezometer data milk.pdf
2	Ground water Quality report	Ground water quality report.pdf
3	Water consumption data	Water Consumption Data.pdf

10). Compliance to the Condition prescribed in the NOC

SNo.	Conditions given in NOC	Attachments		
		S.No.	Attachment Name	File Name
1	Area Specific Plantation	No Attachment Found!		
2	Domestic Water School Sanitation	No Attachment Found!		
3	Groundwater quality monitoring - Pre monsoon and Post monsoon	No Attachment Found!		
4	Maintenance of recharge structures	No Attachment Found!		
5	Number of Pizometers as per NOC and Water Level Record	No Attachment Found!		
6	Number of Tubewells Borewales as per NOC	No Attachment Found!		
7	Pizometer fitted with AWLRs with telemetrry as per NOC	No Attachment Found!		
8	Quantum of Groundwater as per NOC	No Attachment Found!		
9	Recharge through ponds	No Attachment Found!		
10	Recycle and reuse of water	No Attachment Found!		
11	RWH and AR structures implemented	No Attachment Found!		
12	Submission of Compliance report to the Region	No Attachment Found!		
13	Water conservation measures	No Attachment Found!		
14	Water Security Plan of villages	No Attachment Found!		
15	Well monitored around the plant premises	No Attachment Found!		
16	Wells fitted with water meter and its Record	No Attachment Found!		

11). Compliance to the Condition prescribed in the NOC - Other

SNo.	Conditions given in NOC	Attachments		
		S.No.	Attachment Name	File Name

Government of India
Central Ground Water Authority (CGWA)
Ministry of Water Resources, River Development and Ganga Rejuvenation
Applications for Issue of NOC to Abstract Ground Water (NOCAP)

Application for Renew of NOC Issued to Existing Industrial Projects Abstracting GroundWater (Application For Renewal of NOC)

Application Number : 21-4/1534/UP/IND/2017

Applied For Renewal : 1st

Date :

Place :

Name & Signature of the applicant

(With official seal)

Associated User : amejsingh

Submitted By User : amejsingh

Submission Date : 22/06/2019

* In case signed by any authorized signatory, the details of the signatory with the authorization shall be enclosed.

ANNEXURE R-20

Central Ground water Authority

NOTIFICATION

New Delhi the 24th September, 2020

11.0 Renewal of No Objection Certificate

No objection certificate shall be renewed periodically, subject to the compliance of the conditions mentioned therein:

i. The applicant shall apply for renewal of No Objection Certificate at least ninety days prior to expiry of its validity.

ii. Application for renewal of No Objection Certificate shall be accompanied by the Compliance Report.

iii. Before granting renewal, Central Ground Water Authority or State/ Ut Authority shall satisfy itself that the conditions of No Objection Certificate have been complied with.

iv. In case of change in category of the assessment unit, renewals would be granted with conditions as laid down for new category.

v. No Objection Certificate will be renewed for the terms specified for various uses as follows:

Category	Use	Term of renewal
Critical, Semi-critical and safe	Infrastructure projects for drinking & domestic use and urban Water Supply Agencies	5 years
	Industries	3 years
	Mines	2 years
Over exploited	All users in 'Over-exploited areas'	2 years

vi. If the application for renewal is submitted in time and the CGWA/ the respective State/ Ut Authority is unable to process the application in time, No Objection Certificate shall be deemed to be extended till the date of renewal of No Objection Certificate.

vii. If the proponent fails to apply for renewal within 3 months from the date of expiry of No Objection Certificate, the proponent shall be liable to pay Environmental Compensation for the period starting from the date of expiry of No Objection Certificate till No Objection Certificate is renewed by the competent authority.

12.0 Extension of No Objection Certificate

If the proponent is unable to construct the well(s) during the validity period of No Objection Certificate for genuine reasons, the proponent will have to apply for extension of No Objection Certificate. Application for extension should be supported by documents justifying the reasons for delay. Other conditions for grant of extension of No Objection Certificate will be the same as that for fresh No Objection Certificate.

Extension of No Objection Certificate will be granted for a maximum period of two years. No further extension will be granted after the expiry of the extended period. In that case, the applicant will have to apply afresh for grant of No Objection Certificate.

13.0 Delegation of powers against illegal groundwater withdrawal

Central Ground Water Authority has appointed the District Magistrate/ District Collector/ Sub Divisional Magistrates of each Revenue District/Sub division as Authorized Officers, who have been delegated the power to seal illegal wells, disconnect electricity supply to the energised well, launch prosecution against offenders etc. including grievance redressal related to ground water in their respective jurisdictions.

In order to further decentralise and strengthen the monitoring and compliance mechanism as per the guidelines, officials of concerned Departments of Revenue and Industries of the States/Uts shall be appointed as Authorised Officers in consultation with the State/Ut Governments.

A copy of the No Objection Certificate issued by the CGWA in the No Objection Certificate Application Portal (NOCAP) will be forwarded to the respective District Magistrate/ District Collector. In case of any violation of the directions of Central Ground Water Authority and non-fulfilment of the conditions laid

GROUND WATER DEPARTMENT
(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICAT NO:
VALID UP TO : 26/02/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202101000451

Name of the Owner	TARUN SAWHNEY VCANDMD		
Designation **पद**	AGM	**Company Name** **कंपनी का नाम**	Triveni Engg. & Ind. Ltd Sugar Unit Milknraynpur
Company Address **कंपनी का पता**	Village Milaknarayanpur Po Dadiyal Distt. Rampur	**Authorization Letter** **प्राधिकार पत्र**	Download
Address of the Applicant	VILLAGE-MILAK NARAYANPUR, POST-DADIYAL, TEHSIL-TANDA BADLI, DISTRICT-RAMPUR, UP 244001	**Application Form Serial No.**	RMPR0121NIN0015
Date of Submission	24/01/2021	**Specimen Signature**	

Location Particulars

District	Rampur	**Block**	SWAR
Plot No./Khasra No.	87 Jattaur	**Municipality/Corporation**	NA
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	09/02/2007		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	103.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	40.00
Operational Device	Electric Motor	**Rate of Withdrawal (m3/hr.)**	100.00
Date of Energization (In Case of Electric Pump)		09/02/2007	
Maximum Allowable Rate of Withdrawal (m3/hr.):	100.00	**Maximum Allowable Running Hours Per Day:**	2.00

Maximum Allowable Annual Extraction of Ground Water:	60000

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours I day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

Place:

Date:

Yours Faithfully,
Signature of the Issuing Authority
and Designation

GENERAL CONDITIONS:

- In case of any change of ownership of the proposed well, fresh authorization has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the proposed well as indicated at SL (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this authorization
- For the purpose of measuring and recording the quantity of ground water extracted, every said user shall affix digital water flow meters (conforming to BIS/ IS standards) having telemetry system in the abstraction structure, which record rate and quantum of extraction, at outlet of pumping devices and it shall be presumed that the quantity recorded by the meter has been extracted by the said user, until the contrary is proved. The rate of extraction of ground water from the well as shown in item 3(k) shall not exceed to the recorded rate from water meters
- The concerned Authority reserves the right to stop extraction of ground water from the well due to quality hazards or any other reasons, if the situation so demands
- In case of any change of ownership of the existing well, fresh registration has to be obtained.
- No change of location, design, rate of withdrawal and pumping device in respect of the existing well as indicated at SI. (2) and (3) of this certificate shall be made without prior permission of the Competent Authority. Any deviation in this regard shall lead to cancellation of this registration
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this registration is found to be incorrect during verification at any subsequent stage , this registration is liable for cancellation.
- The Certificate of Authorization/ NOC shall be valid for a period of five years from the date of issue. The applicant shall have to apply for renewal through a fresh application, at least ninety days prior to expiry of its validity.
- Construction of piezometers and installation of digital water level recorders with telemetry shall be mandatory for user. Depth and zone tapped of piezometer should be commensurate with that of the pumping well. The data, obtained from digital water level recorders shall be made available to this office on monthly basis
- **Guidelines for Installation of Piezometers and their Monitoring**

  Piezometer is a borewell /tubewell used only for measuring the water level by lowering the tape/ sounder or automatic water level measuring equipment. It is also used to take water sample for water quality testing when ever needed. General guidelines for installation of piezometers are as follows:

  - The piezometer is to be installed/constructed at the minimum of 50 m distance from the pumping well through which ground water is being withdrawn. The diameter of the piezometer should be about 4” to 6”.
  - The depth of the piezometer should be same as is case of the pumping well from which ground water is being abstracted. If, more than one piezometers are installed the second piezometer should monitor the shallow ground water regime. It will facilitate shallow as well as deeper ground water aquifer monitoring.
  - No. of piezometers to be constructed & Type of water level monitoring mechanism shall be as per below table:

S.No	Quantum of Ground water withdrawal (cum/day)	No.of piezometers required	Monitiring Mechanism	
			Manual	DWLR with Telemetry
1	< 10	0	0	0
2	11 - 50	1	1	0
3	50- 500	1	0	1
4	> 500	2	0	2

  - The measuring frequency should be monthly and accuracy of measurement should be up to cm. the reported measurement should be given in meter upto two decimal.
  - For measurement of water level sounder or automatic water level recorder (AWLR)/ Digital Automatic water level recorder (DWLR) with telemetry system should be used for accuracy.
  - The measurement of water level in piezometer should be taken, only after the pumping from the surrounding tube wells has been stopped for about four to six hours.
  - All the details regarding coordinates, reduced level (with respect to mean level), depth, zone taped and assembly lowered should be provided for bringing the piezometer into the Hydrograph Monitoring System for Ground Water Department, Uttar Pradesh, and for its validation.

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- The ground water quality has to be monitored twice in a year during pre-monsoon (May/June) and post-monsoon (October/November) periods. Quality may be got analyzed from NABL approved lab. Besides, one sample (1 lt capacity bottle) to the concerned Director, Ground Water Department, Uttar Pradesh, for chemical analysis.
    - A Permanent display board should be installed at piezometer/Tube wells site for providing the location, piezometer/ tube well number, depth and zone tapped of piezometer/tube well for standard referencing and identification.
    - Any other site specific requirement regarding safety and access for measurement may be taken care off.
- Any other condition(s) that may be imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
- Any other condition imposed by the concerned Authority.
- In case, any of the particulars I information furnished by the applicant in his application for issuance of this permit is found to be incorrect during verification at any subsequent stage, this permit is liable for cancellation.
-
- **SPECIFIC CONDITIONS:**
- **(A) For Industrial User:** No Objection Certificate for ground water extraction by industries shall be granted subject to the following specific conditions:
- i) No Objection Certificate shall be granted only in such cases where local government water supply agencies are not able to supply the desired quantity of water.
- ii) All industries shall be required to adopt latest water efficient technologies so as to reduce dependence on ground water resources.
- iii) All industries abstracting ground water in excess of 100 m3/d shall be required to undertake annual water audit through Confederation of Indian Industries (CII)/ Federation Indian Chamber of Commerce and Industry (FICCI)/ National Productivity Council (NPC) certified auditors and submit audit reports within three months of completion of the same to CGWA. All such industries shall be required to reduce their ground water use by at least 20% over the next three years through appropriate means.
- iv) Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism as mentioned in General Condition no.10 shall be mandatory for industries drawing/ proposing to draw more than 10 m3
- /day of ground water and. Monitoring of water level shall be done by the project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 15 m from the bore well/production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well/ wells. Monthly water level data shall be submitted online to the Ground Water Department, UP.
- v) The proponent shall be required to adopt roof top rain water harvesting/ recharge in the project premises. Industries which are likely to pollute ground water (chemical, pharmaceutical, dyes, pigments, paints, textiles, tannery, pesticides/ insecticides, fertilizers, slaughter house, explosives etc.) shall store the harvested rain water in surface storage tanks for use in the industry.
- vi) Injection of treated/ untreated waste water into aquifer system is strictly prohibited.
- vii) Industries which are likely to cause ground water pollution e.g. Tanning, Slaughter Houses, Dye, Chemical/ Petrochemical, Coal washeries, other hazardous units etc. (as per CPCB list) need to undertake necessary well head protection measures to ensure prevention of ground water pollution.
-
- **(B) Infrastructural User:** The No Objection Certificate for ground water abstraction will be granted subject to the following specific conditions:
- i) In case of infrastructure projects that require dewatering, proponent shall be required to carry out regular monitoring of dewatering discharge rate (using a digital water flow meter) and submit the data online to Ground Water Department, UP as applicable. Monitoring records and results should be retained by the proponent for two years, for inspection or reporting as required by District Ground Water Management Council.
- ii) Installation of Sewage Treatment Plants (STP) shall be mandatory for new projects, where ground water requirement is more than 20 m3 /day. The water from STP shall be utilized for toilet flushing, car washing, gardening etc

GROUND WATER DEPARTMENT

(Namami Gange & Rural Water Supply Department)
Ministry of Jal Shakti
Government of Uttar Pradesh

Form 8 (C)

[See Rule 8(1)]

AUTHORIZATION/ NO-OBJECTION CERTIFICATE FOR SINKING OF NEW WELL FOR INDUSTRIAL/ COMMERCIAL/ INFRASTRUCTURAL OR BULK USER OF GROUND WATER

[Under Section 14 of the Uttar Pradesh Ground Water Management and Regulation Act, 2019.]

AUTHORIZATION/ NO-OBJECTION CERTIFICAT NO:

VALID UP TO : 17/06/2026

{UIS10(1) of the Uttar Pradesh Ground Water Management and Regulation Act, 2019}

Registration No.: 202101000452

Name of the Owner	TARUN SAWHNEY VCANDMD		
Designation **पद**	AGM	**Company Name** **कंपनी का नाम**	Triveni Engg. & Ind. Ltd Sugar unit Milknrayanpur
Company Address **कंपनी का पता**	Village Milaknarayanpur Po Dadiyal Distt. Rampur	**Authorization Letter** **प्राधिकार पत्र**	Download
Address of the Applicant	VILLAGE-MILAK NARAYANPUR, POST-DADIYAL, TEHSIL-TANDA BADLI, DISTRICT-RAMPUR, UP 244001	**Application Form Serial No.**	RMPR0121NIN0016
Date of Submission	24/01/2021	**Specimen Signature**	

Location Particulars

District	Rampur	**Block**	SWAR
Plot No./Khasra No.	53 Jattpura	**Municipality/Corporation**	NA
Ward No./Holding No.			NA

Particular of the Existing Well and Pumping Device

Date of Construction/Sinking of the Well	16/03/2007		
Type of Well	Tube Well/Boring	**Depth of the Well (In meter)**	109.00
Purpose of well	Industrial	**Assembly Size(For Tube Well)**	
Strainer Position (For Tube Well)			
Type of Pump Used	Submersible	**H.P. of the Pump**	50.00
Operational Device	Electric Motor	**Rate of Withdrawal (m3/hr.)**	100.00
Date of Energization (In Case of Electric Pump)		10/03/2007	
Maximum Allowable Rate of Withdrawal (m3/hr.):	100.00	**Maximum Allowable Running Hours Per Day:**	2.00

Maximum Allowable Annual Extraction of Ground Water:	60000

This No-Objection certificate authorizes the owner applicant (user) to sink a well in the location specified at SI. (2) for extraction of ground water at a rate not exceeding that as shown at SI. (3j), for Running Hours I day as shown at SI. (3k), and for maximum allowable annual extraction of ground water as shown at SI. (3k) and is valid subject to the observance of the conditions stated overleaf.

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Date:

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Signature of the Issuing Authority
and Designation

GENERAL CONDITIONS:

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ANNEXURE R-22

ANNEXURE R-23

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ANNEXURE R-24

ANNEXURE R-25

ANNEXURE R-26 (COLLY)

Triveni Engineering & Industries Ltd.,
Sugar Unit- Milak Narayanpur

Press Mud Generation & Disposal Record from 01.12.2020 to 31.12.2020

CUSTOMER NAME	DESTINATION	REGION	INVOICE NO	INVOICE DATE	MATERIAL NO	QUANTITY	Vehicle no.
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334474	01.12.2020	PRESS MUD	238.80	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334475	01.12.2020	PRESS MUD	259.50	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334476	01.12.2020	PRESS MUD	267.80	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334477	01.12.2020	PRESS MUD	264.80	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334478	01.12.2020	PRESS MUD	260.00	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334479	01.12.2020	PRESS MUD	263.50	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334480	01.12.2020	PRESS MUD	253.40	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334481	01.12.2020	PRESS MUD	265.20	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334482	01.12.2020	PRESS MUD	246.10	UP22AR0605
						2319.10	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334483	02.12.2020	PRESS MUD	246.90	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334484	02.12.2020	PRESS MUD	258.90	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334485	02.12.2020	PRESS MUD	223.70	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334486	02.12.2020	PRESS MUD	247.20	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334487	02.12.2020	PRESS MUD	260.10	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334488	02.12.2020	PRESS MUD	258.30	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334489	02.12.2020	PRESS MUD	273.30	UK06AQ1081
						1768.40	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334490	03.12.2020	PRESS MUD	270.60	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334491	03.12.2020	PRESS MUD	263.30	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334492	03.12.2020	PRESS MUD	275.20	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334493	03.12.2020	PRESS MUD	268.80	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334494	03.12.2020	PRESS MUD	270.40	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334495	03.12.2020	PRESS MUD	232.70	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334496	03.12.2020	PRESS MUD	237.30	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334497	03.12.2020	PRESS MUD	262.20	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334498	03.12.2020	PRESS MUD	278.00	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334499	03.12.2020	PRESS MUD	250.90	UP22AD6473
						2609.40	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334500	04.12.2020	PRESS MUD	282.30	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334501	04.12.2020	PRESS MUD	260.60	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334502	04.12.2020	PRESS MUD	255.60	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334503	04.12.2020	PRESS MUD	256.50	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334504	04.12.2020	PRESS MUD	265.70	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334505	04.12.2020	PRESS MUD	241.90	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334506	04.12.2020	PRESS MUD	264.70	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334507	04.12.2020	PRESS MUD	252.40	UK06AQ1081
						2079.70	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334508	05.12.2020	PRESS MUD	277.40	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334509	05.12.2020	PRESS MUD	275.30	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334510	05.12.2020	PRESS MUD	252.30	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334511	05.12.2020	PRESS MUD	247.30	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334512	05.12.2020	PRESS MUD	253.00	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334513	05.12.2020	PRESS MUD	265.90	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334514	05.12.2020	PRESS MUD	257.90	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334515	05.12.2020	PRESS MUD	264.10	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334516	05.12.2020	PRESS MUD	232.40	UP22Q0223
						2325.60	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334517	06.12.2020	PRESS MUD	263.60	UK06X-8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334518	06.12.2020	PRESS MUD	275.50	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334519	06.12.2020	PRESS MUD	267.70	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334520	06.12.2020	PRESS MUD	247.80	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334521	06.12.2020	PRESS MUD	255.30	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334522	06.12.2020	PRESS MUD	245.70	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334523	06.12.2020	PRESS MUD	247.40	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334524	06.12.2020	PRESS MUD	253.60	UP22AF0873
						2056.60	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334525	07.12.2020	PRESS MUD	266.80	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334526	07.12.2020	PRESS MUD	223.00	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334527	07.12.2020	PRESS MUD	251.70	UK06AV4717

RATHI TRADERS	KASHIPUR	Uttarakhand	9100334528	07.12.2020	PRESS MUD	269.40	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334529	07.12.2020	PRESS MUD	265.30	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334530	07.12.2020	PRESS MUD	260.50	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334531	07.12.2020	PRESS MUD	273.00	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334532	07.12.2020	PRESS MUD	247.00	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334533	07.12.2020	PRESS MUD	231.30	UP22Q0223
						2288.00	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334534	08.12.2020	PRESS MUD	263.30	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334535	08.12.2020	PRESS MUD	248.10	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334536	08.12.2020	PRESS MUD	260.30	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334537	08.12.2020	PRESS MUD	286.20	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334538	08.12.2020	PRESS MUD	261.80	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334539	08.12.2020	PRESS MUD	257.80	UP22AD6473
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334540	08.12.2020	PRESS MUD	236.20	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334541	08.12.2020	PRESS MUD	77.90	JHON DEERE
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334542	08.12.2020	PRESS MUD	266.70	UP22AL2399
			9100334543	08.12.2020	PRESS MUD	250.70	UP22R9833
						2409.00	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334544	09.12.2020	PRESS MUD	269.60	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334545	09.12.2020	PRESS MUD	278.10	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334546	09.12.2020	PRESS MUD	217.80	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334547	09.12.2020	PRESS MUD	258.70	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334548	09.12.2020	PRESS MUD	253.20	UP22U9351
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334549	09.12.2020	PRESS MUD	171.90	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334550	09.12.2020	PRESS MUD	112.60	JHON DEERE
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334551	09.12.2020	PRESS MUD	256.70	UP22AD6473
			9100334552	09.12.2020	PRESS MUD	250.50	UP22AR0605
						2069.10	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334553	10.12.2020	PRESS MUD	275.10	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334554	10.12.2020	PRESS MUD	270.30	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334555	10.12.2020	PRESS MUD	252.00	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334556	10.12.2020	PRESS MUD	249.50	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334557	10.12.2020	PRESS MUD	234.80	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334558	10.12.2020	PRESS MUD	223.50	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334559	10.12.2020	PRESS MUD	236.60	UK06X8127
			9100334560	10.12.2020	PRESS MUD	238.80	UK06AV4717
						1980.60	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334561	11.12.2020	PRESS MUD	240.90	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334562	11.12.2020	PRESS MUD	272.90	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334563	11.12.2020	PRESS MUD	262.10	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334564	11.12.2020	PRESS MUD	243.80	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334565	11.12.2020	PRESS MUD	245.10	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334566	11.12.2020	PRESS MUD	258.00	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334567	11.12.2020	PRESS MUD	231.40	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334568	11.12.2020	PRESS MUD	261.80	UP22U9351
			9100334569	11.12.2020	PRESS MUD	246.60	UK06X8127
						2262.60	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334570	12.12.2020	PRESS MUD	269.80	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334571	12.12.2020	PRESS MUD	272.30	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334572	12.12.2020	PRESS MUD	288.50	UP22AL2399
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334573	12.12.2020	PRESS MUD	248.10	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334574	12.12.2020	PRESS MUD	90.70	MASSEY7250
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334575	12.12.2020	PRESS MUD	275.80	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334576	12.12.2020	PRESS MUD	264.00	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334577	12.12.2020	PRESS MUD	230.10	UP22Q0223
			9100334578	12.12.2020	PRESS MUD	260.10	UP22AF0873
						2199.40	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334579	13.12.2020	PRESS MUD	255.50	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334580	13.12.2020	PRESS MUD	254.90	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334581	13.12.2020	PRESS MUD	286.30	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334583	13.12.2020	PRESS MUD	278.20	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334584	13.12.2020	PRESS MUD	271.70	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334585	13.12.2020	PRESS MUD	278.50	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334586	13.12.2020	PRESS MUD	252.30	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334587	13.12.2020	PRESS MUD	269.00	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334588	13.12.2020	PRESS MUD	275.30	UP22AF0873

						2421.70	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334589	14.12.2020	PRESS MUD	238.80	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334590	14.12.2020	PRESS MUD	283.30	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334591	14.12.2020	PRESS MUD	280.40	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334592	14.12.2020	PRESS MUD	262.50	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334593	14.12.2020	PRESS MUD	249.30	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334594	14.12.2020	PRESS MUD	271.10	UP22U9351
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334595	14.12.2020	PRESS MUD	126.40	UP21AW9883
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334596	14.12.2020	PRESS MUD	98.60	DHA MADAN
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334597	14.12.2020	PRESS MUD	249.90	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334598	14.12.2020	PRESS MUD	272.20	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334599	14.12.2020	PRESS MUD	231.70	UP22Q0223
						2564.20	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334600	15.12.2020	PRESS MUD	270.30	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334601	15.12.2020	PRESS MUD	282.30	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334602	15.12.2020	PRESS MUD	262.10	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334603	15.12.2020	PRESS MUD	273.00	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334604	15.12.2020	PRESS MUD	273.00	UK06X8127
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334605	15.12.2020	PRESS MUD	108.10	MASSEY7250
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334606	15.12.2020	PRESS MUD	278.20	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334607	15.12.2020	PRESS MUD	254.50	UP22AR0605
						2001.50	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334608	16.12.2020	PRESS MUD	265.70	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334609	16.12.2020	PRESS MUD	262.50	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334610	16.12.2020	PRESS MUD	271.90	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334611	16.12.2020	PRESS MUD	259.60	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334612	16.12.2020	PRESS MUD	248.50	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334613	16.12.2020	PRESS MUD	256.20	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334614	16.12.2020	PRESS MUD	266.30	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334615	16.12.2020	PRESS MUD	261.30	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334616	16.12.2020	PRESS MUD	270.90	UK06AQ1081
						2362.90	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334617	17.12.2020	PRESS MUD	262.20	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334618	17.12.2020	PRESS MUD	250.80	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334619	17.12.2020	PRESS MUD	252.40	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334620	17.12.2020	PRESS MUD	267.20	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334621	17.12.2020	PRESS MUD	236.50	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334622	17.12.2020	PRESS MUD	248.80	UP22U9351
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334623	17.12.2020	PRESS MUD	105.10	MASSEY725
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334624	17.12.2020	PRESS MUD	229.80	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334625	17.12.2020	PRESS MUD	255.30	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334626	17.12.2020	PRESS MUD	254.30	UP22AD6473
						2362.40	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334627	18.12.2020	PRESS MUD	258.70	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334628	18.12.2020	PRESS MUD	266.70	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334629	18.12.2020	PRESS MUD	253.20	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334630	18.12.2020	PRESS MUD	256.20	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334631	18.12.2020	PRESS MUD	250.70	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334632	18.12.2020	PRESS MUD	245.10	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334633	18.12.2020	PRESS MUD	208.10	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334634	18.12.2020	PRESS MUD	259.70	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334635	18.12.2020	PRESS MUD	253.30	UP22AD6473
						2251.70	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334636	19.12.2020	PRESS MUD	256.40	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334637	19.12.2020	PRESS MUD	269.30	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334638	19.12.2020	PRESS MUD	275.00	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334639	19.12.2020	PRESS MUD	256.80	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334640	19.12.2020	PRESS MUD	254.70	UP22R9833
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334641	19.12.2020	PRESS MUD	129.60	ARJUN555
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334642	19.12.2020	PRESS MUD	262.50	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334643	19.12.2020	PRESS MUD	270.10	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334644	19.12.2020	PRESS MUD	253.60	UK06X8127
						2228.00	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334645	20.12.2020	PRESS MUD	262.80	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334646	20.12.2020	PRESS MUD	257.10	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334647	20.12.2020	PRESS MUD	255.20	UK06AQ1081

RATHI TRADERS	KASHIPUR	Uttarakhand	9100334648	20.12.2020	PRESS MUD	255.20	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334649	20.12.2020	PRESS MUD	242.40	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334650	20.12.2020	PRESS MUD	235.90	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334651	20.12.2020	PRESS MUD	228.50	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334652	20.12.2020	PRESS MUD	253.80	UP22AF0873
			9100334653	20.12.2020	PRESS MUD	217.30	UP22Q0223
						2208.20	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334654	21.12.2020	PRESS MUD	257.40	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334655	21.12.2020	PRESS MUD	267.30	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334656	21.12.2020	PRESS MUD	275.40	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334657	21.12.2020	PRESS MUD	270.90	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334658	21.12.2020	PRESS MUD	260.20	UP22AL2399
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334659	21.12.2020	PRESS MUD	247.10	UP22AR0605
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334660	21.12.2020	PRESS MUD	120.60	ARJUN555
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334661	21.12.2020	PRESS MUD	91.80	MASSEY7250
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334662	21.12.2020	PRESS MUD	268.40	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334663	21.12.2020	PRESS MUD	255.80	UP22R9833
			9100334664	21.12.2020	PRESS MUD	262.40	UP22AF0873
						2577.30	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334665	22.12.2020	PRESS MUD	226.00	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334666	22.12.2020	PRESS MUD	246.30	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334667	22.12.2020	PRESS MUD	264.70	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334668	22.12.2020	PRESS MUD	276.80	UK06AV4717
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334669	22.12.2020	PRESS MUD	136.70	ARJUN555
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334670	22.12.2020	PRESS MUD	272.20	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334671	22.12.2020	PRESS MUD	263.80	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334672	22.12.2020	PRESS MUD	249.50	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334673	22.12.2020	PRESS MUD	249.40	UP22R9833
						2185.40	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334674	23.12.2020	PRESS MUD	261.80	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334675	23.12.2020	PRESS MUD	231.00	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334676	23.12.2020	PRESS MUD	259.70	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334677	23.12.2020	PRESS MUD	255.60	UK06AV4717
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334678	23.12.2020	PRESS MUD	248.80	UK06X8127
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334679	23.12.2020	PRESS MUD	130.10	ARJUN555
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334680	23.12.2020	PRESS MUD	106.20	MASSEY241
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334681	23.12.2020	PRESS MUD	250.00	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334682	23.12.2020	PRESS MUD	267.80	UK06AQ1081
			9100334683	23.12.2020	PRESS MUD	263.80	UP22AD6473
						2274.80	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334684	24.12.2020	PRESS MUD	267.30	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334685	24.12.2020	PRESS MUD	259.50	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334686	24.12.2020	PRESS MUD	243.80	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334687	24.12.2020	PRESS MUD	254.20	UP22AF0873
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334688	24.12.2020	PRESS MUD	228.80	UP22Q0223
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334689	24.12.2020	PRESS MUD	115.90	UP21AW9883
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334690	24.12.2020	PRESS MUD	101.80	HR10K2798
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334691	24.12.2020	PRESS MUD	89.50	MESSY5245
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334692	24.12.2020	PRESS MUD	87.10	UP22N8535
			9100334693	24.12.2020	PRESS MUD	256.60	UP22U9351
						1904.50	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334694	25.12.2020	PRESS MUD	255.50	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334695	25.12.2020	PRESS MUD	267.60	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334696	25.12.2020	PRESS MUD	257.70	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334697	25.12.2020	PRESS MUD	258.80	UP22AL2399
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334698	25.12.2020	PRESS MUD	248.00	UP22AR0605
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334699	25.12.2020	PRESS MUD	123.90	ARJUN555
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334700	25.12.2020	PRESS MUD	85.20	UP22N8535
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334701	25.12.2020	PRESS MUD	91.50	MESSY5245
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334702	25.12.2020	PRESS MUD	259.30	UK06AQ1081
			9100334703	25.12.2020	PRESS MUD	246.50	UP22R9833
						2094.00	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334704	26.12.2020	PRESS MUD	248.10	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334705	26.12.2020	PRESS MUD	232.90	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334706	26.12.2020	PRESS MUD	257.20	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334707	26.12.2020	PRESS MUD	254.90	UK06X8127

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RATHI TRADERS	KASHIPUR	Uttarakhand	9100334708	26.12.2020	PRESS MUD	257.30	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334709	26.12.2020	PRESS MUD	243.60	UP22AD6473
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334710	26.12.2020	PRESS MUD	98.00	UP12B0866
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334711	26.12.2020	PRESS MUD	106.30	ARJUN555
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334712	26.12.2020	PRESS MUD	250.60	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334713	26.12.2020	PRESS MUD	259.90	UP22AL2399
						2208.80	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334714	27.12.2020	PRESS MUD	251.20	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334715	27.12.2020	PRESS MUD	252.80	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334716	27.12.2020	PRESS MUD	250.30	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334717	27.12.2020	PRESS MUD	239.30	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334718	27.12.2020	PRESS MUD	230.70	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334719	27.12.2020	PRESS MUD	243.10	UP22U9351
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334720	27.12.2020	PRESS MUD	84.70	UP22N8535
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334721	27.12.2020	PRESS MUD	104.00	ARJUN555
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334722	27.12.2020	PRESS MUD	261.50	UK06AV4717
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334723	27.12.2020	PRESS MUD	116.30	SONALIKA
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334724	27.12.2020	PRESS MUD	266.10	UP22AD6473
						2300.00	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334725	28.12.2020	PRESS MUD	275.90	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334726	28.12.2020	PRESS MUD	252.90	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334727	28.12.2020	PRESS MUD	252.50	UP22AR0605
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334728	28.12.2020	PRESS MUD	243.40	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334729	28.12.2020	PRESS MUD	255.50	UP22AF0873
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334730	28.12.2020	PRESS MUD	88.90	UP22N8535
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334731	28.12.2020	PRESS MUD	115.80	ARJUN555
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334732	28.12.2020	PRESS MUD	105.80	SWARAJ735
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334733	28.12.2020	PRESS MUD	95.40	UP21AX8017
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334734	28.12.2020	PRESS MUD	109.60	UP21-2284
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334735	28.12.2020	PRESS MUD	117.70	HR10K-2798
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334736	28.12.2020	PRESS MUD	105.90	JOHNDEER
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334737	28.12.2020	PRESS MUD	121.90	SONALIKA
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334738	28.12.2020	PRESS MUD	225.00	UP22Q0223
						2366.20	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334739	29.12.2020	PRESS MUD	248.70	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334740	29.12.2020	PRESS MUD	249.80	UP22U9351
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334741	29.12.2020	PRESS MUD	262.70	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334742	29.12.2020	PRESS MUD	262.30	UP22AD6473
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334743	29.12.2020	PRESS MUD	97.90	UK06KA8089
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334744	29.12.2020	PRESS MUD	79.00	UP22N8535
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334745	29.12.2020	PRESS MUD	106.50	UP21A2284
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334746	29.12.2020	PRESS MUD	245.60	UK06AQ1081
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334747	29.12.2020	PRESS MUD	122.60	SONALIKA
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334748	29.12.2020	PRESS MUD	241.20	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334749	29.12.2020	PRESS MUD	245.10	UP22AR0605
						2161.40	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334750	30.12.2020	PRESS MUD	243.40	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334751	30.12.2020	PRESS MUD	243.20	UP22AF0873
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334752	30.12.2020	PRESS MUD	222.50	UP22Q0223
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334753	30.12.2020	PRESS MUD	216.80	UK06X8127
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334754	30.12.2020	PRESS MUD	235.20	UP22U9351
						1161.10	
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334755	31.12.2020	PRESS MUD	246.30	UP22AD6473
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334756	31.12.2020	PRESS MUD	255.80	UK06AV4717
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334757	31.12.2020	PRESS MUD	254.60	UK06AQ1081
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334758	31.12.2020	PRESS MUD	236.40	UP22AL2399
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334759	31.12.2020	PRESS MUD	241.00	UP22AR0605
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334760	31.12.2020	PRESS MUD	82.40	UP22N8535
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334761	31.12.2020	PRESS MUD	107.90	UP21A2284
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334762	31.12.2020	PRESS MUD	136.50	MAHINDRA47
PRESS MUD (FARMERS)	RAMPUR	Uttar Pradesh	9100334763	31.12.2020	PRESS MUD	102.90	UK06K8169
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334764	31.12.2020	PRESS MUD	246.70	UP22R9833
RATHI TRADERS	KASHIPUR	Uttarakhand	9100334765	31.12.2020	PRESS MUD	235.20	UP22AF0873
						2145.70	

Annex-13 (Bottom Ash)

Triveni Engys & Indus Ltd
Sugar Unit Mirganj Narayanpur
Kampur

Date	Time	Pit ASH	Farmus	RA.V	Total
27.11.20	6AM-2PM	14 ट्राली	एक ट्राली	दो ट्राली	14+1+2 = 17 ट्राली
	2PM-10PM	4 ट्राली			17+4 = 21 ट्राली
28.11.20	6AM-2PM	13 ट्राली	एक ट्राली	दो ट्राली	13+1+2 = 16 ट्राली
	2PM-4.00PM	6 ट्राली			16+6 = 22 ट्राली
29.11.20	2PM-10PM	14 ट्राली	एक ट्राली	दो ट्राली	14+1+2 = 17 ट्राली
30.11.20	6.00A.M-2PM	17 ट्राली	एक ट्राली	दो ट्राली	17+1+2 = 20 ट्राली
01/12/2020	6AM-2PM	16 ट्राली	एक ट्राली	दो ट्राली	16+1+2 = 19 ट्राली
	2PM-4PM				16+1+2 = 20 ट्राली
02/12/20	6AM-2PM	15 ट्राली	एक ट्राली	दो ट्राली	15+1+2 = 18 ट्राली
03/12/20	6.AM-2PM	16 ट्राली	एक ट्राली	दो ट्राली	16+1+2 = 19 ट्राली
04/12/20	6AM-2PM	17 ट्राली	एक ट्राली	दो ट्राली	17+1+2 = 20 ट्राली
05/12/20	6.AM-2PM	17 ट्राली	एक	दो ट्राली	17+1+2 = 20 ट्राली
06/12/20	6.00AM-2PM	17 ट्राली	एक ट्राली	दो ट्राली	17+1+20 ट्राली
	2PM-10PM	दो ट्राली			20+2 ट्राली

Date	Time	ASTH	Finance	R.A.V	TOTal	
07/12/20	6·AM-2PM	16 ट्राली	2 ट्राली	2 ट्राली	16+2+2	=20 ट्राली
8/12/20	6·00AM-2PM	7 ट्राली 1 बड़ी ट्राली	1 ट्राली	2 ट्राली	7+1+2	
9/12/20	6·00 A.M-2PM	2 बड़ी ट्राली 10 ट्राली	1 ट्राली	2 ट्राली	2+10+1+2	15 ट्राली
	2PM-4PM	2 ट्राली			15+2	=17 ट्राली
10/12/20	6·00AM-2PM	एक बड़ी ट्राली 10 ट्राली	1 ट्राली	2 ट्राली	1+10+1+	14 ट्राली
	2PM-10PM	6 ट्राली			14+6	=20 ट्राली
11/12/20	6A.M-2P.M	2 बड़ी ट्राली 10 ट्राली	1 ट्राली	2 ट्राली	2+10+1+2	15 ट्राली
12/12/20	6AM-2·PM	1 बड़ी ट्राली 6 ट्राली + 6 ट्राली	1 ट्राली	2 ट्राली	1+6+6+1 14+4	14 ट्राली =18 ट्राली
	2PM-4PM	4 ट्राली				
13/12/2020	6 AM-2PM	एक बड़ी ट्राली 11 ट्राली	एक ट्राली	दो ट्राली	1+11+1+2	15 ट्राली
	2PM-10PM	5 ट्राली			15+5	20 ट्राली

Date	Time	A. S. H.	Farmus	R. A. V.	Total
14/12/20	6Am-2Pm	एक बड़ी ट्राली 14 ट्राली	एक ट्राली,	दो ट्राली	1+14+1+2 = 18 ट्राली
14/12/20	2Pm-10Pm	2 Troly	—	—	2 = 02 20 Troly total
15/12/12	6Am-2Pm	दो बड़ी ट्राली 12 ट्राली	एक ट्राली	दो ट्राली	2+12+1+2 = 17 ट्राली
15/12/20	2Pm-10Pm	1 ट्राली	—	—	1+17 = 18 Troly Total
16/12/20	6Am-2Pm 2Pm-10Pm	एक बड़ी ट्राली 14 ट्राली	एक ट्राली	दो ट्राली	1+14+1+2=18 ट्राली
17/12/2020	6Am-2Pm	एक बड़ी ट्राली 10 ट्राली	एक ट्राली	दो ट्राली	1+10+1+2 = 14 ट्राली
17/12/20	2Pm-10Pm	6 ट्राली	—	—	06+14 = 20 ट्राली
18/12/2020	6Am-2Pm	तीन बड़ी ट्राली 8 ट्राली	एक ट्राली	दो ट्राली	3+6+1+2 = 14 ट्राली
18/12/20	2Pm-10Pm	4 ट्राली	—	—	04+14 = 18 ट्राली

Date	Time	A·S·H	Furniture	R·A·V	Total	Total हाली
19/12/20	6·00AM - 2·PM	2 बड़ी हाली 11 हाली	1 हाली	2 हाली	2+11+1+2	16 हाली
19/12/20	2PM - 10PM	04 हाली	—	—	04+16	20 हाली
20/12/20	6AM - 2PM 2PM - 10PM	11 हाली 2 बड़ी हाली	1 हाली	2 हाली	13+1+2	16 हाली
21/12/20	06AM - 02PM	3 बड़ी हाली 8 हाली	1 हाली	02 हाली	3+8+1+02 + 1 बड़ी हाली	14 हाली
21/12/20	02PM - 10PM	1 बड़ी हाली	—	—	—	14+1+1=16 हाली
22/12/20	06AM - 02PM 2PM - 10PM	2 बड़ी हाली 5 हाली 5 हाली	1 हाली	02 हाली	2+5+1+2+5	10 हाली 10+5=15 हाली
23/12/20	06AM - 02PM 2 P.M - 10P.M	3 बड़ी हाली 5 हाली 10 हाली	1 हाली	—	3+5+1	09 हाली 9+10=19 हाली
24/12/20	06AM - 02PM	5 बड़ी हाली 1 हाली	1 हाली	—	5+1+1	07 हाली
	2P.M - 10P.M	1 बड़ी हाली 1 छोटी हाली		1 हाली	1+1+1	7+1+1+1= = 10 हाली
25/12/20	06AM - 02PM	1 बड़ी हाली 11 हाली	1 हाली	2 हाली	11+1+1+2	15 हाली
	2PM - 10P.M	1 हाली	1 हाली		22 हाली	15+2=17 हाली

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 234 OF 2020

IN THE MATTER OF:

ANURADHA **...APPLICANT**

VERSUS

STATE OF UTTAR PRADESH & ORS. ...RESPONDENTS

VAKALATNAMA

KNOW ALL to whom these presents shall come that I, Pushpa Khanna, the Petitioner above-named do hereby appoint:

MR. ANUNAYA MEHTA, ADVOCATE
ENROLMENT No. – D/1096/2012
MR. RUCHIR RANJAN RAI, ADVOCATE
ENROLMENT No. – D/1621/2016
OFFICE: CHAMBER NO. 388, CHAMBER BLOCK – II,
DELHI HIGH COURT, NEW DELHI
MOBILE: 8090034662 | E-MAIL: ruchir.rai@outlook.com

(Hereinafter called the advocate) to be my Advocate in the above-noted case

and authorize him: -

1. To act, appear and plead in the above-noted case in this Court and in the Appellate Court including the Supreme Court as the case may be, subject to payment of fees separately for each Court by us.

2. To sign, file verify and present Pleadings, Appeals, Cross-Objections or Petitions for Execution, Review, Revision, Withdrawal, Compromise or Other Petitions or Affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages.

3. To file and take back documents, to admit and/or deny the documents of opposite party.

4. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

5. To take Execution Proceedings.

6. To take deposit, draw and received moneys, cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.

7. To appoint and instruct any other Legal Practitioner or Person authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and sign the Power of Attorney on our behalf.

8. And I, the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my own acts, as if done by me to all intents and purposes.

9. And I undertake that I or my duly authorized agent would appear in the Court on all hearing and will inform the Advocate for appearance when the case is called.

10. And I the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up if any costs are allowed for an adjournment the advocate would be entitled to the same. The fee settled is only for the above case and Court. I/we hereby agree that once the fee is paid, I will not be entitled for the refund of the same in any case whatsoever.

IN WITNESS WHEREOF I do hereunto set my/our hand to these present the content of which have been understood by me/us on this _____day of _____ 2023 at New Delhi.

Accepted subject to the terms of fees.

ANUNAYA MEHTA	**RUCHIR RANJAN RAI**	**FOR TEIL**
ADVOCATE	**ADVOCATE**	**CLIENT**

Tivoni Engineering & Industries Ltd. Milak Narayanpur

ADVOCATES' WELFARE FUND STAMP 0934966 DELHI TWENTYFIVE RUPEES

Triveni
ENGINEERING & INDUSTRIES LTD.
CORPORATE OFFICE
8th Floor, Express Trade Towers, 15-16, Sector 16A, Noida - 201301, U.P., India
T: +91 120 4308100 | F: +91 120 4311010-11
W: www.trivenigroup.com

Certified Copy of Resolution passed by the Board of Directors of Triveni Engineering & Industries Ltd. at their meeting held on 25th April, 2020.

In supersession of earlier resolutions passed by the Board of Directors / Executive Sub-Committee of the Board of Directors of the Company in this regard, RESOLVED THAT Mr. Bhoopender Singh, General Manager (Sugar) and Mr. Jitender Sandhu, Asst. General Manager (HR & Admn.) of the Company's Milak Narayanpur Sugar Unit be and are hereby singly and severally authorized to commence, institute and pursue any suit, action, appeal, writ or other proceedings of legal nature relating to said sugar unit in any Court(s) of law including High Court(s) and Supreme Court, Tribunal, Quasi-Judicial Body(ies), any Office of the Government of U.P. etc., as also to defend any suit, action, appeal, writ or other proceedings of legal nature filed against the Company's said Sugar Unit and for this purpose to sign, verify and file any suit(s), application(s), petition(s) instruments, pleadings, appeal(s), revision(s), review(s) etc.; to swear affidavit(s); to appear before the concerned Court(s)/Tribunal(s)/Body(ies)/Govt. Authority(ies) either personally or through counsels; to make any statement/averment etc.; to produce evidence; to appoint advocates, counsels and to remunerate them; to sign vakalatnama(s) and such other papers, documents, writings etc., as may be required from time to time and to do all other acts, deeds, things and matters which may be necessary and incidental for the aforesaid purposes.

RESOLVED FURTHER THAT a Power of Attorney, if required be executed by Mrs. Geeta Bhalla, Group Vice President & Company Secretary in favour of aforesaid officers of the Company's Milak Narayanpur Sugar Unit vesting in them all or any of the powers mentioned above.

/Certified to be true copy/
For Triveni Engineering & Industries Ltd.,

Geeta Bhalla
Group Vice President &
Company Secretary

From: **Ruchir Rai** ruchir.rai@outlook.com
Subject: OA No. 234 of 2020 I Anuradha v. State of U.P. & Ors. I Objections on behalf of Triveni Engineering & Industries Ltd.
Date: 14 December 2023 at 9:52 AM
To: anuc039@gmail.com
Cc: pradeepmisra@yahoo.com, daleepdhayani@yahoo.co.in

Dear Madam,
Attached herewith are the objections being filed on behalf of TEIL in the captioned matter. Kindly acknowledge receipt.

Regards,
Ruchir Ranjan Rai
Advocate
Mobile - +91-8090034662

Objections on behalf...nal.pdf
Downloading...